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 BEFORE THE NATIONAL GREEN TRIBUNAL
 EASTERN ZONE BENCH, KOLKATA
 M.A. NO. 44/2024/EZ
 IN
 ORIGINAL APPLICATION NO. 120/2015/EZ

SUBRATO MUKHERJEE

.....APPLICANT(S)

VERSUS

WEST BENGAL POLLUTION CONTROL BOARD & ORS.

.....RESPONDENT(S)

REPORT ON AFFIDAVIT FILED BY THE WEST BENGAL POLLUTION
 CONTROL BOARD.

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Filed by

Dipankar Ghosh

ADVOCATE

Govt of India
SL. NO. 27

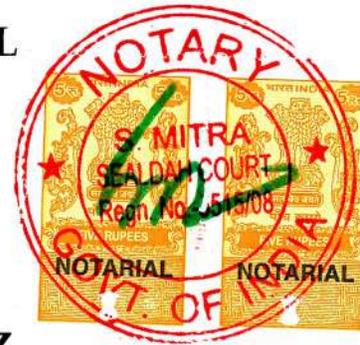
Dt.-26 MAY 2025

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M.A. NO. 44/2024/EZ

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WEST BENGAL POLLUTION CONTROL BOARD &
ORS.

.....RESPONDENT(S)

REPORT ON AFFIDAVIT FILED BY THE WEST BENGAL
POLLUTION CONTROL BOARD.**Most Respectfully Sheweth**

I, Sri Swarup Kumar Mandal, son of Shri Barendra Mandal, aged about 56 years, by Religion - Hindu, by Occupation-Service, working for gain at West Bengal Pollution Control Board, having office at 10A, Block- LA, Sector- III, Bidhannagar, Kolkata - 700 106, do hereby solemnly declare and say as follows:-

26 MAY 2025

01. That, I am the Chief Engineer, West Bengal Pollution Control Board (hereinafter will be referred to as the 'State Board') and I am well acquainted with the facts and circumstances of the case. I have been duly authorized by the Respondent No. 01, to affirm this Affidavit on its behalf and as such, I am competent to do so.



02. That, this affidavit is being affirmed in pursuant to the order passed by this Hon'ble Tribunal dated 21.03.2025.

03. That, the Hon'ble National Green Tribunal vide order dated 21.03.2025 has directed the West Bengal Pollution Control Board to assess Environmental Compensation against the six government run hospitals in terms of the order of the Tribunal dated 22.07.2021 and file a fresh affidavit.

04. That it is humbly submitted before this Hon'ble Tribunal that as per the provision of the Bio-Medical Waste Management (Amendment) Rules, 2018, provision to Rule 8 (2) states " For discharge into public sewers with terminal facilities, the general standards as notified under the Environment Protection Act, 1986 shall be applicable". General standards of BOD discharge into public sewer as notified

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under the Environment Protection Act, 1986 i.e. 350mg/l . The State Board maintains its stringent standards for BOD which is 30 mg/l. In the joint inspection carried out by the State Board and CPCB on January, 2021 it was found the discharge of untreated waste water into the sewer line is within the prescribed parameters as per Environment Protection Act, 1986. It is to be noted that discharge path of all the six hospitals are connected to city's sewer line having terminal treatment as per provisions of Bio-Medical Waste Management (Amendment) Rules, 2018. However, the State Board may amend the stringent standards (BOD-30mg/l, pH- 6.5to 9.0, TSS - 100mg/l, COD-250mg/l and O&G- 10mg/l) of effluent discharge to the general standard of effluent discharge (BOD-350mg/l, pH- 5.5to 9.0, TSS -600mg/l, and O&G- 20mg/l) as per the Environment (Protection) Act, 1986 (29 of 1986) only for bedded health care facilities as clarified by the CPCB vide letter dated 12.04.2022 subject to the approval of this Hon'ble Tribunal. Copy of the letter of CPCB 12.04.2022 is annexed herewith and marked with the letter "R/1".

05. The drainage discharge path of the said six hospitals as reported by Kolkata Municipal Corporation (KMC) is stated as follows:

26 MAY 2025

- i. Medical College and Hospital- untreated drainage water enters into Bidhan Sarani Brick Sewer which discharges into EKW area via Palmer Bazar Pumping Station.
- ii. NRS Medical & Hospital- untreated drainage water enters into AJC Bose Road Brick Sewer which discharges into EKW area via Palmer Bazar Pumping Station.
- iii. RG Kar Medical College and Hospital - untreated drainage water enters into canal west Road Brick Sewer via Belgachia Pumping Station which discharges into EKW area via Palmer Bazar Pumping Station.
- iv. ID & BG Hospital- untreated drainage water enters into Belegkata Brick Sewer which discharges into EKW area via Dhapa Lock Pumping Station.
- v. Lady Dufferin Victoria Hospital- untreated drainage water enters into B.B. Ganguly Brick Sewer which discharges into EKW area via Palmer Bazar Pumping Station.
- vi. IPGMER- SSKM Hospital- untreated drainage water enters into AJC Bose Road Brick Sewer which discharges into EKW area via Ballygunge Drainage Pumping Station. Copy of the report of KMC is annexed herewith and marked with the letter "R/2."



26 MAY 2025

06. That it is most humbly submitted before this Hon'ble Tribunal that

the CPCB has also clarified vide letter dated 29.12.2020 that the health care facilities are not required to install Effluent Treatment Plant (ETP) in case discharge from Health Care Facilities (HCF) are connected city's/town public sewerage network leading to terminal Sewage Treatment Plant (STP). Further, vide letter dated 12.04.2021 Central Pollution Control Board has further clarified "*bedded HCFs are required to meet general standards as notified under the Environment Protection Act,1986.*" Copy of the letter of CPCB dated 29.12.2020 is annexed herewith and marked with the letter "**R/3**".

07. Therefore, it is most humbly submitted before this Hon'ble Tribunal that no past violation by the said six hospitals, could be documented as per provisions Bio-Medical Waste Management (Amendment) Rules, 2018 and the prescribed parameters of sewage discharge under the Environment Protection Act, 1986. Meeting was earlier held on 06.01.2025 with CPCB officials and they also shared the same view. Hence, calculation of Environmental Compensation for the said six hospitals is not possible for its past violation before 22.07.2021. The

26 MAY 2025



State Board solicits necessary directions from this Hon'ble Tribunal in this regard.

Copy of the minutes of the meeting dated 06.01.2025 is annexed herewith and marked with the letter "R/4".



08. However, in compliance of the directions passed by this Tribunal dated 22.07.2021, as a precautionary measure, construction of ETPs is ongoing in the said six hospitals and are at different stages of execution.

09. That a communication was received from CPCB on 28.04.2025 for joint inspection of the said six Hospitals which was conducted on 29th April, 2025 and 30th April, 2025 to verify the compliance for the Bio-Medical Waste Management (BMWM) Rules, 2016 and assess the status of installation of effluent treatment plants.

10. That, accordingly joint inspections team was constituted for the said purpose and the major findings of the team is given below :

- The inspection teams were compelled to collect samples from master pit of the hospitals as the ultimate final outlets were inaccessible and could not be identified.

26 MAY 2025

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- Implementation of Barcoding system for the Bio Medical Waste Bags & Containers at Medical College & Hospital Kolkata and ID & BG Hospital is under trial run.
- More improvement is needed in the infrastructure of the Bio Medical Waste temporary storage facility.
- Improvement is needed in the Mutilation, Segregation & Pre-treatment of Bio Medical Waste.
- Installation of Effluent Treatment Plant is to be expedited by the Department of Health & Family Welfare and Public Health Engineering Department.



Copy of the joint inspection reports of all the Hospitals is annexed herewith and marked with the letter "R/5(colly)".

11. It is therefore respectfully prayed that Hon'ble Tribunal may pass such order/orders as it deems fit and proper in the interest of justice.

Swaraj Kumar Mandal
DEPONENT

26 MAY 2025

I, Sri Swarup Kumar Mandal, son of Shri Barendra Mandal, aged about 56 years, by Religion - Hindu, by Occupation-Service, working for gain at West Bengal Pollution Control Board, having office at 10A, Block- LA, Sector- III, Bidhannagar, Kolkata - 700 106, do hereby solemnly declare and say as follows:-

1. That, I am the Chief Engineer, West Bengal Pollution Control Board and I am well acquainted with the facts and circumstances of the instant Original Application.
2. That, the statements made in paragraph 1 of this affidavit is true to my knowledge and belief.
3. That, the statements made in paragraphs 2 to of this affidavit are my information derived from the records available in the office of the State Board which I verily believe to be true and the rest are my respectful submission before this Hon'ble Tribunal.



Swarup Kumar Mandal
DEPONENT

Identified and corrected by me
Advocate *Dipankar*
WBPCB

Solemnly Affirmed &
Declared Before Me
On Identification By.....

SARBANI MITRA
NOTARY
Regd. No.- 5515/08

26 MAY 2025

X

Annexure IV

107 106



केन्द्रीय प्रदूषण नियंत्रण बोर्ड
CENTRAL POLLUTION CONTROL BOARD
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय भारत सरकार
MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE GOVT OF INDIA

By Speed Post

F. No. B-31011/BMW (58.II)/2022/WMD-I

April 12, 2022

To,
Member Secretary
SPCBs/PCCs. (as per the list)

Sub.: Compliance to wastewater discharge standards by Healthcare Facilities as per Biomedical Waste Management Rules, 2016 – reg.

Ref.: CPCB letter no. B-31011/BMW (58.II)/2020/WMD-I/14757-14791 dated 29.12.2020

Sir,

This has reference to above referred CPCB letter dated 29.12.2020 regarding compliance to wastewater discharge norms under BMW Rules, 2016 by the Healthcare Facilities.

In this regard, in order to avoid any ambiguity, it is to clarify that non-bedded Healthcare Facilities (HCFs) may not necessarily need to install Effluent Treatment Plant and as per BMW Rules, 2016 they are required to dispose infectious liquid wastes only after treatment by disinfection as stipulated under Schedule II (6) of said Rules. Further, bedded HCFs are required to comply with the standards prescribed for liquid waste under Schedule-II of Biomedical Waste Management Rules, 2016. In case, wastewater is discharged into a public sewer connected to a terminal Sewage Treatment Plant, the bedded HCFs are required to meet general standards as notified under the Environment (Protection) Act, 1986 (29 of 1986). Copy of the relevant portion of Schedule II of BMW Rules, 2016 is enclosed for ready reference.

Yours faithfully,


(B. Vinod Babu)
Scientist-F & Nodal Officer,
Waste Management



Encl.: As above

'परिवेश भवन' पूर्वी अर्जुन नगर, दिल्ली-110032
Parivesh Bhawan, East Arjun Nagar, Delhi-110032
दूरभाष/Tel : 43102030, 22305792, वेबसाइट/Website : www.cpcb.nic.in

Fwd: Sub: Compliance with Hon'ble NGT Order dated 21/03/2025 in MA No. 44/2024/EZ in OA No. 120/2015/E Ref.: Letter No. 29/1S-74/2001 (Pt. IX) of WBPCB dated 07.04.2025

1 message

SWARUP KR MANDAL <see4.wbpcb-wb@bangla.gov.in>
To: Mrinal Kanti Biswas <mkbiswas.cpcb@nic.in>
Cc: paushalipahari <paushalipahari@gmail.com>

Thu, Apr 17, 2025 at 11:16 AM



From: "Sarbani Roy Biswas" <net.wbpcb-wb@bangla.gov.in>
To: "SWARUP KR MANDAL" <see4.wbpcb-wb@bangla.gov.in>
Sent: Friday, April 11, 2025 4:12:52 PM
Subject: Fwd: Sub: Compliance with Hon'ble NGT Order dated 21/03/2025 in MA No. 44/2024/EZ in OA No. 120/2015/E Ref.: Letter No. 29/1S-74/2001 (Pt. IX) of WBPCB dated 07.04.2025

From: "ee sd north" <ee_sd_north@kmcgov.in>
To: "Sarbani Roy Biswas" <net.wbpcb-wb@bangla.gov.in>, "ANJAN FOUZDAR" <ae2.wbpcb-wb@bangla.gov.in>
Cc: mc@kmcgov.in, "dg sd" <dg_sd@kmcgov.in>
Sent: Friday, April 11, 2025 3:47:09 PM
Subject: Sub: Compliance with Hon'ble NGT Order dated 21/03/2025 in MA No. 44/2024/EZ in OA No. 120/2015/E Ref.: Letter No. 29/1S-74/2001 (Pt. IX) of WBPCB dated 07.04.2025

To
The Chief Engineer,
Waste management Cell
West Bengal Pollution Control Board
Paribesh Bhawan, 10A, Block-LA, Sector-III,
Bidhannagar, Kolkata-700106

Sub: Compliance with Hon'ble NGT Order dated 21/03/2025 in MA No. 44/2024/EZ in OA No. 120/2015/E
Ref.: Letter No. 29/1S-74/2001 (Pt. IX) of WBPCB dated 07.04.2025

Sir,

In connection with the above subject and reference, the undersigned is directed to inform you that the typical drainage discharge path for the following hospitals are provided below:-

Medical College & Hospital- Untreated drainage water enters into Bidhan Sarani Brick sewer which discharges to EKW area via Palmer Bazar Pumping station.

NRS Medical College & Hospital - Untreated drainage water enters into AJC Bose road Brick sewer which discharges to EKW area via Palmer Bazar Pumping station.

R.G. Kar Medical College & Hospital - Untreated drainage water enters into Canal West Road Brick sewer via Belgachia Pumping station which discharges to EKW area via Palmer Bazar Pumping station.

I.D. & B. G. Hospital - Untreated drainage water enters into Belegkata Brick sewer which discharges to EKW area via Dhapa Lock Pumping station.

Lady Dufferin Victoria Hospital - Untreated drainage water enters into B B Ganguly Brick sewer which discharges to EKW area via Palmer Bazar Pumping station.

IPGMR- S.S.K.M. Hospital - Untreated drainage water enters into AJC Bose Road Brick sewer which discharges to EKW area via Ballygaunge Drainage Pumping station.

Thanks & Regards,

Executive Engineer (C)/S&D-North

By Speed Post

F.No. B-31011/BMW (58.II)/2020/WMD-I/14285

December 29, 2020

To,

The Member Secretary,
West Bengal Pollution Control Board,
Paribesh Bhawan, 10A, Block- LA,
Sector III, Salt Lake City,
Calcutta- 700106.



SEE (P)

Sub: Authorization of Healthcare Facilities-reg.

Sir,

There is a representation from Indian Medical Association (IMA) that documents such as Bank Statements and other legal/financial documents pertaining to Health Care Facilities (HCFs) are sought by few SPCBs/PCCs for grant of authorization, whereas, the form for grant of authorization does not specify such requirement. IMA has also raised concerns regarding compulsory installation of ETP at HCFs.

In view above, I am directed to inform that SPCBs/PCCs may relook into State specific procedures adopted for grant of authorization including Consent to HCFs. Further, as per the provisions under BMWM Rules, 2016, HCFs need not install ETP, in case discharge from HCF is connected with City's/Town's public sewerage network leading to terminal STP.

Yours faithfully

(B. Vinod Babu)
AD & DH WMD-I

18 FEB 2021

'परिवेश भवन' पूर्वी अर्जुन नगर, दिल्ली-110032
Parivesh Bhawan, East Arjun Nagar, Delhi-110032

minutes of the meeting held on 06-01-2025 in connection with M. A No. 44/2024/EZ in Original Application No. 120/2015/EZ at West Bengal Pollution Control Board, Paribesh Bhawan, 10A, Block LA, Sector III, Bidhanagar, Kolkata- 700106

In connection with Suo Motu Order issued by Hon'ble National Green Tribunal Eastern Zone Bench, Kolkata dated 05.12.2024, the Tribunal has directed West Bengal Pollution Control Board (WBPCB) as well as Central Pollution Control Board (CPCB) to submit a Compliance Report in connection with its earlier directions in Original Application No. 120/2015/EZ in (M.A. No. 1187/2016/EZ) dated 22.07.2021 wherein it was directed that "the Central Pollution Control Board and the State Pollution Control Board shall assess the Environmental Compensation of following 6(six) Government run hospitals for their past violations and take steps to recover the same". The names of the hospitals are as follows: (i) R.G. Kar Medical College & Hospitals, (ii) Lady Dufferin Victoria Hospital (iii) Nil Ratan Sarkar Medical College & Hospital (iv) Medical College & Hospital- Kolkata (v) SSKM Medical College & Hospital and (vi) Belegata Hospital.

It may be noted that the CPCB has prepared and submitted the Guidelines for Imposition of Environmental Compensation Charges against Health Care Facilities (HCU) and Common Biomedical Waste Treatment Facilities (CBMWF) to the Hon'ble National Green Tribunal, Principal Bench on 15.07.2019 in connection with the O.A. No. 710 of 2017 filed by Shailesh Singh vide its order dated 12.03.2019.

Considering above, the period of assessment may be considered from 15-07-2019 to 22-07-2021 for calculation of Environmental Compensation against the six Government run hospitals mentioned for their past violations.

There is no record on past non-compliances by the above-mentioned six Government run hospitals during the period 15-07-2019 to 22-07-2021 except installation of ETP.

Central Pollution Control Board has informed (vide letter no-B-31011/BMW(58.11)/2020/WMD-I/14785 dated 29.12.2020) SPCBs/PCCs that Health care facilities (HCFs) need not install ETP, in case discharge from HCF connected with City's/Town public sewerage networking leading to Terminal STP. However, as per the submissions received from six Government run hospitals it appears that process of installation of ETPs has been initiated.

Hence, assessment of Environmental Compensation could not be done against the six Government run hospitals.

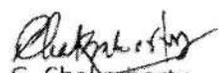
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WBPCB inspected all the above-mentioned hospitals to verify the compliance status with respect to installation of ETP as well as in-house bio medical waste management.

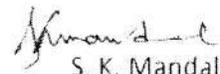
Further, during the visit, the WBPCB has also observed that plastic wastes generated from the HCUs are not properly disposed of and there are possibilities of unauthorized recycling of these wastes. Necessary directions were issued to HCUs for such violations.

WBPCB has issued specific directions to all the Healthcare facilities for installation of ETPs and is monitoring the progress of work in all these six Govt. run Hospitals periodically. Directions were issued to non-complying Health Care Establishments as and when it comes into the notice during periodic inspections.


G. G. Chakraborty
Asst. Env. Engineer, WBPCB


S. Roy
Scientist- D, CPCB


A. Fouzdar
Env. Engineer, WBPCB


S. K. Mandal
Chief Engineer, WBPCB



Joint Inspection Report of M/s IPGMER-SSKM Hospital by WBPCB & CPCB

Checklist for Verification of Compliance of Provisions of BMW Rules in Health Care Facility

I. General Information:	
(a)	Name & Address of the HCF : IPGMER-SSKM Hospital 244, AJC Bose Road, Kolkata-700020
(b)	Contact person & Telephone No. : Mr. Syed Zia Ul Mustafa Alquadri Deputy Superintendent(NM) Contact No:03322041108/8017181786
(c)	Month & Year of Establishment : January 16, 1957
(d)	Government/Trust/Private Hospital : State Government run hospital
(e)	Total no. of beds & average occupancy : Total nos. of consented beds 1770 Nos Average Occupancy:90% of total nos. of consented beds Annexure# 1
(f)	Consent under Water (Prevention and Control of Pollution) Act, 1974 : Issued memo no.02-2S/CON(BM)-1271/2002 dated 08.04.2021 Annexure# 2
	• Date of issue : 08.04.2021
	• Validity up to : 31.01.2026
(g)	Consent under Air (Prevention and Control of Pollution) Act, 1981 : Issued memo no. 02-2S/CON(BM)-1271/2002 dated 08.04.2021 Annexure# 3
	• Date of issue : 08.04.2021
	• Validity up to : 31.01.2026
(h)	Authorization under Bio-medical Waste Management Rules, 2016 : Issued memo no. 03-2S(BM)-926/2000 dated 08.04.2021 Annexure# 4
	• Date of issue : 08.04.2021
	• Issued by : West Bengal Pollution Control Board
	• Validity up to : 31.01.2026
(i)	Daily Operation schedule (timings) : 24 hours
(j)	Status of Annual Report submission : Annual Report for the year 2024 has been submitted on 01/04/2025 Annexure# 1
(k)	House Keeping and Sanitation status : Found satisfactory during inspection
(l)	Staff involvement in BMW management (no. of persons) : Total 12nos. for supervision, collection & carrying of Bio-medical wastes from point of generation to Central Waste Collection Room, subsequent hand over to the operator of the Common Bio-medical Waste treatment Facility (CBMWTF) and record keeping etc.
	• Managerial/Administration : 2 persons from Hospital Authority
	• Equipment operations :



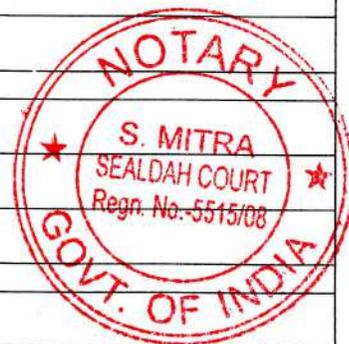
	<ul style="list-style-type: none"> • Transportation of BMW • Sanitation & others 		The hospital authority engaged third party namely, M/s. Reliable Facility Services for collection & carrying of Bio-medical wastes from point of generation to Central Waste Collection Room, subsequent hand over to the operator of the Common Bio-medical Waste treatment Facility (CBMWTF) and record keeping etc.
(m)	Whether annual report submitted by HCF to the SPCB/PCC/Any other prescribed authority (Date of submission and enclose a copy)	:	Annual Report for the year 2024 has been submitted on 01/04/2025. Copy enclosed as Annexure I.
II. Bio-medical Waste (Sources, Storage and segregation):			
(a)	Sources of Biomedical Waste Generation	:	Pathology 42 Departments which include OPD, OT and Wards of each dept. Emergency Medical store Morgue
(b)	Total quantity of Bio-medical waste generated in Kg/day and in Kg/annum	:	Generation of Bio-medical wastes in the year 2024 as per annual report 2024: <ul style="list-style-type: none"> • Yellow category :1,96,729 Kg • Red Category :2,39,563 Kg • White Category :10,493 Kg • Blue Category :50,713 Kg Annexure# 1
(c)	Typical Categories of wastes generated (pl. indicate category wise quantity in Kg/day): Generation of Bio-medical wastes in the year 2024 as per annual report 2024: <ul style="list-style-type: none"> • Yellow category :1,96,729 Kg (537.52 Kg/ day) • Red Category :2,39,563 Kg (654.54 Kg/ day) • White Category :10,493 Kg (28.67 Kg/ day) • Blue Category :50,713 Kg (138.56 Kg/ day) Annexure# 1		
(d)	Record keeping for generation and disposal of BMW	:	BMW generation/disposal record found maintained at the time of inspection.
(e)	Status of segregation and storage (colored bins, plastic bags and any other mode)	:	During inspection arrangement of segregation of Biomedical wastes were found available by providing respective color-coded bag and container as per BMWM Rules, 2016 and its amendments thereafter. Segregation of BMW was found satisfactory except the blood sample collection centre of pathology. Temporary storage room/ Central Waste Collection Room of BMW was found covered,—marked with Bio-hazard symbol and with lock and key arrangements.
(f)	Status of temporary storage details (pl. indicate specific provision made by the HCF)	:	Temporary storage room/ Central Waste Collection Room of BMW was found covered, marked with Bio-hazard symbol and with lock and key arrangements.



(g)	Whether temporary storage is satisfactory (Yes /No)	:	Yes
(h)	Status of treatment at wards and chemicals used	:	Biomedical wastes generated from the wards are shifted to the Central Waste Collection Room for subsequent hand over to the operator of the CBMWTF.
(i)	Status of House Keeping in Wards and at source of BMW generation	:	During inspection housekeeping was found to be satisfactory.
(j)	Mode of transportation of wastes from source to the temporary storage/on-site treatment facility (pl. indicate type of provision made by the HCF)	:	Bio medical wastes are carried using covered & locked trolleys marked with Bio-hazard symbol from point of generation to the Central Waste Collection Room for subsequent hand over to the operator of the CBMWTF.
(k)	Provision made for on-site transportation within HCF is satisfactory (Yes/No). Details thereof	:	During inspection provision made for on-site transportation within HCF was found satisfactory. Bio medical wastes are carried using covered & locked trolleys marked with Bio-hazard symbol from point of generation to the Central Waste Collection Room for subsequent hand over to the operator of the CBMWTF.
(l)	Category wise disposal options followed :		
	Colour Coding	Waste Categories	Treatment & Disposal
	Red	Red Contaminated waste(Recyclable) (a) Wastes generated from disposable items such as tubing, bottles, intravenous tubes and sets, catheters, urine bags, syringes (without needles and fixed needle syringes) and vacutainers with their needles cut) and gloves.	Disposed through the operator of the CBMWTF.
	Blue	Blue (a) Glassware: Broken or discarded and contaminated glass including medicine vials and ampoules except those contaminated with cytotoxic wastes. (b) Metallic Body Implants	Disposed through the operator of the CBMWTF.
	Yellow	Yellow (a) Human Anatomical Waste, (b)Animal Anatomical Waste (c) Soiled Waste (d) Expired or Discarded Medicines (e) Chemical Waste (f) Chemical Liquid Waste	As informed by HOD, Microbiological Laboratory that Chemical Liquid Waste (f) and other highly infectious BMWs (h) generated from the Microbiology Laboratory



	(g) Discarded linen, mattresses, beddings contaminated with blood or body fluid and (h) Microbiology, Biotechnology and other clinical laboratory waste	are pre-treated by chemical disinfection and Autoclaving before handing over to the CBMWTF. Register/ Logbook for operating of Autoclave couldn't be produced during inspection. As informed by Chief Store Manager, Central Medicine Store of HCF that expired or discarded medicines are not generated, as because as per requisition they received always lesser quantity medicines from GoWB which has also confirmed by the Medical Superintendent cum Vice-Principal (MSVP).						
Green	General waste such as paper, cardboard boxes, packaging, kitchen waste etc.	General wastes are disposed by the HCF through the Local Body packing in black bag..						
<p>III. On-site Treatment of BMW by HCF: There is no facility of On-site Treatment of BWM by HCF. During inspection, it is observed that M/s Medicare Environmental Management (P) Ltd. (as per Govt. of WB, Health & Family Welfare Dept. Order No. 307/HS(MS)/HF/O/HS(MS)/BMW-02/2022 dated 27.12.2024) lifting the BMW from the temporary storage area. Details of treatment & disposal system observed during inspection are elaborated in sl. II (I) of this checklist. Pre-treatment using chemical disinfectant and autoclave are carried out for Chemical Liquid Waste (f) and other highly infectious BMWs (g) generated from the Microbiology Laboratory.</p> <p style="text-align: right;">Annexure# 4</p>								
(a)	Total quantity of bio-medical waste treated (Kg per day) <ul style="list-style-type: none"> • Deep Burial in Kg/day : • Incinerable in Kg/day : • Autoclaving/ Microwaving/ Hydroclaving in kg/day : • Others (please specify) in Kg/day : 	Not Applicable						
(b)	On-site Treatment Provision by Incineration: Not Applicable							
	• Supplier of the Incinerator	: --						
	• Capacity of the Incineration in tonnes per hour and tonnes per annum	: --						
	• Operation conditions of the Incineration based on the designs/supplier	: --						
	• Provision made for Temperature measurements	: --						
	• Daily Operation schedule (timings)	: --						
	• Operating conditions as per records and as observed	: --						
	• Stack attached with the incinerator	: --						
	• Air pollution control systems attached with the incinerator	: --						
	• Auxiliary fuels used for incineration	: --						
	• Consumption of auxiliary fuels	: <table border="1" style="display: inline-table; vertical-align: middle;"> <thead> <tr> <th>Name of fuel</th> <th>Quantity per day/month</th> </tr> </thead> <tbody> <tr> <td>a) --</td> <td>--</td> </tr> <tr> <td>b) --</td> <td>--</td> </tr> </tbody> </table>	Name of fuel	Quantity per day/month	a) --	--	b) --	--
Name of fuel	Quantity per day/month							
a) --	--							
b) --	--							
	• Monitoring provision attached with the stack	: --						
	• Storage provision at the incinerator	: --						
	• Fire safety measures adopted	: --						



	<ul style="list-style-type: none"> • Log book for operation of incinerator : -- • Type of wastes incinerated and its characteristics : -- • Average quantity of wastes incinerated per day or per month or per annum : -- • Duration of operating hours of incineration: : -- • Details of heat recovery system installed with incinerator if any: : -- 		
	<ul style="list-style-type: none"> • Stack gaseous emissions monitored: Not Applicable 		
	Emission Parameters	Permissible Limits	Monitored Values** by CPCB
	Particulate matter (with 12% CO ₂ correction)	150 mg/Nm ³	--
	Nitrogen Oxides	450 mg/Nm ³	--
	HCl	50 mg/Nm ³	--
	SO ₂	Low Sulphur fuel to be used	--
	Stack Height	30 meter	--
	Volatile Organic compound in ash (%)	Less than 0.01%	--
	Temp. in Primary Chamber	800°C (+/-) 50°C	--
	Temp. in secondary Chamber	1050°C (+/-) 50°C	--
	Residence time in sec. chamber	1 second	--
	** Not Applicable.		
	<ul style="list-style-type: none"> • Quantity of ash generation per day or per month or per annum : -- • Final disposal mode of incineration ash (also indicate characteristics) : -- • Specific observations, if any, w.r.t. incineration (any chlorinated disinfectants, chlorinated plastics, sulphur content in auxiliary fuels used for incineration) : -- 		
(c)	<p>Autoclaving /Microwaving /Hydroclaving :</p> <p>There is no facility of on-site Treatment of BWM by HCF. The HCF has made agreement with the operator of CBWTF for disposal of BMWs. Details of treatment & disposal system observed during inspection is elaborated in sl. II (I) of this checklist. Pre-treatment using chemical disinfectant and autoclave are carried out for Chemical Liquid Waste (f) and other highly infectious BMWs (g) generated from the Microbiology Laboratory.</p>		
	<ul style="list-style-type: none"> • Capacity : -- • Make : -- • Air pollution control devices attached : -- • Capacity of shredder and make: : -- • Operating conditions as per designs : -- • Graphic or computer recording devices attached with the system : -- • Operating conditions as observed in recording system : -- • Performance evaluation by spore testing or routine test. Details thereof : -- • Biological indicators : -- 		
(d)	Onsite Wastewater Treatment:		



	<p>Presently, there is no onsite Wastewater Treatment facility. Effluent generated from the HCF is discharged into the sewer line of ULB namely Kolkata Municipal Corporation. The said sewer line is connected with East Kolkata Wetland. Details are given in others observations.</p>																				
	• Consumption of water per day (in kl/day)	:	--																		
	• Sources of water supply	:	--																		
	• Sources of waste water generation and the quantity (in kl/day)	:	--																		
	• Total Waste water generation quantity (in kl/day)	:	--																		
	• Steps involved in Effluent Treatment Plant (Also enclose flow chart of ETP)	:	--																		
	• Type of chemicals used in ETP and the consumption (in kg/day)	:	--																		
	• Intake characteristics of ETP	:	--																		
	• Final mode of disposal of treated wastewater (Reused/ Discharged through drain)	:	--																		
	• Compliance to the regulatory requirements for final disposal of treated liquid effluent:	:	<table border="1"> <thead> <tr> <th>Parameter</th> <th>Permissible limits (As per BMW 2016) in mg/l except pH</th> <th>Monitored values** in mg/l except pH</th> </tr> </thead> <tbody> <tr> <td>pH</td> <td>--</td> <td>--</td> </tr> <tr> <td>SS</td> <td>--</td> <td>--</td> </tr> <tr> <td>O & G</td> <td>--</td> <td>--</td> </tr> <tr> <td>BOD</td> <td>--</td> <td>--</td> </tr> <tr> <td>COD</td> <td>--</td> <td>--</td> </tr> </tbody> </table> <p>Details are given in others observations.</p>	Parameter	Permissible limits (As per BMW 2016) in mg/l except pH	Monitored values** in mg/l except pH	pH	--	--	SS	--	--	O & G	--	--	BOD	--	--	COD	--	--
Parameter	Permissible limits (As per BMW 2016) in mg/l except pH	Monitored values** in mg/l except pH																			
pH	--	--																			
SS	--	--																			
O & G	--	--																			
BOD	--	--																			
COD	--	--																			
	• Analysis procedures followed for characterization of waste waster	:	--																		
	• Any other mode of wastewater disposal, Details thereof	:	--																		
(e)	On-site BMW Disposal																				
	• Disposal by Deep Burial/ Municipal Solid Waste Landfills/ Disposal in Open Yards or low lying areas	:	<p>There is no facility of on-site Treatment of BWM by HCF. The HCF has made agreement with the operator of CBWTF for disposal of BMWs. Details of treatment & disposal system observed during inspection is elaborated in sl. II (I) of this checklist.</p>																		
	• Give details of sharp pit/ encapsulation facility (pl. provide details such as size of pit, depth in m)	:																			
	• Precautionary measures taken around the sharp pit or encapsulation facility	:																			
	• Whether sharp pit/ encapsulation is authorized by SPCB/ PCC/ any prescribed authority	:																			
	• Give measures taken for disposal of BMW by sharp pit/encapsulation:	:																			
	• Ground Water Level and the Characteristics around the encapsulation pit:	:																			
	• Records with regard to the Deep Burial	:																			
IV.	<p>Status of infrastructure (specify shortcomings observed if any):</p>																				



	<ul style="list-style-type: none"> • Treatment equipment room: • Main waste storage room: • Treated waste storage room: • Generator set (size and regulatory compliance details) • Waste treatment site security (High walls, fencing, guarded gates etc.) • Washing room for waste containers • Protective gear for waste handlers 	<ul style="list-style-type: none"> • There is no facility of on-site Treatment of BWM by HCF. Only pre-treatment is done. Details of treatment & disposal system observed during inspection is elaborated in sl. II (I) of this checklist. • Temporary storage room/ Central Waste Collection Room of BMW was found covered, marked with Bio-hazard symbol and with lock and key arrangements. • There is no facility of on-site Treatment of BMW by HCF. Only pre-treatment is done. During inspection, it is observed that M/s Medicare Environmental Management (P) Ltd. (as per Govt. of WB, Health & Family Welfare Dept. Order No. 307/HS(MS)/HF/O/HS(MS)/BMW-02/2022 dated 27.12.2024) lifting the BMW from the temporary storage area. Details of treatment & disposal system observed during inspection is elaborated in sl. II (I) of this checklist. • The HCF has obtained Consent to Operate from the W. B. Pollution Control Board for 2 x 300KVA Diesel Generator sets. • There is no facility of on-site Treatment of BWM by HCF. Only pre-treatment is done. Temporary storage room/ Central Waste Collection Room of BMW was found covered, marked with Bio-hazard symbol and with lock and key arrangements. • BMW carrying trolleys are washed near the Temporary storage room/ Central Waste Collection Room of BMW. • During inspection PPE was found used by the workers involved in collection and carrying of BMWs.
<p>V.</p>	<p>Record keeping details:</p>	
	<ul style="list-style-type: none"> • Does the operator have record keeping system in order to comply with the Rules? Specify shortcomings observed if any. 	<p>During the inspection generation, disposal record of BMW was found maintained.</p>
<p>VI.</p>	<p>Monitoring Frequency Details:</p>	
	<ul style="list-style-type: none"> • Frequency of monitoring of incinerator/ autoclave/ autoclave/ hydroclave/ ETP effluent discharge name of the laboratory (specify approved or not) • Give details of compliance/ non-compliance of liquid and air emissions. 	<p>During inspection it is observed that the installation of ETP facility in the HCF is under process. Necessary permissions accorded by HCF and plan of the ETP has also been approved, as well as work order has also been issued to the Exe. Engineer, Survey Division, Bikash Bhawan, PHE Dte., GoWB vide Memo No. MSVP/SSKM/13188 dated 19/12/2024.</p>





VII.	Monitoring results carried out by SPCB/ PCC: Not applicable	
	<ul style="list-style-type: none"> • Incinerator gaseous stack emissions (attach monitoring results) : -- • Validation/ efficacy test of autoclave/ autoclave/ hydroclave: : -- • ETP inlet and outlet characteristics : -- 	
VIII	Whether wastes are disposed-off through common facility. If so provide details: As per Govt. of WB, Health & Family Welfare Dept. Order No. 307/HS(MS)/HF/O/HS(MS)/BMW-02/2022 dated 27.12.2024, The HCF use to dispose off BMW through common facility M/s Medicare Environmental Management (P) Ltd. Details of treatment & disposal system observed during inspection is elaborated in sl. II (I) of this checklist.	
IX.	Check for the following (indicate YES/NO):	
	Bio-medical waste not to be mixed with other waste.	Mixed waste was found at blood sample collection centre of pathology.
	Needle/syringe destroyer at required places	Yes.
	Segregation of waste in the coloured containers at the source of waste generation as per BMW Rules.	Yes.
	Placement of required coloured containers at the source of waste generation labeled with bio-hazard symbol	Yes.
	Whether awareness among hospital staff/ doctors generated?	Yes.
	Whether labeling of bag has been done with respective ward no. in order to identify its source to enable improvement of segregation?	No.
	Whether special care is taken with regard to mercury spillage/breakage	Yes. The HCF informed that mercury bearing instrument has been phased out.
	Deployment of posters/placards within the hospitals	Yes.
	Whether requisite treatment to segregated waste/ hand over to CBWTF operator within 48 hours of waste generation is imparted?	Yes.
	Whether waste collected in a container of similar colour with label as per the Rules?	Yes.
	Whether the person who collects BMW maintains a register?	Yes.
	Type of vehicle used (closed type or open type) for transportation for final disposal?	Closed type vehicle is used for final transportation



Has due attention been given in vehicles to prevent spillage/ pilferage/ loading/ unloading etc.?	Yes.
The facility operator collects waste daily or alternate day? Whether criterion of 48 hours is complied?	Twice on daily basis. Criterion of 48 hours found complied.

X. Other observations:

General Information:

To verify the compliance status w. r. t the Direction of Hon'ble National Green Tribunal vide O. A No. 120/2015/EZ (M.A. No. 1187/2016/EZ) dated 22/07/2021 for installation of Effluent Treatment Plant regarding and also BMW Rules, 2016 and its amendments at M/s IPGMER-SSKM Hospital (Geo Location: 22.5396N & 88.3439E; Website: ipgmer.gov.in; E-mail: msvp.sskm@gmail.com; Contact No: 9433832862), 244 AJC Bose Road, Kolkata – 700 020, a joint inspection team from CPCB RDK & WBPCB comprising three members from each office, an inspection work was carried out on 29/04/2025.

Barcode Status:

During inspection Barcode system for BMW bag/containers was found not maintained.

As informed by HCF authority, a 'Pilot Project' for 'Trial Run' on Barcoding system is going on at 'Medical College & Hospital-Kolkata' and 'ID & BG Hospital' by the Health & Family Welfare Department, GoWB.

Mutilation status :

During inspection non-mutilated Plastic made Saline Bottles, Tubings and disposable syringes were observed.

CBMWTF Status:

As per Govt. of WB, Health & Family Welfare Dept. Order No. 307/HS(MS)/HF/O/HS(MS)/BMW-02/2022 dated 27.12.2024, The HCF use to dispose of BMW through common facility M/s Medicare Environmental Management (P) Ltd.

Discarded Medicine Status:

As informed by Chief Store Manager, Central Medicine Store of HCF that expired or discarded medicines are not generated, as because as per requisition they received always lesser quantity medicines from GoWB which has also confirmed by the Medical Superintendent cum Vice-Principal (MSVP).

Uploading of Monthly Report and Annual Report on BMW:

During inspection, information could not be provided regarding uploading of Annual Report and Monthly Report on BMW management in the website of the HCU.



Wastewater Sewer Flow:

Effluent from various wards, offices, doctor, nurse quarters etc. and liquid BMW from various laboratories is discharged into Kolkata Municipal Corporation (KMC) sewer line through eight (8) pits confirmed by the Assistant Engineer (PWD), SSKM Hospital Sub-division. It has come to know during visit that the sewage flows through 1, Harish Mukherjee Road via AJC Bose Road via Shambhu Nath Pandit Road via Park Circus 7 points via 4 no. Bridge via Loharpool via Dr. Brij Guha Road and finally reaches at Ballygunge Drainage Pumping Station and finally it goes to East Kolkata Wetland.

Details of Effluent Discharge Pit Location:

Annexure# 5

Pit No.	Location	Sewer line attached with	Location of the pit
1	22.54055696°N, 88.34025726°E	Trauma Care, Uro-Nephro, Doctor quarters A & B etc.	Near PWD Office
2	22.540991°N, 88.342158°E	Chest & Cancer, Pvt. Cabin, Admin Building, CTVS, Ronald Ross etc.	Behind Chest Building
3	22.540917°N 88.344116°E	SDLD, Gynecology, Surgery OPD, Cardiology etc.	In front of School of Digestive & Liver Disease Building
4	22.538525°N 88.344142°E	Morgue, Main Building, CIB etc.	Behind CIB building
5	22.53756626°N 88.340635°E	Bangur Institute of Neurology	BIN Annex Building-1
6	22.539654°N 88.344128°E	Bangur Institute of Neurology	Near Emergency Building
7	22.53771255°N 88.34004246°E	Psychiatry, Nursing Hostel etc.	Near IOP Building
8	22.54060807°N 88.34030279°E	MMBS hostel building, Nursing Hostel building etc.	Near UCM building

On the basis of source of generation, flow rate of the discharged sewer, the inspecting team separately collected three (03) samples from the Pit No.# 2, 3 & 4 and analyzed them into their respective laboratory.

Annexure# 6

Location of the pit	Analysis value (mg/L, except pH)									
	pH		COD		BOD		TSS		O & G	
	CPCB	WBPCB	CPCB	WBPCB	CPCB	WBPCB	CPCB	WBPCB	CPCB	WBPCB
S-1 (Pit# 2; Behind Chest Building; 22.540991N, 88.342158E)	7.23	7.18	190	130	87	80	68	52	BDL	1.76
S-2 (Pit# 3; In front of SDLD Building; 22.5140N, 88.3440E)	7.85	7.64	198	120	63	75	96	58	BDL	1.18
S-3 (Pit# 4; Behind CIB Building; 22.538525N, 88.3442E)	7.17	7.19	304	74.89	211	45.94	51	48	BDL	1.14
Permissible Stds. as per CTO	5.5 - 9.0		250		30		100		10	

Permissible Stds. as per BMW 2016	6.5 – 9.0	250	30	100	10
Permissible standard as per the Rule-8(2) of Bio-Medical Waste Management (Amendment) Rules, 2018 for discharge into public sewers with terminal facilities.					
[N. B: The general standards as notified under the Environment (Protection) Act, 1986 (29 of 1986) shall be applicable]	5.5 to 9.0	--	350	600	20

- The analysis data reflects that COD (304 mg/l) of Pit#4 (22.538525°, 88.344142°) is not complying discharge limit (250 mg/l) as per BMW Rule 2016.
- The BOD analysis report of all three pits i.e. Pit#2 (22.540991°, 88.342158°, Pit#3 (22.540917°, 88.344116°) and Pit#4 (22.538525°, 88.344142°) are not complying discharge limit as per BMW Rule 2016.
- However, effluent analysis found to be complying with respect to the general standards as notified under the Environment (Protection) Act, 1986 (29 of 1986) as stipulated in the Rule-8(2) of Bio-Medical Waste Management (Amendment) Rules, 2018 for discharge into public sewers with terminal facilities with respect to pH, BOD, TSS and O & G.

On Effluent Treatment Plant Facility Aspect:

During inspection, it was observed that the installation of ETP facility in the HCF was under process. Necessary permissions have been accorded by HCF and plan of the ETP has also been approved, as well as work order has also been issued to the Exe. Engineer, Survey Division, Bikash Bhawan, PHE Dte., GoWB vide Memo No. MSVP/SSKM/13188 dated 19/12/2024.

Annexure# 7

Specific Non-Compliance for SSKM Hospital:

Following Non-Compliances observed as per "**CPCB Guidelines for Imposition of Environmental Compensation Charges against Healthcare Facilities and Common Biomedical Waste Treatment Facilities**", which are fit for levying Environmental Compensation:

- Effluent Treatment Plant (ETP) not yet been installed by the HCF for treatment of wastewater.
- Bar- Code System for bags or containers containing bio-medical waste was not observed which is violation of Rule 4 (i) and 5 (c) of Bio-Medical Waste Management Rules, 2016 (vide page 4 & 5 respectively).

Rule 4(i): "establish a Bar- Code System for bags or containers containing bio-medical waste to be sent out of the premises or place for any purpose within one year from the date of the notification of these rules;"

Rule 5(c): "establish bar coding and global positioning system for handling of bio- medical waste within one year"

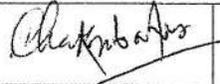
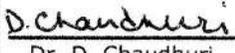
Further this is violation of "**Guidelines for Bar Code System for Effective Management of Bio-medical Waste published**" by CPCB in April 2018. As per this Guideline it is mentioned that "Bio-medical Waste Management Rules, 2016 notified on 28.03.2016 and as amended thereof under the Environment (Protection) Act, 1986, stipulates that it is the duty of every Health Care Facility (HCF) to establish a bar code system for bags or containers containing biomedical waste (BMW) to be sent out of the premises or place for any purpose, by 27.03.2019." Whereas specifically it is not complying Point 2 (vi& vii) under "Need for Bar Code System" and Point 3 under "Stakeholders responsible for Implementation of the Bar Code System".

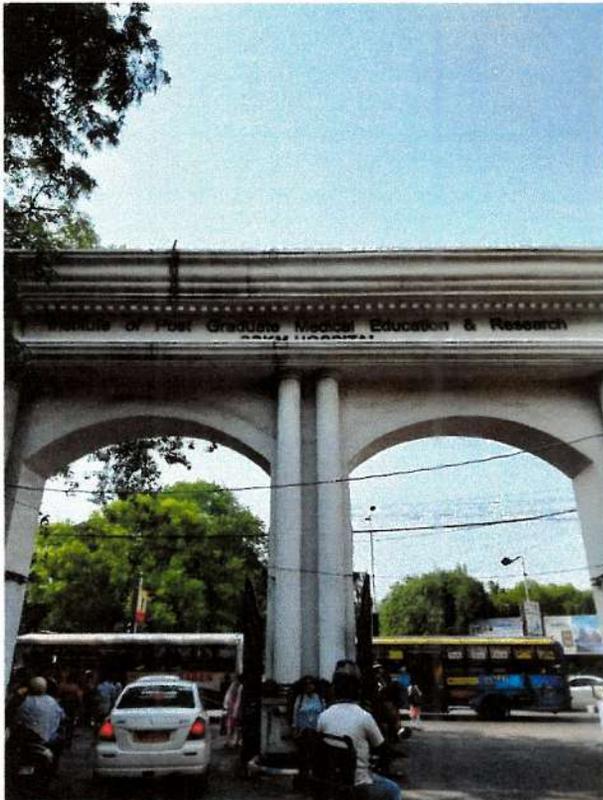


3. Based on flow rate of the discharged sewer, the inspecting team separately collected three (3) samples from the Pit No# 2, 3 & 4 and analyzed them into their respective laboratory.
- The analysis data reflects that COD data of Pit#4 (22.538525°, 88.344142°) is not complying discharge limit as per BMW Rule 2016.
 - The BOD analysis report of all three pits i.e. Pit#2 (22.540991°, 88.342158°, Pit#3 (22.540917°, 88.344116°) and Pit#4 (22.538525°, 88.344142°) are not complying discharge limit as per BMW Rule 2016.

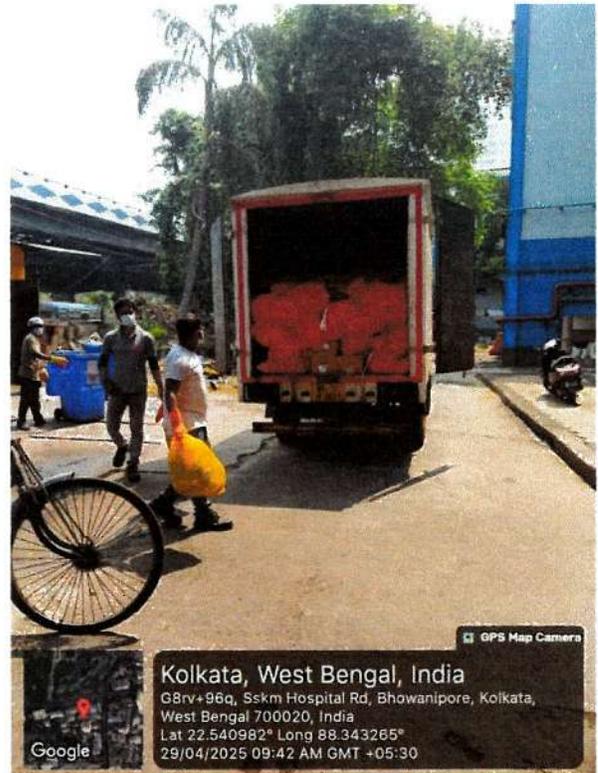
XI. Recommendations:

1. ETP should be installed at the earliest in compliance with the Direction of Hon'ble National Green Tribunal vide O. A No. 120/2015/EZ (M.A. No. 1187/2016/EZ) dated 22/07/2021.
2. Segregation of BMWs should be carried out properly at blood collection centre of pathology.
3. Plastic made Saline Bottles, Tubings, disposable syringes etc. should be mutilated before disposal to avoid unauthorized reuse/handling.
4. Bar code system for BMW bags/containers should be introduced immediately.
5. The register/ logbook for operating the Autoclave System should be maintained as per Rule 3 under BWM Rule 2016.
6. Uploading of Annual Report and Monthly Report on BMW management in the website of the HCF should be carried out properly.

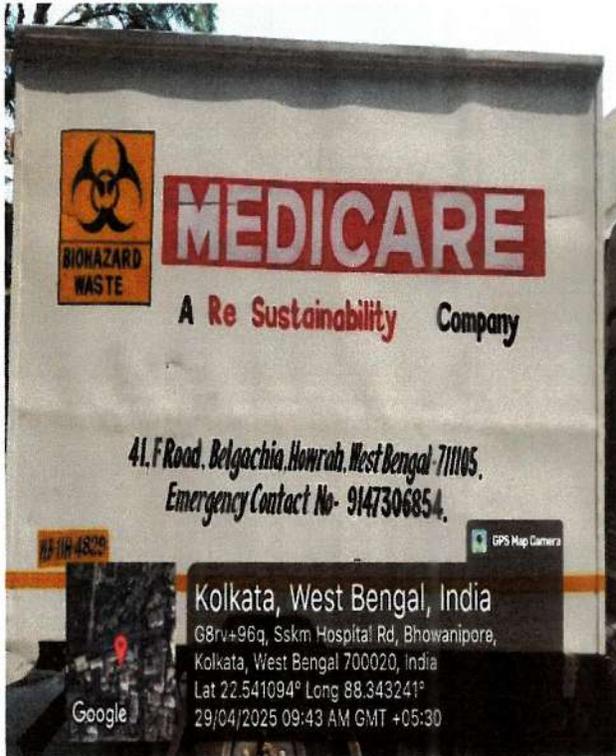
XII. Name (s) of the visiting official (s) with address	Mr. Sukhendu Biswas , Sc 'B', CPCB RDK Dr. Devaleena Chaudhuri, RA III, CPCB RDK Sh. Indranil Nath, SLA, CPCB RDK Sh. L K Halder, Sr. Scientist, WBPCB Sh. G G Chakraborty, Asst. Env. Engineer, WBPCB Sh. B Das, LA, WBPCB		
XIII. Date of visit to HCF	29.04.2025		
XIV. Signature of the Officials with Date	 B Das, WBPCB	 G G Chakraborty, WBPCB	 L K Halder, WBPCB
	 Indranil Nath, CPCB	 Dr. D. Chaudhuri, CPCB	 S Biswas, CPCB



Main Entrance of SSKM Hospital



Collection of BMW in closed colored bag by Vehicle of CBMWTF



Vehicle of CBMWTF of Medicare



Primary Storage Area



Page 13 of 17
 S. MITRA
 SEALDAH COURT
 Regn. No.-5515/08



BMW collection & transportation in closed cart



Disposal of non-mutilated saline bottles



Waste Collection Bin inside Hospital Premises



Compactor for General Solid Waste Disposal





BMW Color Coding Segregation Display Chart



Gynae Department inside SSKM Hospital

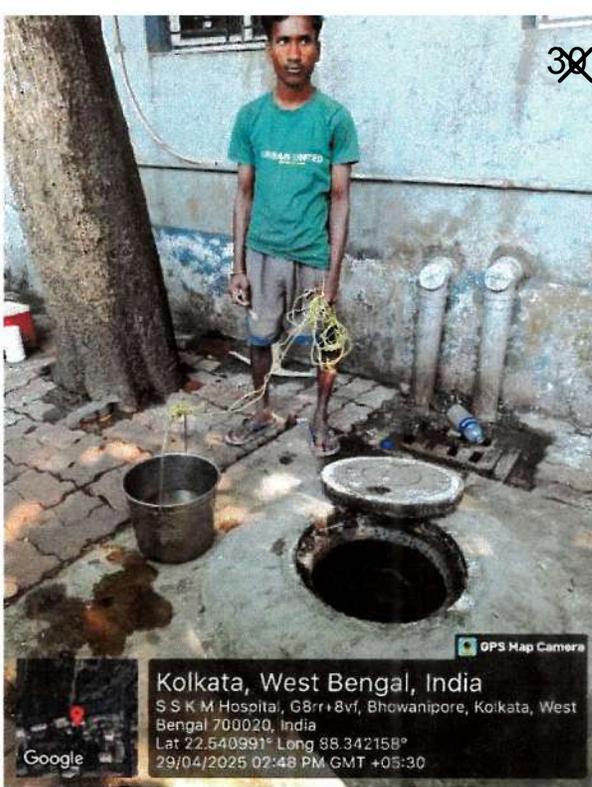


Autoclave for Decontamination



Used needle disinfection inside Ward

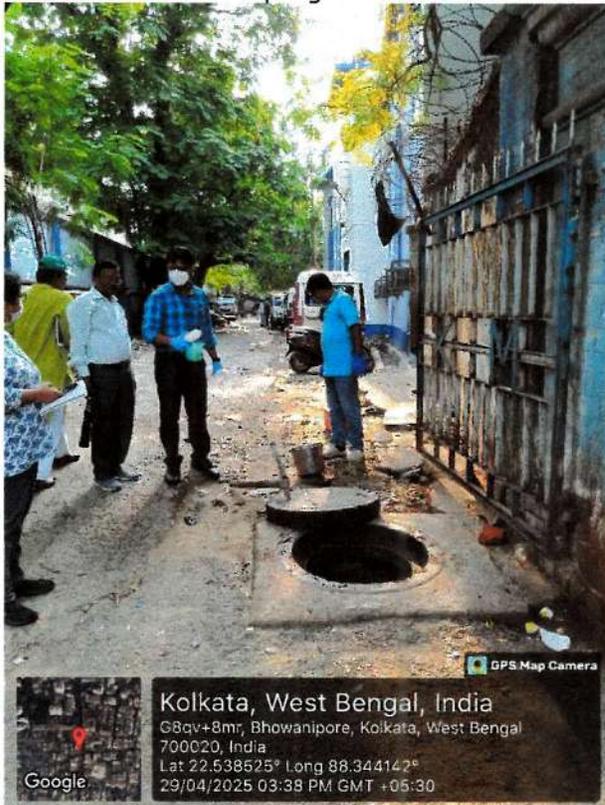




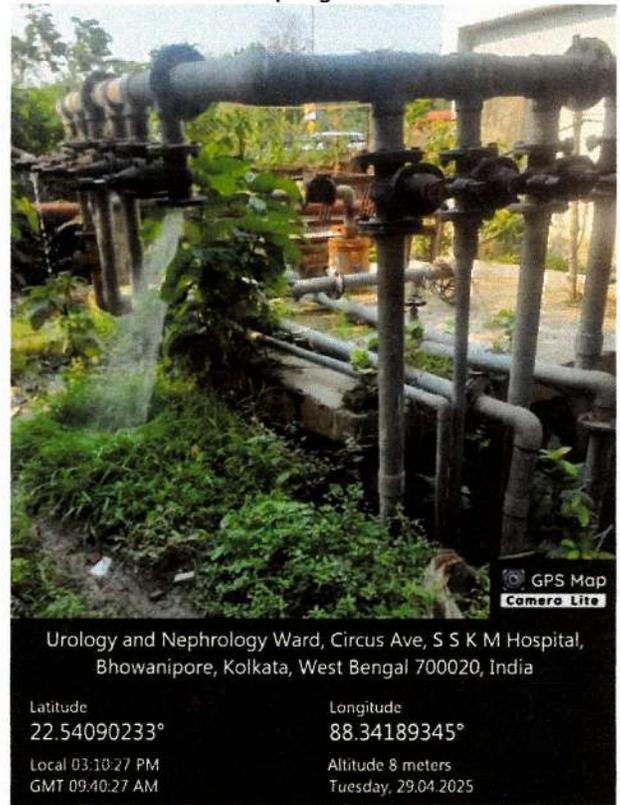
1st Sampling from Pit 2



2nd Sampling from Pit 3



3rd Sampling from Pit 4



Groundwater Supply Pump inside SSKM





Ballygunge Drainage Pumping Station



3X

Form IV
(See Rule 13)
ANNUAL REPORT



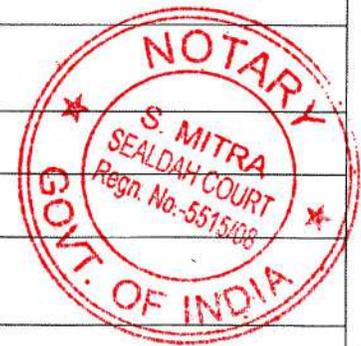
[To be submitted to the prescribed authority on or before 30th June every year for the period from January to December of the preceding year, by the occupier health care facility(IICF), or common bio-medical waste treatment facility (CBWTF)]

Return No : 6691644

Period : 2024

1. Particulars of the Occupier	
(i) Name of the authorized person (Occupier or operator of facility):	Medical Superintendent cum Vice Principal
(ii) Name of HCF or CBMWTF:	IPGMR-SSKM Hospital
(iii) Address for Correspondence:	244 A J C Bose Road
(iv) Address of Facility:	244 A J C Bose Road, Kolkata
(v) Tel. No.:	9433832862
(vi) Fax. No.:	-
(vii) E-mail ID:	msvp.sskm@gmail.com
(viii) URL of Website:	https://www.ipgmer.gov.in
(ix) GPS coordinates of HCF or CBMWTF:	Lat: 22.5396N, Long: 88.3439E
(x) Ownership of HCF or CBMWTF:	State Government
(xi) Status of Authorization under the BMW (Management and Handling) Rules:	Authorization No.: 03-2S(BM)-926/2000-2001 dated 08/04/2021 Valid Upto: 31/01/2026
(xii) Status of Consents under Water Act and Air Act.:	Valid Upto: 31/01/2026
2. Type of Health Care Facility	
HCF/CBMWTF Type:	IICF
(i) No. of Beds(for Bedded Hospital):	1770.0
(ii) Non-Bedded Hospital (Clinic or Blood Bank or Clinical Laboratory or Research Institute or Veterinary Hospital or any other):	NA
(iii) Licence Number:	0
(iv) Licence date of expiry:	
3. Quantity of waste generated or disposed in Kg per annum (on monthly average basis)	Yellow Category: 196729 Red Category: 239563 White Category: 10493 Blue Category: 50713 General Solid Waste: 1642756
4. Details of the Storage, Treatment, Transportation, Processing and Disposal Facility Details	
(i) Details of the on-site storage facility:	Size: 600 Capacity: 0 Provision of on-site storage: Central Waste Collection Room (CWC)

(ii) Disposal facility:	<table border="1"> <thead> <tr> <th>Type of Treatment Equipment</th> <th>Number of Units</th> <th>Capacity (Kg/day)</th> <th>Quantity Treated or Disposed (Kg/annum)</th> </tr> </thead> <tbody> <tr> <td colspan="4" style="text-align: center;"><i>List is Empty</i></td> </tr> </tbody> </table>	Type of Treatment Equipment	Number of Units	Capacity (Kg/day)	Quantity Treated or Disposed (Kg/annum)	<i>List is Empty</i>			
Type of Treatment Equipment	Number of Units	Capacity (Kg/day)	Quantity Treated or Disposed (Kg/annum)						
<i>List is Empty</i>									
(iii) Quantity of recyclable wastes sold to authorized recyclers after treatment in kg per annum:	0.0								
(iv) No of vehicles used for collection and transportation of BMW:	0								
(v) Details of incineration, ash and ETP sludge generated, disposal during the treatment of wastes in Kg per annum	<table border="1"> <thead> <tr> <th>Type of waste</th> <th>Quantity Generated</th> <th>Where disposal</th> </tr> </thead> <tbody> <tr> <td colspan="3" style="text-align: center;"><i>List is Empty</i></td> </tr> </tbody> </table>	Type of waste	Quantity Generated	Where disposal	<i>List is Empty</i>				
Type of waste	Quantity Generated	Where disposal							
<i>List is Empty</i>									
(vi) Name of the Common BMW Treatment Facility Operator through which wastes are disposed of:	Medicare Environment Management Pvt. Ltd, 41, F-Road, Belgachia , Howrah-711105.								
5. Do you have BMW management committee:	yes								
details:	BMW management committee present								
6. Training Conducted on BMW Details .									
(i) Number of training conducted on BMW Management:	3								
(ii) Number of personnel trained:	96								
(iii) Number of personnel trained at the time of induction:	10								
(iv) Number of personnel not undergone any training so far:	0								
(v) Whether standard manual for training is available:	yes								
(vi) Any other information:	NA								
7. Details of the accident occurred									
(i) No. of accident occurred:	0								
(ii) Number of the persons affected:	0								
(iii) Remedial Action taken:	NA								
(iv) Any Fatality occurred, details:	NA								
8. Are you meeting the standards of air Pollution from the incinerator?. How many times in last year could not met the standards?:	NA								
Details of Continuous online emission monitoring systems installed:	NA								
9. Liquid waste generated and treatment methods in place. How many times you have not met the standards in a year:	NA								
10. Is the disinfection method or sterilization meeting the log for standards? How many times you have not met the standards in a year?:	NA								
11. Any other relevant information:	NA								



Name and Signature of the Head of the Institution

Date :01/04/2025

Place : Kolkata

Central Pollution Control Board

Checklist for Verification of Compliance of Provisions of BMW Rules in Health Care Facility (HCF)



I. General Information:		
(a)	Name & Address of the HCF	Nil Ratan Sircar Medical College and Hospital (NRSMC&H) 138,AJC Bose Road PO & PS-Entally Kolkata,West Bengal 700014
(b)	Contact person & Telephone No.	Prof.(Dr.) Indira Dey Pal Designation: Principal Mobile number: 9830621012
(c)	Month & Year of Establishment	December, 1873
(d)	Government/Trust/Private Hospital	State Government
(e)	Total no. of beds & average occupancy	2062
(f)	Consent under Water (Prevention and Control of Pollution) Act, 1974	A copy of CTO dated 07.03.2022 is enclosed and marked as Annexure-I
	• Date of issue	: 07.03.2022
	• Validity up to	: 31.03.2026
(g)	Consent under Air (Prevention and Control of Pollution) Act, 1981	A copy of CTO dated 07.03.2022 is enclosed and marked as Annexure-I
	• Date of issue	: 07.03.2022
	• Validity up to	: 31.03.2026
(h)	Authorization under Bio-medical Waste (M & H) Rules, 1998	A copy of Authorization dated 07.03.2022 is enclosed and marked as Annexure-II
	• Date of issue	: 07.03.2022
	• Issued by	: West Bengal Pollution Control Board
	• Validity up to	: 31.03.2026
(i)	Daily Operation schedule (timings)	: 3 PM To 6 PM on most days
(j)	Status of Annual Report submission	: The Annual Report (Form IV) has been submitted on 06.05.2024 for the year 2023. A copy of Annual Report is enclosed and marked as Annexure-III
(k)	House Keeping and Sanitation status	: Unsatisfactory
(l)	Staff involvement in BMW management (no. of persons)	:
	• Managerial/Administration	: 1
	• Equipment operations	: -
	• Transportation of BMW	: 7
	• Sanitation & others	: -
(m)	Whether annual report submitted by HCF to the SPCB/PCC/Any other prescribed	: The Annual Report (Form IV) has been submitted to WBPCB on



	authority (Date of submission and enclose a copy)	06.05.2024 for the year 2023. A copy of Annual Report is enclosed and marked as Annexure-III																								
II.	Bio-medical Waste (Sources, Storage and segregation):																									
(a)	Sources of Biomedical Waste Generation	Wards (42 nos.) and Operation Theatres (16 nos.) within the HCF, as reported.																								
(b)	Total quantity of Bio-medical waste generated in Kg/day and in Kg/annum;	<p>The total quantity of Bio-medical waste generated as per Annual Report (Form IV) during the year 2023 is as follows:</p> <table border="1"> <thead> <tr> <th>Category:</th> <th>Bio-medical waste generated (Kg/annum):</th> </tr> </thead> <tbody> <tr> <td>Yellow</td> <td>10952</td> </tr> <tr> <td>Red</td> <td>11412</td> </tr> <tr> <td>White</td> <td>3861</td> </tr> <tr> <td>Blue</td> <td>1046</td> </tr> <tr> <td>Total</td> <td>27271</td> </tr> </tbody> </table> <p>The total quantity of Bio-medical waste generated during the year 2024 is as follows:</p> <table border="1"> <thead> <tr> <th>Category:</th> <th>Bio-medical waste generated (Kg/annum):</th> </tr> </thead> <tbody> <tr> <td>Yellow</td> <td>113349</td> </tr> <tr> <td>Red</td> <td>120796</td> </tr> <tr> <td>White</td> <td>34009</td> </tr> <tr> <td>Blue</td> <td>22942</td> </tr> <tr> <td>Total</td> <td>291096</td> </tr> </tbody> </table> <p>The total quantity of Bio-medical waste generated in the current year (Jan-April 2025) is as follows:</p>	Category:	Bio-medical waste generated (Kg/annum):	Yellow	10952	Red	11412	White	3861	Blue	1046	Total	27271	Category:	Bio-medical waste generated (Kg/annum):	Yellow	113349	Red	120796	White	34009	Blue	22942	Total	291096
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Blue	22942																									
Total	291096																									



Month & Year	Kg/month	Kg/day (avg)
Jan 2025	14247	459.58
Feb 2025	11014	393.36
March 2025	9396	303.10
April 2025 (01.04.25-29.04.25)	26829	925.14

A copy of the above records of total waste generated category-wise is enclosed and marked as **Annexure - IV**

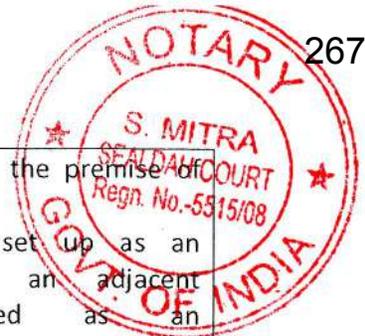
(c) Typical Categories of wastes generated (pl. indicate category wise quantity in Kg/day):

Category No.	Category of Waste	Quantity Generated (kg/day) on an average (01.04.25-29.04.25)	Treatment & Disposal
1	Yellow	390.41	The biomedical wastes generated by the HCF are collected, transported, treated and disposed through CBWTF (M/s Medicare Environmental Management Pvt Ltd., Howrah). A copy of the service agreement with the CBWTF agreement period from 1.12.2019 till 30.11.2029 is enclosed and marked as Annexure V
2	Red	346.93	
3	Blue	114.48	
4	White	73.31	
	Total	925.14	

(d) Record keeping for generation and disposal of BMW : The record of biomedical waste generated (category-wise no. of bags) is maintained ward-wise by the HCF. Copy of log books is enclosed and attached as **Annexure VI**.

(e) Status of segregation and storage (colored bins, plastic bags and any other mode) : The biomedical waste is segregated and stored in colored bags within identical colored bins and sharp items are stored in puncture proof white translucent containers.

(f) Status of temporary storage details (pl. indicate specific provision made by the HCF) : • The temporary storage facility/central waste collection room for bio-medical waste is



			<p>situated within the premise of the HCF.</p> <ul style="list-style-type: none"> • It has been set up as an extension of an adjacent building used as an accommodation for family of the patients. • The temporary storage facility lacks proper infrastructure and maintenance.
(g)	Whether temporary storage is satisfactory (Yes /No)	:	No
(h)	Status of treatment at wards and chemicals used	:	The floors of the wards are washed with 0.5% hypochlorite solution and other surfaces are disinfected by Bacilo Shield (containing 2% glutaraldehyde), as reported.
(i)	Status of House Keeping in Wards and at source of BMW generation	:	House keeping in wards was found to be non-satisfactory.
(j)	Mode of transportation of wastes from source to the temporary storage/on-site treatment facility (pl. indicate type of provision made by the HCF)	:	Trolleys
(k)	Provision made for on-site transportation within HCF is satisfactory (Yes/No). Details thereof	:	No. The trolleys used for transportation of BMW within the HCF were observed to be open/uncovered.
(l)	Category wise disposal options followed :		
	Colour Coding	Waste Categories	Treatment & Disposal
	Red	Recyclable contaminated waste	Treatment and disposal is done by CBWTF
	Blue	<ul style="list-style-type: none"> • Glassware • Metallic body implants 	Treatment and disposal is done by CBWTF
	Yellow	<ul style="list-style-type: none"> • Human anatomical waste • Soiled waste • Discarded/Expired 	Treatment and disposal is done by CBWTF

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	<ul style="list-style-type: none"> medicines Clinical lab waste 							
White	Sharp objects	Treatment and disposal is done by CBWTF						
Green	General waste such as paper, cardboard boxes, packaging, kitchen waste etc.	Treatment and disposal is done by Kolkata Municipal Corporation.						
III.	On-site Treatment of BWM by HCF:							
(a)	Total quantity of bio-medical waste treated (Kg per day) <ul style="list-style-type: none"> Deep Burial in Kg/day Incinerable in Kg/day Autoclaving/ Microwaving/ Hydroclaving in kg/day Others (please specify) in Kg/day 	Not Applicable as the HCF does not possess any autoclave/microwave facility except in blood bank for reactive blood bags , as reported.						
(b)	On-site Treatment Provision by Incineration: Not Applicable as the HCF does not possess any Incinerator							
	• Supplier of the Incinerator	: --						
	• Capacity of the Incineration in tonnes per hour and tonnes per annum	: --						
	• Operation conditions of the Incineration based on the designs/supplier	: --						
	• Provision made for Temperature measurements	: --						
	• Daily Operation schedule (timings)	: --						
	• Operating conditions as per records and as observed	: --						
	• Stack attached with the incinerator	: --						
	• Air pollution control systems attached with the incinerator	: --						
	• Auxiliary fuels used for incineration	: --						
	• Consumption of auxiliary fuels	<table border="1"> <thead> <tr> <th>Name of fuel</th> <th>Quantity per day/month</th> </tr> </thead> <tbody> <tr> <td>a) --</td> <td>--</td> </tr> <tr> <td>b) --</td> <td>--</td> </tr> </tbody> </table>	Name of fuel	Quantity per day/month	a) --	--	b) --	--
Name of fuel	Quantity per day/month							
a) --	--							
b) --	--							
	• Monitoring provision attached with the stack	: --						
	• Storage provision at the incinerator	: --						
	• Fire safety measures adopted	: --						
	• Log book for operation of incinerator	: --						
	• Type of wastes incinerated and its characteristics	: --						



• Average quantity of wastes incinerated per day or per month or per annum	:	--
• Duration of operating hours of incineration:	:	--
• Details of heat recovery system installed with incinerator if any:	:	--

• Stack gaseous emissions monitored:		
Emission Parameters	Permissible Limits	Monitored Values** by CPCB
Particulate matter (with 12% CO ₂ correction)	150 mg/Nm ³	--
Nitrogen Oxides	450 mg/Nm ³	--
HCl	50 mg/Nm ³	--
SO ₂	Low Sulphur fuel to be used	--
Stack Height	30 meter	--
Volatile Organic compound in ash (%)	Less than 0.01%	--
Temp. in Primary Chamber	800°C (+/-) 50°C	--
Temp. in secondary Chamber	1050°C (+/-) 50°C	--
Residence time in sec. chamber	1 second	--
** Not applicable.		
• Quantity of ash generation per day or per month or per annum	:	--
• Final disposal mode of incineration ash (also indicate characteristics)	:	--
• Specific observations, if any, w.r.t. incineration (any chlorinated disinfectants, chlorinated plastics, sulphur content in auxiliary fuels used for incineration)	:	--
(c) Autoclaving /Microwaving /Hydroclaving : Not Applicable as the HCF does not possess any autoclave/microwave facility except in Blood Bank for reactive blood bags		
• Capacity	:	30 blood bags at a time
• Make	:	Natt Steel Equipment Pvt. Ltd.
• Air pollution control devices attached	:	--
• Capacity of shredder and make:	:	--
• Operating conditions as per designs	:	--
• Graphic or computer recording devices attached with the system	:	--
• Operating conditions as observed in recording system	:	--
• Performance evaluation by spore testing	:	--



	or routine test. Details thereof		
	<ul style="list-style-type: none"> Biological indicators 	:	--
(d)	Onsite Wastewater Treatment:		
	<ul style="list-style-type: none"> Consumption of water per day (in kl/day) 	:	800 kL/Day as reported
	<ul style="list-style-type: none"> Sources of water supply 	:	Kolkata Municipal Corporation
	<ul style="list-style-type: none"> Sources of waste water generation and the quantity (in kl/day) 	:	<p>The wastewater is generated from wards, administrative buildings, college buildings, hostels, house-keeping units, canteen, etc.</p> <p>There is a sewerage network with sub-main lines, branches and laterals for conveyance of the wastewater generated from the above sources into the trunk line which is connected with the sump pit having capacity of 3 lakh litres (approx.), all within the premises of the HCF. The wastewater from this sump pit is directed towards the master pit and then released into the KMC drain through Convent Road towards EKW terminal treatment facility via Palmer Bazar pumping station, as reported. A copy of the sewerage network and is enclosed as Annexure VII.</p>
	<ul style="list-style-type: none"> Steps involved in Effluent Treatment Plant (Also enclose flow chart of ETP) 	:	<p>A 1.5 MLD capacity of ETP based on moving bed bio-reactor technology (MBBR) was seen to be under construction. The various units of the ETP as per the layout plan consists of the following:</p> <ol style="list-style-type: none"> Inlet chamber Coarse screen Fine screen Grit chamber Aerated equalization tank MBBR-1 MBBR-2 Plate settler (module) Plate settler (tank) Plate settler (sludge storage) Treated water tank Outlet Collection Launder Sludge water holding sump Sludge drying bed Sludge water collection pit <p>A copy of the layout of the ETP is enclosed as Annexure VIII</p>



• Type of chemicals used in ETP and the consumption (in kg/day)	:	Not Applicable as the HCF doesn't possess any ETP
• Intake characteristics of ETP	:	
• Final mode of disposal of treated wastewater (Reused/ Discharged through drain)	:	The HCF doesn't possess any ETP. The waste water of mixed origin fall into 1 no of master pit which drain into the Kolkata Municipal Corporation sewerage line and finally into EKW-terminal treatment facility through Palmer Bazar pumping station, as reported.
• Compliance to the regulatory requirements for final disposal of treated liquid effluent:	:	

Parameter	Prescribed norms (as per CTO) in mg/l except pH	Monitored values in mg/l except pH by WBPCB	Monitored values in mg/L except pH by CPCB
		Field code:	
		NRS Hospital Sump	*S-1
pH	6.5-9.0	7.11	7.47
TSS	100	44.00	39
O & G	10	BDL	BDL
BOD	30	69.00	50
COD	250	110.00	91
Bio-assay Test	90% survival of fish after 96 h in 100% effluent		-

*Sample from the final master pit after sump pit near lady doctor hostel was collected. A copy of Form I is enclosed and marked as Annexure X. Test Results have been enclosed as Annexure XI.

(e)	On-site BMW Disposal	:	Not Applicable
	• Disposal by Deep Burial/ Municipal Solid Waste Landfills/ Disposal in Open Yards or low lying areas	:	--
	• Give details of sharp pit/ encapsulation facility (pl. provide details such as size of pit, depth in m)	:	--
	• Precautionary measures taken around	:	--



	the sharp pit or encapsulation facility		
	• Whether sharp pit/ encapsulation is authorized by SPCB/ PCC/ any prescribed authority	:	--
	• Give measures taken for disposal of BMW by sharp pit/encapsulation:	:	--
	• Ground Water Level and the Characteristics around the encapsulation pit:	:	--
	• Records with regard to the Deep Burial	:	--

Check for the following (indicate YES/NO):

• Bio-medical waste not to be mixed with other waste.	:	Yes
• Needle/syringe destroyer at required places	:	Yes
• Segregation of waste in the coloured containers at the source of waste generation as per BMW Rules.	:	No
• Placement of required coloured containers at the source of waste generation labeled with bio-hazard symbol	:	Yes
• Whether awareness among hospital staff/ doctors generated?	:	Yes
• Whether labeling of bag has been done with respective ward no. in order to identify its source to enable improvement of segregation?	:	No
• Whether special care is taken with regard to mercury spillage/breakage	:	Yes
• Deployment of posters/placards within the hospitals	:	Yes
• Whether requisite treatment to segregated waste/ hand over to CBWTF operator within 48 hours of waste generation is imparted?	:	Yes
• Whether waste collected in a container of similar colour with label as per the Rules?	:	Yes
• Whether the person who collects BMW maintains a register?	:	Yes?
• Type of vehicle used (closed type or open type) for transportation for final disposal?	:	Closed vehicle
• Has due attention been given in vehicles to prevent spillage/ pilferage/ loading/ unloading etc.?	:	No
• The facility operator collects waste	:	

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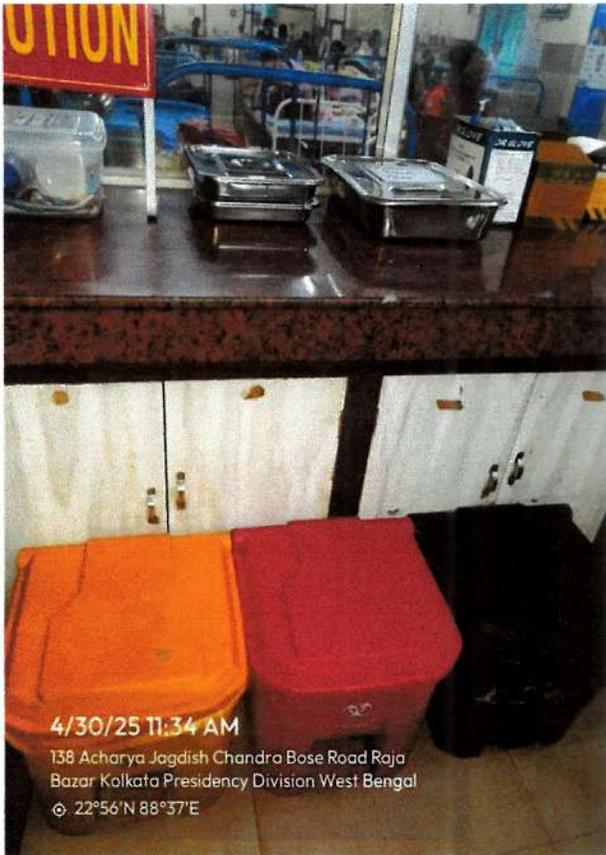


daily or alternate day? Whether criterion of 48 hours is complied?	: Yes
--	-------

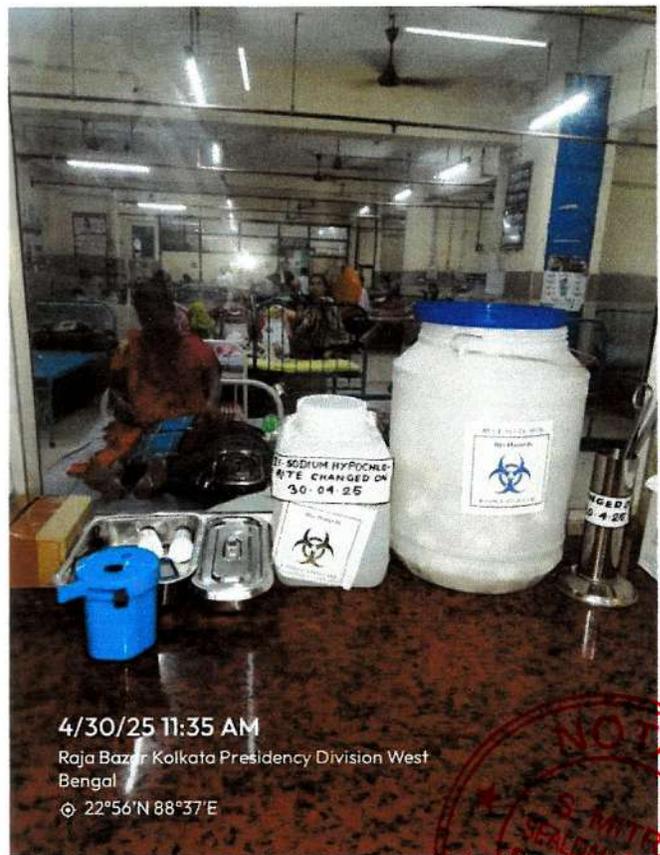
X.	Other observations:		
	<ol style="list-style-type: none"> 1. Pre-treatment of yellow(h) category waste (microbiology, biotechnology and other clinical laboratory waste) does not exist in all the sections. Autoclave treatment for reactive blood bags is done by the HCF in their blood bank, as reported (E-mail communicated is enclosed as Annexure XII & depicted in Pics 14, 15). 2. The Bar-code labels are not provided on the colour coded bags containing the segregated bio-medical waste as per Rule 4(i) of the BMW management rules, 2016. 3. The general waste (black color coded waste bags) were seen to be stored along with the color-coded bio-medical wastes (Pic 5). 4. The infrastructure of the BMW temporary storage room is inadequate. 5. The in-house transportation trolleys for carrying the bio-medical wastes are uncovered. 6. The existing sewerage lines are not separated to collect wastewater generated from hospitals and other sources. The waste water of mixed origin fall into the common sump pit which is drained into Kolkata Municipal Corporation sewerage drain and finally into EKW terminal treatment facility via Palmer Bazar pumping station, as reported. As the sewerage lines are covered, it was not possible to collect the sample directly from the sewerage line. 7. The bio-medical waste handling staffs are not adequately equipped with personnel protective equipment (PPE) while handling the bio-medical wastes. 		
XII	Recommendations:		
	<p>Detail inspection, as per the Bio – Medical Waste Management Rule reveals the following:</p> <ul style="list-style-type: none"> • Improvement in the infrastructure of the BMW temporary storage facility needs garland drain along the periphery of the storage facility. • Bar code labels in the colour coded bags should be done on the priority bases. • Due attention be given in vehicles to prevent spillage/ pilferage/ loading/ unloading etc. • House – keeping in wards needs improvement. 		
XIII	<table border="1" style="width: 100%;"> <tr> <td data-bbox="341 1774 917 1927">Name (s) of the visiting official (s) with address</td> <td data-bbox="917 1774 1429 1927">: The joint inspection was conducted by the following officials from : 1. Central Pollution Control Board,</td> </tr> </table>	Name (s) of the visiting official (s) with address	: The joint inspection was conducted by the following officials from : 1. Central Pollution Control Board,
Name (s) of the visiting official (s) with address	: The joint inspection was conducted by the following officials from : 1. Central Pollution Control Board,		



		<p>RD Kolkata :</p> <ul style="list-style-type: none"> • Md Abdur Rafique (Sc.B and DIT Lab) • Dr. Premanjali Rai (SSA) • Mr. Bodhisattwa Mondal (JLA) <p>Address: Central Pollution Control Board, RD Kolkata, Block 502, Southend Conclave, 1582 Rajdanga Main Road, Kolkata-700107</p> <p>2. West Bengal Pollution Control Board:</p> <ul style="list-style-type: none"> • Dr. Rita Saha (Scientific Officer, Ex-RD CPCB) • Mr. Abhik Dan (Env. Analyst) • Md Sohaib (Lab Asst.) <p>Address: West Bengal Pollution Control Board, Paribesh Bhawan, 10A, Block-LA, Sector-III, Bidhannagar, Kolkata-700106</p>	
XIV	Date of visit to HCF	: 30.04.2025	
XV	Signature of the Officials with Date		
	<p><i>A. Rafique</i> 13/05/25</p> <p>Md Abdur Rafique (Sc.B) CPCB</p>	<p><i>Premanjali Rai</i> 13/05/2025</p> <p>Dr. Premanjali Rai (SSA) CPCB</p>	<p><i>Bodhisattwa Mondal</i> 13.05.25,</p> <p>Mr. Bodhisattwa Mondal (JLA), CPCB</p>
	<p><i>Abhik Dan</i> 13/05/25</p> <p>Mr. Abhik Dan (Env. Analyst), WBPCB</p>	<p><i>Md Sohaib</i> 13/05/25</p> <p>Md Sohaib (Lab Asst.) WBPCB</p>	<p><i>Rita Saha</i> 13/05/2025</p> <p>Dr. Rita Saha (Scientific Officer WBPCB, and Ex-RD CPCB RD Kolkata)</p>



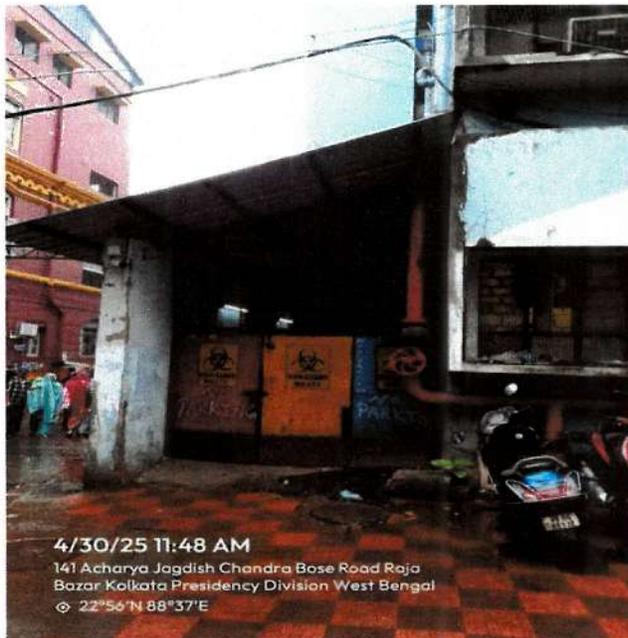
Pic 1



Pic 2



Pic 1 & Pic 2: Figures showing use of color coded bins for segregation of bio-medical waste

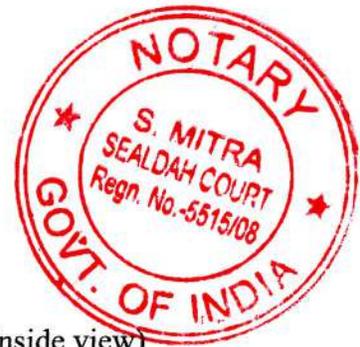
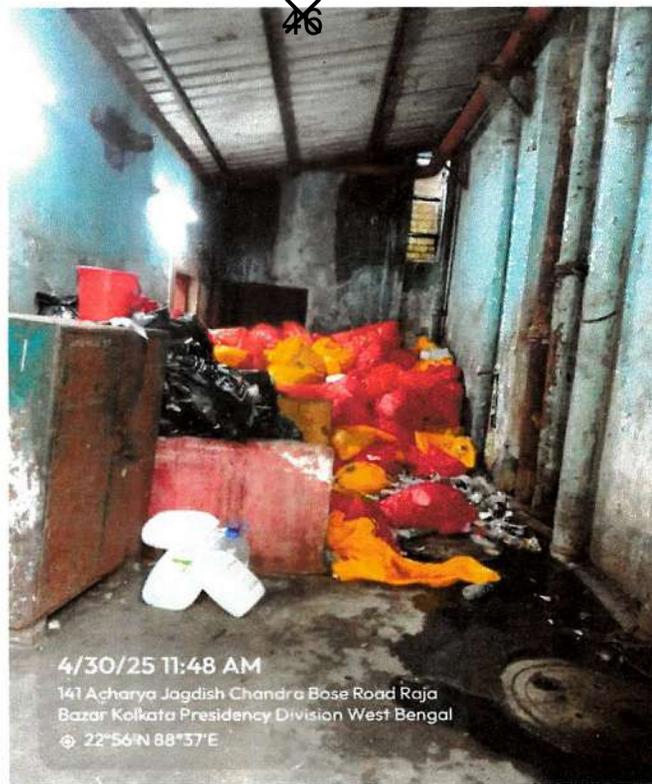


Pic 3(outside view)

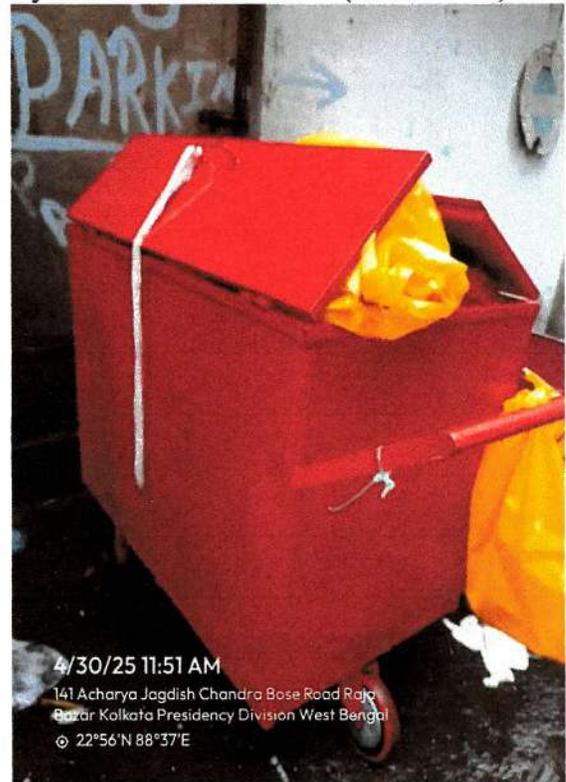


Pic 4 (close-up view)

Pic 3 & Pic 4: Figures showing temporary storage facility for bio-medical waste

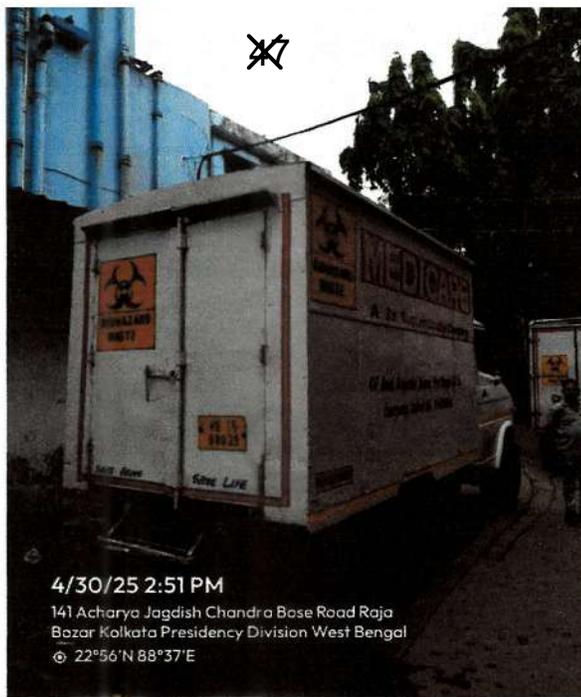


Pic 5: Figure showing temporary storage facility for bio-medical waste (inside view)



Pic 6: Figure showing in-house transportation trolley and bio-medical waste handling staff

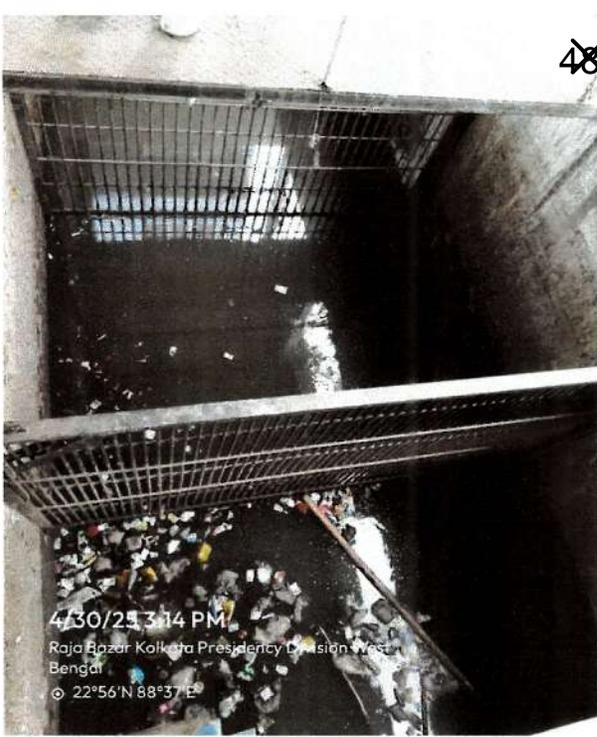
Pic 7: Figure showing over packed in-house transportation trolley with no bio-hazard symbol



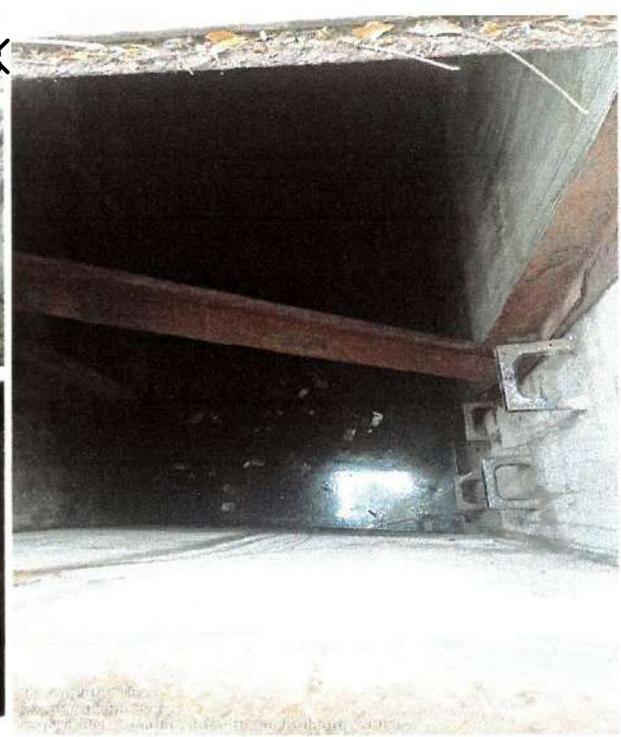
Pic 8: Figure showing vehicle from CBWTF for collection of the bio-medical waste



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Pic 9: Figure showing the final sump pit for collection of the wastewater



Pic 10: Figure showing the master pit after sump pit and before final discharge into high

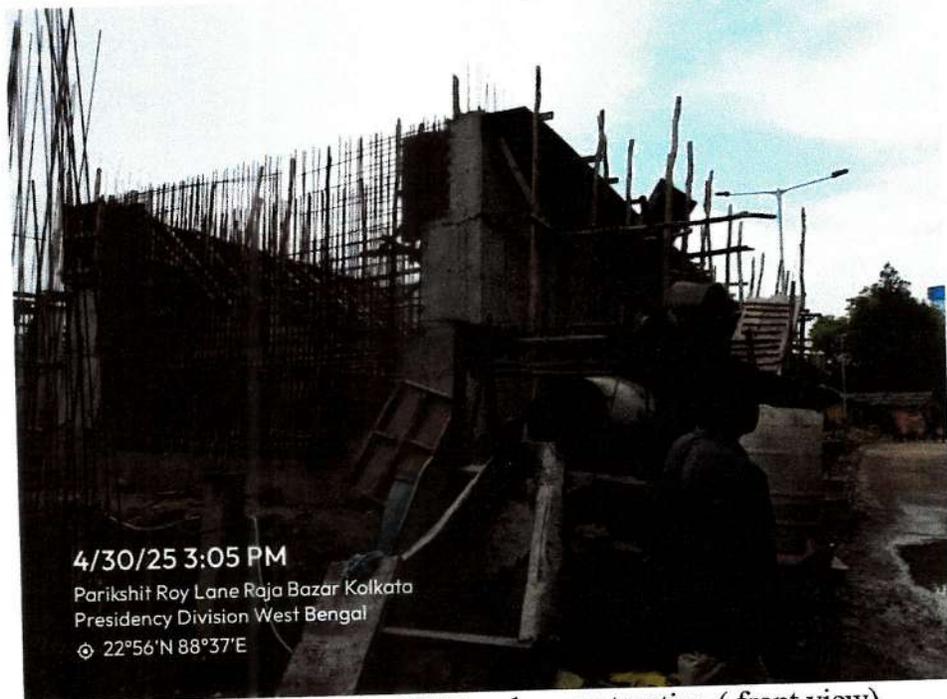


Pic 11: Figure showing collection of sample from the master pit





Pic12 : Figure showing ETP under construction (lateral view)



Pic 13: Figure showing ETP under construction (front view)



Form IV
(See Rule 13)
ANNUAL REPORT

[To be submitted to the prescribed authority on or before 30th June every year for the period from January to December of the preceding year, by the occupier health care facility(HCF), or common bio-medical waste treatment facility (CBWTF)]

Return No : 5201323

Period : 2023



1. Particulars of the Occupier	
(i) Name of the authorized person (Occupier or operator of facility):	NRS MCH
(ii) Name of HCF or CBMWTF:	NRS Medical College & Hospital
(iii) Address for Correspondence:	138 A.J.C. Bose Road
(iv) Address of Facility:	138 A.J.C. BOSE ROAD
(v) Tel. No.:	8335050015
(vi) Fax. No.:	033 - 22654705
(vii) E-mail ID:	msvprsmch@gmail.com
(viii) URL of Website:	Not Applicable
(ix) GPS coordinates of HCF of CBMWTF:	Latitude: 22.564031 (N Decimal degrees), Longitude: 22.564031 (E Decimal degrees)
(x) Ownership of HCF or CBMWTF:	State Government
(xi) Status of Authorization under the BMW (Management and Handling) Rules:	Authorization No.: 05-2S(BM)-1011/2001 Valid Upto: 31/03/2026
(xii) Status of Consents under Water Act and Air Act.:	Valid Upto: 31/03/2026
2. Type of Health Care Facility	
HCF/CBMWTF Type:	HCF
(i) No. of Beds(for Bedded Hospital):	2036.0
(ii) Non-Bedded Hospital (Clinic or Blood Bank or Clinical Laboratory or Research Institute or Veterinary Hospital or any other):	Not Applicable
(iii) Licence Number:	0
(iv) Licence date of expiry:	
3. Quantity of waste generated or disposed in Kg per annum (on monthly average basis)	Yellow Category: 10952 Red Category: 11412 White Category: 3861 Blue Category: 1046 General Solid Waste: 25500
4. Details of the Storage, Treatment, Transportation, Processing and Disposal Facility Details	
(i) Details of the on-site storage facility:	Size: 650 Capacity: 0 Provision of on-site storage: Not Applicable

(ii) Disposal Facility:	<table border="1"> <thead> <tr> <th>Type of Treatment Equipment</th> <th>Number of Units</th> <th>Capacity (Kg/day)</th> <th>Quantity Treated or Disposed (Kg/annum)</th> </tr> </thead> <tbody> <tr> <td colspan="4" style="text-align: center;">List is Empty</td> </tr> </tbody> </table>	Type of Treatment Equipment	Number of Units	Capacity (Kg/day)	Quantity Treated or Disposed (Kg/annum)	List is Empty			
Type of Treatment Equipment	Number of Units	Capacity (Kg/day)	Quantity Treated or Disposed (Kg/annum)						
List is Empty									
(iii) Quantity of recyclable wastes sold to authorized recyclers after treatment in kg per annum:	0.0								
(iv) No of vehicles used for collection and transportation of BMW:	0								
(v) Details of incineration, ash and ETP sludge generated, disposal during the treatment of wastes in Kg per annum	<table border="1"> <thead> <tr> <th>Type of waste</th> <th>Quantity Generated</th> <th>Where disposal</th> </tr> </thead> <tbody> <tr> <td colspan="3" style="text-align: center;">List is Empty</td> </tr> </tbody> </table>	Type of waste	Quantity Generated	Where disposal	List is Empty				
Type of waste	Quantity Generated	Where disposal							
List is Empty									
(vi) Name of the Common BMW Treatment Facility Operator through which wastes are disposed of:	Medicare Environment Management Pvt. Ltd. Belgachia, F. Road, Howrah, Pin. 711101. Phn. No. 033-6513890								
5. Do you have BMW management committee:	no								
6. Training Conducted on BMW Details									
(i) Number of training conducted on BMW Management:	2								
(ii) Number of personnel trained:	30								
(iii) Number of personnel trained at the time of induction:	15								
(iv) Number of personnel not undergone any training so far:	0								
(v) Whether standard manual for training is available:	yes								
(vi) Any other information:	Not Applicable								
7. Details of the accident occurred									
(i) No. of accident occurred:	0								
(ii) Number of the persons affected:	0								
(iii) Remedial Action taken:	Not Applicable								
(iv) Any Fatality occurred, details:	Not Applicable								
8. Are you meeting the standards of air Pollution from the incinerator?. How many times in last year could not met the standards?:	Not Applicable								
Details of Continuous online emission monitoring systems installed:	Not Applicable								
9. Liquid waste generated and treatment methods in place. How many times you have not met the standards in a year:	Construction of ETP plant has been started								
10. Is the disinfection method or sterilization meeting the log for standards? How many times you have not met the standards in a year?:	Not Applicable								
11. Any other relevant information:	Not Applicable								



beey
 Assistant Superintendent-cum-Vice Principal
 NRS Medical College & Hospital
 Kolkata-700044

Name and Signature of the Head of the Institution

Date : 06/05/2024

Place : Kolkata

N.R.S. Medical College															
Plant-Medicare Environmental Management Pvt. Ltd. (Howrah Facility) Period: 01-04-2025 : 30-04-2025															
Sl No.	Collection Time	Yellow Bags (Kg)		Red Bags (Kg)		Blue Mark Box (Kg)		Whites (Kg)		Cytotoxic Bags (Kg)		Covid Yellow Bag		Total	
		Count	Weight	Count	Weight	Count	Weight	Count	Weight	Count	Weight	Count	Weight		
1	01-04-2025 15:50:02	122	465.00	118	368.00	21	210.00	38	76.00	0	0.00	0	0.00	299	1119.00
2	02-04-2025 16:19:49	85	365.00	92	358.00	13	130.00	29	78.00	0	0.00	0	0.00	219	931.00
3	03-04-2025 16:22:57	128	425.00	135	518.00	11	110.00	29	58.00	0	0.00	0	0.00	303	1111.00
4	04-04-2025 16:41:10	88	425.00	91	398.00	21	210.00	24	48.00	0	0.00	0	0.00	224	1081.00
5	05-04-2025 17:45:18	127	508.00	117	351.00	13	130.00	62	120.00	0	0.00	0	0.00	319	1109.00
6	06-04-2025 15:09:38	95	380.00	72	216.00	6	60.00	25	50.00	0	0.00	0	0.00	198	706.00
7	07-04-2025 15:45:25	65	263.00	48	147.00	6	60.00	26	52.00	0	0.00	0	0.00	145	522.00
8	08-04-2025 16:58:59	117	575.00	107	395.00	11	110.00	32	62.00	0	0.00	0	0.00	267	1142.00
9	09-04-2025 16:22:26	127	595.00	114	373.00	14	140.00	33	61.00	0	0.00	0	0.00	288	1169.00
10	10-04-2025 16:15:18	128	510.00	135	490.00	14	140.00	38	72.00	0	0.00	0	0.00	315	1212.00
11	11-04-2025 16:00:29	111	480.00	125	510.00	16	160.00	32	64.00	0	0.00	0	0.00	284	1214.00
12	12-04-2025 15:05:54	129	570.00	116	417.00	9	90.00	34	62.00	0	0.00	0	0.00	288	1139.00
13	13-04-2025 16:22:32	42	127.00	23	46.00	2	20.00	15	30.00	0	0.00	0	0.00	82	223.00
14	14-04-2025 17:14:16	125	495.00	128	510.00	26	260.00	52	104.00	0	0.00	0	0.00	331	1369.00
15	16-04-2025 17:43:54	145	585.00	135	510.00	8	80.00	106	212.00	0	0.00	0	0.00	394	1387.00
16	17-04-2025 16:00:04	125	510.00	135	480.00	18	180.00	45	92.00	0	0.00	0	0.00	323	1262.00
17	18-04-2025 16:20:39	115	410.00	135	610.00	12	120.00	29	68.00	0	0.00	0	0.00	291	1208.00
18	19-04-2025 15:43:42	42	170.00	72	240.00	10	100.00	12	44.00	0	0.00	0	0.00	136	554.00
19	20-04-2025 16:46:41	113	383.00	104	212.00	9	90.00	24	42.00	0	0.00	0	0.00	250	727.00
20	21-04-2025 16:15:01	115	450.00	135	510.00	12	120.00	48	95.00	0	0.00	0	0.00	310	1175.00
21	23-04-2025 16:15:59	115	428.00	125	385.00	9	90.00	28	54.00	0	0.00	0	0.00	277	957.00
22	24-04-2025 14:49:55	136	526.00	128	425.00	18	180.00	92	184.00	0	0.00	0	0.00	374	1315.00
23	25-04-2025 16:23:56	112	485.00	135	510.00	10	100.00	32	64.00	0	0.00	0	0.00	289	1159.00
24	27-04-2025 11:42:17	28	130.00	23	110.00	10	80.00	13	36.00	0	0.00	0	0.00	74	356.00
25	28-04-2025 17:01:34	145	580.00	138	454.00	18	180.00	91	182.00	0	0.00	0	0.00	392	1396.00
26	29-04-2025 14:55:40	112	482.00	138	518.00	17	170.00	58	116.00	0	0.00	0	0.00	325	1286.00
Total		2792	11322	2824	10061	334	3320	1047	2126	0	0	0	0	6997	26829



S. Mitra
 25.04.2025
 Asst. Superintendent (Not Register)
 N.R.S. Medical College & Hospital
 Howrah

S. Mitra
 25.04.2025
 Additional Medical Superintendent
 N.R.S. Medical College
 Nilbaran Street, Howrah, W.B.

N.R.S. Medical College															
Plant-Medicare Environmental Management Pvt. Ltd. (Howrah Facility) Period: 01-2025 : 03-2025															
Sl No.	Month	Yellow Bags (Kg.)		Red Bags (Kg.)		Blue Mark Box (Kg.)		Whites (Kg.)		Cytotoxic Bags		Covid Yellow Bag		Total	
		Count	Weight	Count	Weight	Count	Weight	Count	Weight	Count	Weight	Count	Weight		
1	Jan 2025	1392	5325.00	1461	6038.00	196	1878.00	423	1006.00	0	0.00	0	0.00	3472	14247.00
2	Feb 2025	1172	4739.00	1033	3765.00	173	1730.00	405	780.00	0	0.00	0	0.00	2783	11014.00
3	Mar 2025	1020	4038.00	1077	3336.00	131	1294.00	355	728.00	0	0.00	0	0.00	2583	9396.00
Total		3584	14102	3571	13139	500	4902	1183	2514	0	0	0	0	8838	34657

S.O. D. 2025
 20.04.2025
 Asst. Superintendent (Howrah Facility)
 N.R.S. Medical College & Hospital
 Howrah, West Bengal - 711004

Smt. Sanyukta
 Additional Medical Superintendent
 N.R.S. Medical College
 Nilgagan Street, Kolkata - 700014



28

N.R.S. Medical College															
Plant-Medicare Environmental Management Pvt. Ltd. (Howrah Facility) Period: 01-2024 : 12-2024															
Sl No.	Month	Yellow Bags (kg)		Red Bags (kg)		Blue Mark Box (kg)		Whites (kg)		Cytotoxic Bags		Covid Yellow Bag		Total	
		Count	Weight	Count	Weight	Count	Weight	Count	Weight	Count	Weight	Count	Weight		
1	Jan 2024	3284	10435.00	3947	12187.00	871	2092.00	1304	4176.00	0	0.00	0	0.00	9406	28890.00
2	Feb 2024	3612	11621.00	4288	12255.00	653	2456.00	1176	4222.00	0	0.00	0	0.00	9729	30554.00
3	Mar 2024	3231	10340.00	3825	11469.00	655	3416.00	1227	3997.00	0	0.00	0	0.00	8938	29222.00
4	Apr 2024	3306	10424.00	3885	11673.00	652	3420.00	982	3324.00	0	0.00	0	0.00	8825	28841.00
5	May 2024	3657	12064.00	3844	11528.00	398	1547.00	1211	2871.00	0	0.00	0	0.00	9110	28010.00
6	Jun 2024	3914	10363.00	3594	10268.00	325	1435.00	1225	3116.00	0	0.00	0	0.00	9058	25182.00
7	Jul 2024	3501	11409.00	3961	12810.00	362	1688.00	1224	3327.00	0	0.00	0	0.00	9048	29234.00
8	Aug 2024	2990	10159.00	3251	10884.00	241	1470.00	1002	2988.00	0	0.00	0	0.00	7484	25501.00
9	Sep 2024	2821	9830.00	2997	9915.00	262	1321.00	912	2597.00	0	0.00	0	0.00	6992	23663.00
10	Oct 2024	2735	8247.00	3113	9652.00	272	2225.00	810	2287.00	0	0.00	0	0.00	6930	22411.00
11	Nov 2024	1931	7708.00	1932	7313.00	237	1818.00	354	960.00	0	0.00	0	0.00	4454	17799.00
12	Dec 2024	222	749.00	236	842.00	14	54.00	27	144.00	0	0.00	0	0.00	499	1789.00
Total		35204	113349	38873	120796	4942	22942	11454	34009	0	0	0	0	90473	291096



[Handwritten Signature]
30.04.24

Asst. Superintendent (Non Medical)
N.R.S. Medical College & Hospital
156, A.D.C. Cross Road, Howrah

[Handwritten Signature]
Additional Medical Officer
N.R.S. Medical College & Hospital
Howrah

5X

FORM I(See rule 7 of the Environment (Protection) Rules 1986)NOTICE OF INTENTION TO HAVE SAMPLE ANALYSED

To Prof (Dr) Indira Dey (Pal), Principal
 NRS Medical College & Hospital
 138, AIC Bose Road, PO&PS - Entally, Kolkata 700014

Take this notice that it is intended to have analysed the sample of
 waste water at strategic location which has been taken today, the
 30th day of April 2015 from Master pit after sump pit
 near Lady doctor hostel

(Name and designation of the person who takes the sample)

Hospital was also asked to collect duplicate sample



*Specify the place where the sample is

taken.

(SEAL)

DATE

30.04.15
 मो. अब्दुर रफीक / Md. Abdur Rafique
 वैज्ञानिक 'ख' और सरकारी विश्लेषक
 Scientist 'B' & Govt. Analyst
 केंद्रीय प्रदूषण नियंत्रण बोर्ड
 Central Pollution Control Board
 क्षेत्रीय निदेशालय / Regional Directorate
 पर्यावरण, वन और जलवायु परिवर्तन मंत्रालय, भारत सरकार
 M/o. Env't. Forest & Climate Change, Govt. Of India
 1582, राजदेगा मेन रोड / Rejdanga Main Road
 कोलकाता/Kolkata-700107

Received
 by
 30/4/25
 Principal
 N.R.S. Medical College
 Kolkata - 14



CENTRAL POLLUTION CONTROL BOARD केंद्रीय प्रदूषण नियंत्रण बोर्ड

REGIONAL DIRECTORATE – KOLKATA

502 Southend Conclave, 6th Floor, 1582 Rajdanga Main Road, Kolkata- 700107

CPCB

ANALYSIS REPORT विश लेषण आख्या

Samples Registration No. & Date नमूने की पंजीकरण सं. एवं तिथि : RDKL/WW/2526/SR00038, 30/04/2025 Report No. & Date of Issue आख्या सं एवं जारी करने की तिथि : RDKL/2526/WW/00034,05/05/2025

Analysis Request Division/Organization विश्लेषण अनुरोध प्रभाग/संगठन : RD Kolkata Report sent to (Name & Address of Indentor) आख्या किसें जारी की गयी (नाम एवं प्रभाग) : RD Kolkata

Sample Details नमूना विवरण : Wastet water collected from NRS Hospital, Kolkata Sample Matrix नमूना मैट्रिक्स : Waste Water

Sample Collected by नमूने एकत्रित करने वाले का नाम : Md. A. Rafique, Premanjali Rai, Bodhisatwa Mondal Date & Time of Sample Receipt नमूने प्राप्ति की तिथि एवं समय : 30/04/2025 17:03 PM

Sampling Plan Preference नमूनाकरण योजना प्राथमिकता : Report Status रिपोर्ट स्थिति : Final Sample Analysis Period नमूने के विश लेषण की अवधि : 30/04/2025 to 05/05/2025

Sr.No	Date of Sample Collection नमूना संग्रहण की तिथि	Field Code नमूना स्थल	Biochemical Oxygen Demand (27°C for 3 days)	Chemical Oxygen Demand	Oil and Grease	pH	Total Suspended Solids
1	30/04/2025	S-1 (Master pit after sump pit near lady doctor hostel)	50	91	BDL	7.47	39

BDL : Below Deduction Limit कटौती सीमा से नीचे

Statement कथन :

- The results relate only to the samples tested. परिणाम केवल जंचे गए नमूने से संबंधित है।
- The report shall not be reproduced except in full without the approval of the laboratory पूर्ण रिपोर्ट के अतिरिक्त प्रयोगशाला के लिखित अनुमोदन के बिना आख्या की आंशिक प्रतिकृति नहीं की जायेगी।
- Concentration unit, Limit of detection, Measurement Uncertainty & Test methods are mentioned below. एकाग्रता इकाई, पता लगाने की सीमा, माप अनिश्चितता और परीक्षण विधियां नीचे उल्लिखित हैं।
- Samples will be retained only for 15 days from the date of issue of Report. संबंधित आख्या जारी होने के बाद नमूने केवल जारी होने की तारीख से 15 दिन तक ही सुरक्षित रखे जायेंगे।

Analyst : Sudhanshu Charan Mohapatra , Bipasha Dinda , Raktim Mandal
 Supervisor & Reviewer : Ash Narayan Thakur
 Approved By (Lab InCharge) : Md Abdur Rafique

Doc: CB/RDK/TR/QR/7.8/2	Issue No.:01	Revision No.:01	Issue Date:20/01/2020	Revision Date: 08/12/2022	Page No. : 1/2
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This is a computer-generated Report. No signature is required. यह एक कंप्यूटर जनित रिपोर्ट है. किसी हस्ताक्षर की आवश्यकता नहीं है.



CENTRAL POLLUTION CONTROL BOARD
REGIONAL DIRECTORATE - KOLKATA
502 Southend Conclave, 6th Floor, 1582 Rajdanga Main Road, Kolkata- 700107

CPCB

ANALYSIS REPORT विर लेषण आख्या

* END OF REPORT आख्या समाप्ति *

Parameter Name	Test Method	Unit	Limit of Detection	Uncertainty of Measurement
Biochemical Oxygen Demand (27°C for 3 days)	IS 3025 (Part-44):1993	mg/l	1	53.2±1.46 mg/l
Chemical Oxygen Demand	APHA 24th Ed. 5220 B. Part 5000.544 to 545:2023	mg/l	2	680.28±2.65 mg/l
Oil and Grease	APHA 24th Ed. 5520-B Part 5000.572-574:2023	mg/l	5	45±1.16 mg/l
pH	APHA 24th Ed. 4500-H+B Part 4000.473-478:2023		2	6.95±0.077
Total Suspended Solids	APHA 24th Ed. 2540-D Part 2000.146 to 147:2023	mg/l	5	19.76±0.41 mg/l



Analyst

Sudhanshu Charan Mohapatra , Bipasha Dinda , Raktim Mandal

Supervisor & Reviewer

Ash Narayan Thakur

Approved By (Lab InCharge)

Md Abdur Rafique

Doc: CB/RDK/TR/QR/7.8/2

Issue No.:01

Revision No :01

Issue Date:20/01/2020

Revision Date: 08/12/2022

Page No. : 2/2

This is a computer-generated Report. No signature is required. यह एक कंप्यूटर जनित रिपोर्ट है. किसी हस्ताक्षर की आवश्यकता नहीं है.

Re: Compliance verification of BMW Management Rules, 2016 at NRSMC&H

MS

MOUSAM SARKAR <msarkar.asnm2021@gmail.com>

Tue, 06 May 2025 3:41:20 PM +0530 •

To "Premanjali Rai" <prai.cpcb@gov.in>

Madam,

In response to your previous email I would like to reply point no. 3 as bellow,
Autoclave capacity is 30 blood bags at a time.
Others as below:

Mousam Sarkar.

*(Assistant Superintendent)
(NRSMC&H)*

On Tue, 6 May, 2025, 1:05 pm Premanjali Rai, <prai.cpcb@gov.in> wrote:

Sir,

1. Please specify the **chemical treatment for Microbiology & other clinical laboratory wastes** as stated in point no.1
2. Please confirm if autoclave treatment is done at blood bank only for reactive blood bags and no other unit at your HCF for pre-treatment of bio-medical waste.
3. Please provide capacity of autoclave along with geotagged picture of the autoclave equipment used for pre-treatment of bio-medical waste at your HCF.

Thanking You.

Regards,
Dr. Premanjali Rai
Sr. Sc. Asstt.
CPCB RD Kolkata



----- On Tue, 06 May 2025 12:33:48 +0530 **MOUSAM SARKAR**
<msarkar.asnm2021@gmail.com> wrote ---

Madam,

- In response to your mail I would like to inform you that,
1. Currently we are doing chemical treatment for Microbiology & other clinical laboratory wastes.
 2. We are doing autoclave treatment for reactive blood bags in blood bank.

Thanking you.

Regards,
Mousam Sarkar.
(Assistant Superintendent, NRSMCH)

On Tue, 6 May, 2025, 11:32 am Premanjali Rai, <prai.cpcb@gov.in> wrote:

Sir,

With reference to the inspection conducted on compliance verification with the Bio-Medical Waste Management (BMWM) Rules, 2016 at NRSMC&H, Kolkata by CPCB and WBPCB officials on 30.04.2025, it is requested to provide the following information :

1. Is there any facility for pre-treatment of Yellow (h) category waste (Microbiology, Biotechnology and other clinical laboratory waste) available at the HCF?
2. Whether there is any autoclave in the laboratory, if yes please provide the operational status (functional/non-functional) and capacity of the autoclave.

Kindly treat it as urgent and reply may be provided by 1 PM today, please.

Thanking You
Regards,
Dr. Premanjali Rai
Sr. Sc. Asstt.
CPCB RD Kolkata

☺ **7 Attachment(s)** • Download as Zip • Add To >





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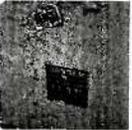
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JOINT INSPECTION REPORT
Lady Dufferin Victoria Hospital

West Bengal Pollution Control Board (WBPCB) & Central Pollution Control Board (CPCB)

I. General Information:	
(a)	Name & Address of the HCF : Lady Dufferin Victoria Hospital, 1, Raja Rammohan Roy Sarani, Kolkata-700009.
(b)	Contact person & Telephone No. : Ms. Sayani Roy Chatterjee, Asst. Superintendent, Mob: 8697068726.
(c)	Month & Year of Establishment : 1898
(d)	Government/Trust/Private Hospital : State Government
(e)	Total no. of beds & average occupancy : 278
(f)	Consent under Water (Prevention and Control of Pollution) Act, 1974 : A copy of CTO dated 17.05.2022 is enclosed and marked as Annexure-I
	• Date of issue : 17.05.2022
	• Validity up to : 30.04.2027
(g)	Consent under Air (Prevention and Control of Pollution) Act, 1981 : A copy of CTO dated 17.05.2022 is enclosed and marked as Annexure-I
	• Date of issue : 17.05.2022
	• Validity up to : 30.04.2027
(h)	Authorization under Bio-medical Waste (M & H) Rules, 1998 : Yes
	• Date of issue : 17-05-2022
	• Issued by : WBPCB
	• Validity up to : 30-04-2027
(i)	Daily Operation schedule (timings) : 06:00 AM to 07:00 AM, 01:00 PM to 02:00 PM & 07:00 PM to 08:00 PM
(j)	Status of Annual Report submission : Yes
(k)	House Keeping and Sanitation status : Yes
(l)	Staff involvement in BMW management (no. of persons) : 157
	• Managerial/Administration : 9
	• Equipment operations : 94
	• Transportation of BMW : 54
	• Sanitation & others : 54
(m)	Whether annual report submitted by HCF to the SPCB/PCC/Any other prescribed authority (Date of submission and enclose a copy) : Yes
II. Bio-medical Waste (Sources, Storage and segregation):	
(a)	Sources of Biomedical Waste Generation : Ward, Pathology, Radiology, OPD.



(b)	Total quantity of Bio-medical waste generated in Kg/day and in Kg/annum	:	<p>The total quantity of Bio-medical waste generated as per Annual Report (Form IV) during the year 2023 is as follows:</p> <table border="1" style="width: 100%; border-collapse: collapse; margin-bottom: 10px;"> <thead> <tr> <th style="width: 30%;">Category:</th> <th style="width: 70%;">Bio-medical waste generated (Kg/annum):</th> </tr> </thead> <tbody> <tr> <td>Yellow</td> <td style="text-align: right;">1385</td> </tr> <tr> <td>Red</td> <td style="text-align: right;">581</td> </tr> <tr> <td>White</td> <td style="text-align: right;">25</td> </tr> <tr> <td>Blue</td> <td style="text-align: right;">128</td> </tr> <tr> <td>Total</td> <td style="text-align: right;">2119</td> </tr> </tbody> </table> <p>Daily collection report: (MEDICARE) 28.04.2025- 62 kg 29.04.2025- 82 kg 30.04.2025- 78 kg</p>	Category:	Bio-medical waste generated (Kg/annum):	Yellow	1385	Red	581	White	25	Blue	128	Total	2119
Category:	Bio-medical waste generated (Kg/annum):														
Yellow	1385														
Red	581														
White	25														
Blue	128														
Total	2119														
(c)	Typical Categories of wastes generated (pl. indicate category wise quantity in Kg/day): 2119 kg/annum as per annual report 2023-2024. <table border="1" style="width: 100%; border-collapse: collapse; margin-top: 10px;"> <thead> <tr> <th style="width: 30%;">Category:</th> <th style="width: 70%;">Bio-medical waste generated (Kg/annum):</th> </tr> </thead> <tbody> <tr> <td>Yellow</td> <td style="text-align: right;">1385</td> </tr> <tr> <td>Red</td> <td style="text-align: right;">581</td> </tr> <tr> <td>White</td> <td style="text-align: right;">25</td> </tr> <tr> <td>Blue</td> <td style="text-align: right;">128</td> </tr> <tr> <td>Total</td> <td style="text-align: right;">2119</td> </tr> </tbody> </table>			Category:	Bio-medical waste generated (Kg/annum):	Yellow	1385	Red	581	White	25	Blue	128	Total	2119
Category:	Bio-medical waste generated (Kg/annum):														
Yellow	1385														
Red	581														
White	25														
Blue	128														
Total	2119														
(d)	Record keeping for generation and disposal of BMW	:	Yes												
(e)	Status of segregation and storage (colored bins, plastic bags and any other mode)	:	Yes												
(f)	Status of temporary storage details (pl. indicate specific provision made by the HCF)	:	Yes												
(g)	Whether temporary storage is satisfactory (Yes /No)	:	Yes												
(h)	Status of treatment at wards and chemicals used	:	No												
(i)	Status of House Keeping in Wards and at	:	Satisfactory												



	source of BMW generation		
(j)	Mode of transportation of wastes from source to the temporary storage/on-site treatment facility (pl. indicate type of provision made by the HCF)	:	Hand Trolley.
(k)	Provision made for on-site transportation within HCF is satisfactory (Yes/No). Details thereof	:	Yes

(l)	Category wise disposal options followed :		
	Colour Coding	Waste Categories	Treatment & Disposal
	Red	Recyclable contaminated waste	Treatment and disposal are done by CBWTF
	Blue	• Glassware Metallic body implants	Treatment and disposal are done by CBWTF
	Yellow	• Human anatomical waste • Soiled waste • Discarded/Expired medicines Clinical lab waste	Treatment and disposal are done by CBWTF
	White	Sharp objects	Treatment and disposal are done by CBWTF
III	On-site Treatment of BWM by HCF: N/A.		
(a)	Total quantity of bio-medical waste treated (Kg per day)		
	• Deep Burial in Kg/day	:	Not Applicable
	• Incinerable in Kg/day	:	Not Applicable
	• Autoclaving/ Microwaving/ Hydroclaving in kg/day	:	Not Available
	• Others (please specify) in Kg/day	:	Not Applicable
(b)	On-site Treatment Provision by Incineration:		
	• Supplier of the Incinerator	:	Not Applicable
	• Capacity of the Incineration in tonnes per hour and tonnes per annum	:	Not Applicable
	• Operation conditions of the Incineration based on the designs/supplier	:	Not Applicable
	• Provision made for Temperature measurements	:	Not Applicable
	• Daily Operation schedule (timings)	:	Not Applicable
	• Operating conditions as per records and as observed	:	Not Applicable
	• Stack attached with the incinerator	:	Not Applicable
	• Air pollution control systems attached	:	Not Applicable



	with the incinerator								
	• Auxiliary fuels used for incineration	:	Not Applicable						
	• Consumption of auxiliary fuels	:	<table border="1" style="width: 100%;"> <tr> <td style="width: 60%;">Name of fuel</td> <td style="width: 40%;">Quantity per day/month</td> </tr> <tr> <td>a) --</td> <td>--</td> </tr> <tr> <td>b) --</td> <td>--</td> </tr> </table>	Name of fuel	Quantity per day/month	a) --	--	b) --	--
Name of fuel	Quantity per day/month								
a) --	--								
b) --	--								
	• Monitoring provision attached with the stack	:	Not Applicable						
	• Storage provision at the incinerator	:	Not Applicable						
	• Fire safety measures adopted	:	Not Applicable						
	• Log book for operation of incinerator	:	Not Applicable						
	• Type of wastes incinerated and its characteristics	:	Not Applicable						
	• Average quantity of wastes incinerated per day or per month or per annum	:	Not Applicable						
	• Duration of operating hours of incineration:	:	Not Applicable						
	• Details of heat recovery system installed with incinerator if any:	:	Not Applicable						

	• Stack gaseous emissions monitored: Not Applicable		
	Emission Parameters	Permissible Limits	Monitored Values** by CPCB
	Particulate matter (with 12% CO ₂ correction)	150 mg/Nm ³	Not Applicable
	Nitrogen Oxides	450 mg/Nm ³	Not Applicable
	HCl	50 mg/Nm ³	Not Applicable
	SO ₂	Low Sulphur fuel to be used	Not Applicable
	Stack Height	30 meter	Not Applicable
	Volatile Organic compound in ash (%)	Less than 0.01%	Not Applicable
	Temp. in Primary Chamber	800°C (+/-) 50°C	Not Applicable
	Temp. in secondary Chamber	1050°C (+/-) 50°C	Not Applicable
	Residence time in sec. chamber	1 second	Not Applicable
	** Not applicable.		
	• Quantity of ash generation per day or per month or per annum	:	Not Applicable
	• Final disposal mode of incineration ash (also indicate characteristics)	:	Not Applicable
	• Specific observations, if any, w.r.t. incineration (any chlorinated disinfectants, chlorinated plastics, sulphur content in auxiliary fuels used for incineration)	:	Not Applicable
(c)	Autoclaving /Microwaving /Hydroclaving : Not Available		
	• Capacity	:	Not Available



	• Make	:	Not Available																												
	• Air pollution control devices attached	:	Not Available																												
	• Capacity of shredder and make:	:	Not Available																												
	• Operating conditions as per designs	:	Not Available																												
	• Graphic or computer recording devices attached with the system	:	Not Available																												
	• Operating conditions as observed in recording system	:	Not Available																												
	• Performance evaluation by spore testing or routine test. Details thereof	:	Not Available																												
	• Biological indicators	:	Not Available																												
(d)	Onsite Wastewater Treatment:																														
	• Consumption of water per day (in kl/day)	:	No information is provided																												
	• Sources of water supply	:	No information is provided																												
	• Sources of waste water generation and the quantity (in kl/day)	:	No information is provided																												
	• Total Waste water generation quantity (in kl/day)	:	No information is provided																												
	• Steps involved in Effluent Treatment Plant (Also enclose flow chart of ETP)	:	Not Available																												
	• Type of chemicals used in ETP and the consumption (in kg/day)	:	Not Applicable																												
	• Intake characteristics of ETP	:	Not Applicable																												
	• Final mode of disposal of treated wastewater (Reused/ Discharged through drain)	:	Discharge through KMC Drain and pumped in Palmer Bazar Pumping Station.																												
	• compliance to the regulatory requirements for final disposal of treated liquid effluent:																														
	<table border="1" style="width: 100%; border-collapse: collapse;"> <thead> <tr> <th style="width: 25%;">Parameter</th> <th style="width: 25%;">Permissible limits in mg/l except pH as per CTO</th> <th style="width: 25%;">Monitored values** in mg/l except pH CPCB</th> <th style="width: 25%;">Monitored values** in mg/l except pH WBPCB</th> </tr> </thead> <tbody> <tr> <td>pH</td> <td>6.5-9.0</td> <td>7.7</td> <td>7.72</td> </tr> <tr> <td>SS</td> <td>100</td> <td>25</td> <td>22.00</td> </tr> <tr> <td>O & G</td> <td>10</td> <td>BDL</td> <td>BDL</td> </tr> <tr> <td>BOD</td> <td>30</td> <td>16</td> <td>22.63</td> </tr> <tr> <td>COD</td> <td>250</td> <td>87</td> <td>64.76</td> </tr> <tr> <td>Bio-assay Test</td> <td>90% survival of fish after 96 h in 100% effluent</td> <td>*</td> <td>--</td> </tr> </tbody> </table>			Parameter	Permissible limits in mg/l except pH as per CTO	Monitored values** in mg/l except pH CPCB	Monitored values** in mg/l except pH WBPCB	pH	6.5-9.0	7.7	7.72	SS	100	25	22.00	O & G	10	BDL	BDL	BOD	30	16	22.63	COD	250	87	64.76	Bio-assay Test	90% survival of fish after 96 h in 100% effluent	*	--
Parameter	Permissible limits in mg/l except pH as per CTO	Monitored values** in mg/l except pH CPCB	Monitored values** in mg/l except pH WBPCB																												
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SS	100	25	22.00																												
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COD	250	87	64.76																												
Bio-assay Test	90% survival of fish after 96 h in 100% effluent	*	--																												
	*The CPCB RD Kolkata Laboratory does not have that facility.																														
	** Not applicable.																														
	• Analysis procedures followed for	:	The BOD analysis has been through																												



	characterization of waste waster		IS 3025 (Part-44):1993 and pH, O&G, COD and TSS have performed by APHA 24th Ed. 5220 B. Part 5000.544 to 545:2023 method.
	<ul style="list-style-type: none"> Any other mode of wastewater disposal, Details thereof 	:	No
(e)	On-site BMW Disposal		
	<ul style="list-style-type: none"> Disposal by Deep Burial/ Municipal Solid Waste Landfills/ Disposal in Open Yards or low lying areas 	:	Not Applicable
	<ul style="list-style-type: none"> Give details of sharp pit/ encapsulation facility (pl. provide details such as size of pit, depth in m) 	:	Not Applicable
	<ul style="list-style-type: none"> Precautionary measures taken around the sharp pit or encapsulation facility 	:	Not Applicable
	<ul style="list-style-type: none"> Whether sharp pit/ encapsulation is authorized by SPCB/ PCC/ any prescribed authority 	:	Not Applicable
	<ul style="list-style-type: none"> Give measures taken for disposal of BMW by sharp pit/encapsulation: 	:	Not Applicable
	<ul style="list-style-type: none"> Ground Water Level and the Characteristics around the encapsulation pit: 	:	Not Applicable
	<ul style="list-style-type: none"> Records with regard to the Deep Burial 	:	Not Applicable
IV	Status of infrastructure (specify shortcomings observed if any):		
	<ul style="list-style-type: none"> Treatment equipment room: Main waste storage room: Treated waste storage room: Generator set (size and regulatory compliance details) Waste treatment site security (High walls, fencing, guarded gates etc.) Washing room for waste containers Protective gear for waste handlers 	:	Not Found Southern West Side of the Hospital. N/A. 1x15KVA, 1X250KVA. 1X40KVA Yes No. Yes
V.	Record keeping details:		
	<ul style="list-style-type: none"> Does the operator have record keeping system in order to comply with the Rules? Specify shortcomings observed if any. 	:	No, The HCF does not maintain records as per Rules.
VI	Monitoring Frequency Details: N/A		
	<ul style="list-style-type: none"> Frequency of monitoring of incinerator/ autoclave/ microwave/ hydroclave/ ETP effluent discharge name of the laboratory (specify 	:	Not Available Not Available

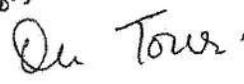
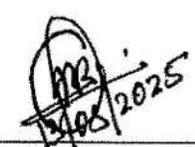


88 6X

	<ul style="list-style-type: none"> approved or not) Give details of compliance/ non-compliance of liquid and air emissions. 	:	Not Available
VI I.	Monitoring results carried out by SPCB/ PCC:		
	<ul style="list-style-type: none"> Incinerator gaseous stack emissions (attach monitoring results) Validation/ efficacy test of autoclave/ microwave/ hydroclave; ETP inlet and outlet characteristics 	:	<ul style="list-style-type: none"> Not Available Not Available Last sampling done on 22-01-2022. (As reported by HCF)
VI II	Whether wastes are disposed-off through common facility. If so provide details: N/A		
	Type of wastes disposed after treatment	:	
	<ul style="list-style-type: none"> Plastic wastes after treatment Treated sharps Incineration ash Other treated solid wastes Treated waste water 	:	<ul style="list-style-type: none"> No onsite treatment was found. Not available Not available Not available Not available
IX	Check for the following (indicate YES/NO): Yes		
	<ul style="list-style-type: none"> Bio-medical waste not to be mixed with other waste. Needle/syringe destroyer at required places Segregation of waste in the coloured containers at the source of waste generation as per BMW Rules. Placement of required coloured containers at the source of waste generation labeled with bio-hazard symbol Whether awareness among hospital staff/ doctors generated? Whether labeling of bag has been done with respective ward no. in order to identify its source to enable improvement of segregation? Whether special care is taken with regard to mercury spillage/breakage Deployment of posters/placards within the hospitals Whether requisite treatment to segregated waste/ hand over to CBWTF operator within 48 hours of waste generation is imparted? 	:	<ul style="list-style-type: none"> No Yes Yes Yes Yes No. N/A Yes Yes Yes



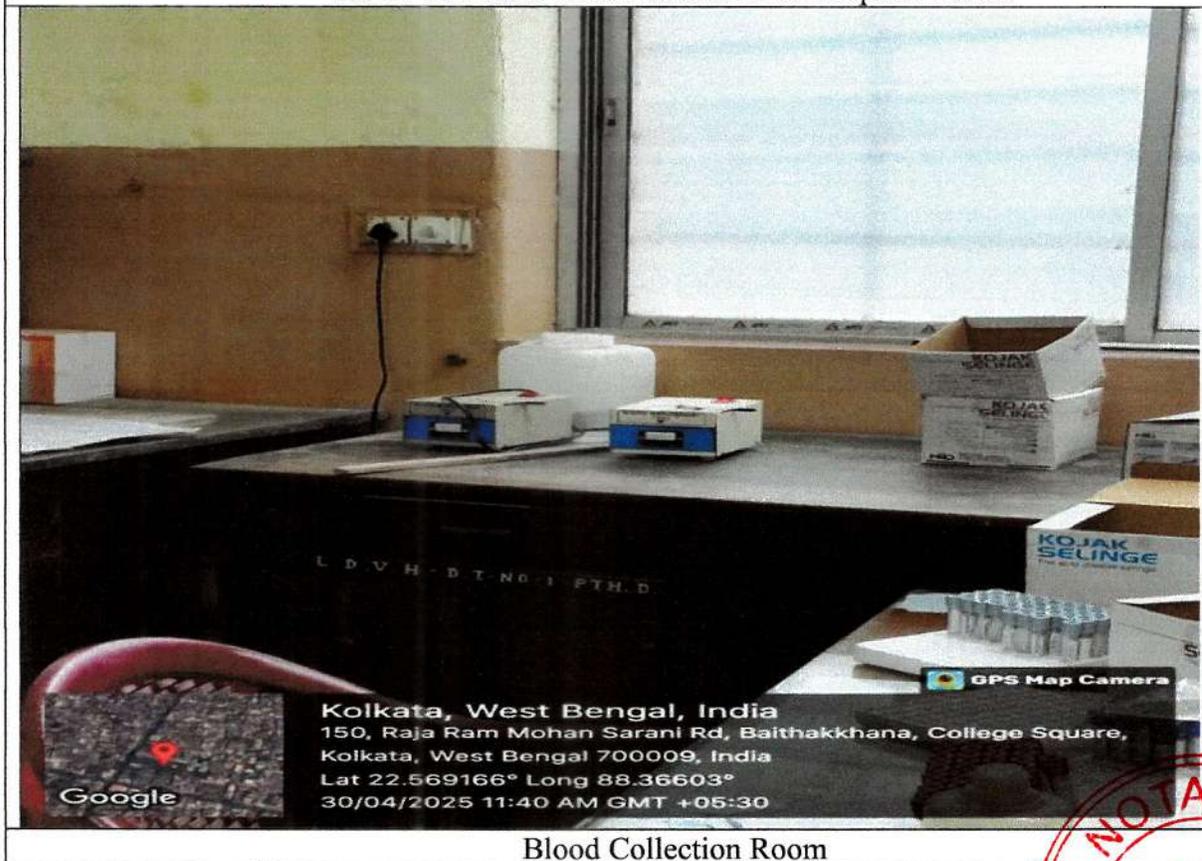
<ul style="list-style-type: none"> • Whether waste collected in a container of similar colour with label as per the Rules? • Whether the person who collects BMW maintains a register? • Type of vehicle used (closed type or open type) for transportation for final disposal? • Has due attention been given in vehicles to prevent spillage/ pilferage/ loading/ unloading etc.? • The facility operator collects waste daily or alternate day? Whether criterion of 48 hours is complied? 	: Yes : Closed Type. : Yes : Yes
--	---

X.	Other observations:	
	<ol style="list-style-type: none"> 1. Biohazards symbols were not present over the bins. (Pic-1). 2. No Pre- treatment facility was found for disposing the microbiological, blood samples and blood bags. 3. The Bar-code labels are not provided on the colour coded bags containing the segregated bio-medical waste as per Rule 4(i) of the BMW management rules, 2016. 	
XI.	Recommendations:	
	<ol style="list-style-type: none"> 1. Pre-Treatment of the Bio Medical Waste (laboratory waste, microbiological waste, blood samples and blood bags) should be maintained as rule 4 (c) of BMW Rules, 2016. 2. Establish Bar Code System as per rule 4(i) of the BMW Rules, 2016. 	
XII.	Name (s) of the visiting official (s) with address	: Mrs. Parna Maitra, AEE, RO-Kolkata, WBPCB Mr. Jagannath Koley, Jr. Scientist, WBPCB Mr. Debabrata Das, Sc- 'B', RD-Kolkata, CPCB
XIII	Date of visit to HCF	: 30.04.2025
XIV	Signature of the Officials with Date	
	<div style="display: flex; justify-content: space-around; align-items: flex-end;"> <div style="text-align: center;">  Sh. Jagannath Koley, Junior Scientist, WBPCB </div> <div style="text-align: center;">  Smt. Parna Maitra, AEE, RO Kolkata, WBPCB </div> <div style="text-align: center;">  Sh. Debabrata Das, Sc 'B', RD-Kolkata, CPCB </div> </div>	



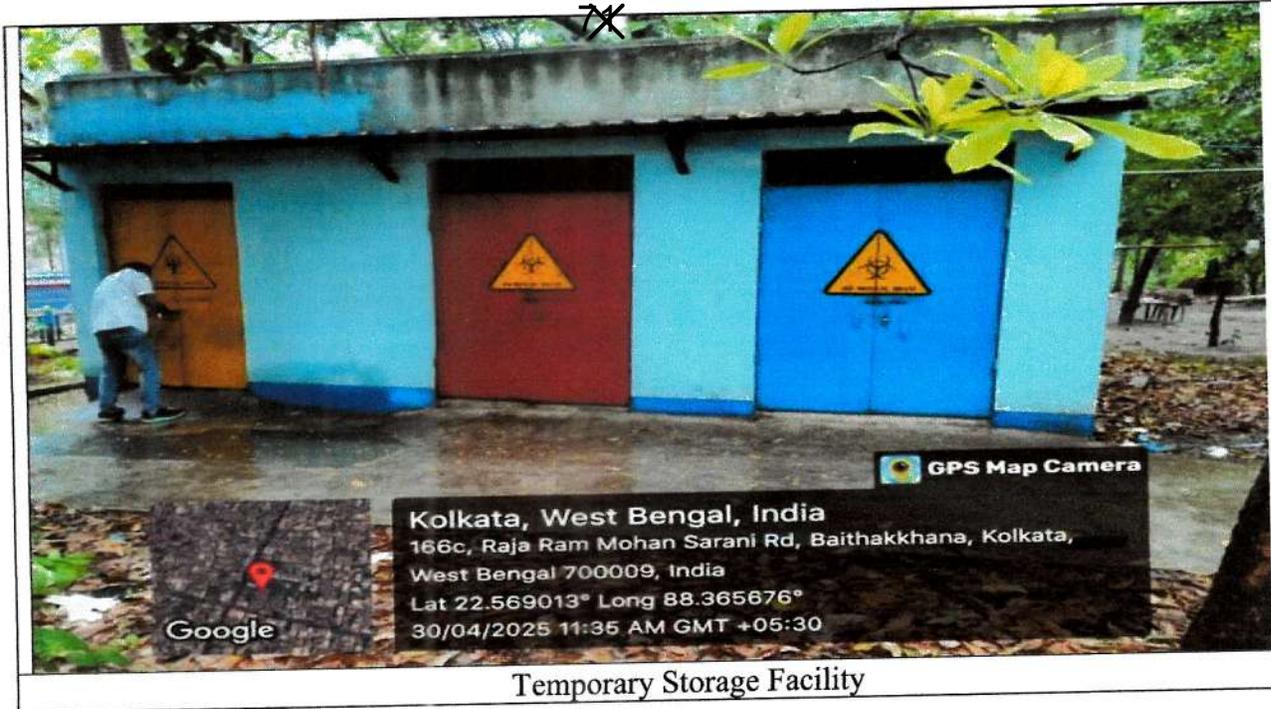


Pic-1: The Color-coded Container at Hospital Wards.



Blood Collection Room





Temporary Storage Facility



Form IV
(See Rule 13)
ANNUAL REPORT

[To be submitted to the prescribed authority on or before 30th June every year for the period from January to December of the preceding year, by the occupier health care facility(HCF), or common bio-medical waste treatment facility (CBWTF)]

Return No : 5499075

Period : 2023

1. Particulars of the Occupier	
(i) Name of the authorized person (Occupier or operator of facility):	Lady Dufferin Victoria Hospital
(ii) Name of HCF or CBMWTF:	Lady Dufferin Victoria Hospital
(iii) Address for Correspondence:	1, Raja Rammohan Roy Sarani
(iv) Address of Facility:	1, RAJA RAMMOHAN ROY SARANI
(v) Tel. No.:	9830452147
(vi) Fax. No.:	-
(vii) E-mail ID:	supdtldvh@gmail.com
(viii) URL of Website:	
(ix) GPS coordinates of HCF of CBMWTF:	L 22.569525 L 22.569525
(x) Ownership of HCF or CBMWTF:	State Government
(xi) Status of Authorization under the BMW (Management and Handling) Rules:	Authorization No.: DO013709 Valid Upto: 30/04/2027
(xii) Status of Consents under Water Act and Air Act.:	Valid Upto: 30/04/2027
2. Type of Health Care Facility	
HCF/CBMWTF Type:	HCF
(i) No. of Beds(for Bedded Hospital):	278.0
(ii) Non-Bedded Hospital (Clinic or Blood Bank or Clinical Laboratory or Research Institute or Veterinary Hospital or any other):	
(iii) Licence Number:	0000
(iv) Licence date of expiry:	
3. Quantity of waste generated or disposed in Kg per annum (on monthly average basis)	Yellow Category: 1385 Red Category: 581 White Category: 25 Blue Category: 128 General Solid Waste: 3650
4. Details of the Storage, Treatment, Transportation, Processing and Disposal Facility Details	
(i) Details of the on-site storage facility:	Size: 59 Capacity: 1200 Provision of on-site storage: NIL



(ii) Disposal Facility:	<table border="1"> <thead> <tr> <th>Type of Treatment Equipment</th> <th>Number of Units</th> <th>Capacity (Kg/day)</th> <th>Quantity Treated or Disposed (Kg/annum)</th> </tr> </thead> <tbody> <tr> <td colspan="4" style="text-align: center;"><i>List is Empty</i></td> </tr> </tbody> </table>				Type of Treatment Equipment	Number of Units	Capacity (Kg/day)	Quantity Treated or Disposed (Kg/annum)	<i>List is Empty</i>			
	Type of Treatment Equipment	Number of Units	Capacity (Kg/day)	Quantity Treated or Disposed (Kg/annum)								
<i>List is Empty</i>												
(iii) Quantity of recyclable wastes sold to authorized recyclers after treatment in kg per annum:	0.0											
(iv) No of vehicles used for collection and transportation of BMW:	0											
(v) Details of incineration, ash and ETP sludge generated, disposal during the treatment of wastes in Kg per annum	<table border="1"> <thead> <tr> <th>Type of waste</th> <th>Quantity Generated</th> <th>Where disposal</th> </tr> </thead> <tbody> <tr> <td colspan="3" style="text-align: center;"><i>List is Empty</i></td> </tr> </tbody> </table>			Type of waste	Quantity Generated	Where disposal	<i>List is Empty</i>					
	Type of waste	Quantity Generated	Where disposal									
<i>List is Empty</i>												
(vi) Name of the Common BMW Treatment Facility Operator through which wastes are disposed of:	MEDICARE ENVIRONMENTAL MANAGEMENT PVT LTD											
5. Do you have BMW management committee:	yes											
details:	MINUTES IS ATTACHED											
6. Training Conducted on BMW Details												
(i) Number of training conducted on BMW Management:	6											
(ii) Number of personnel trained:	58											
(iii) Number of personnel trained at the time of induction:	30											
(iv) Number of personnel not undergone any training so far:	0											
(v) Whether standard manual for training is available:	yes											
(vi) Any other information:	NIL											
7. Details of the accident occurred												
(i) No. of accident occurred:	0											
(ii) Number of the persons affected:	0											
(iii) Remedial Action taken:	NIL											
(iv) Any Fatality occurred, details:	NO											
8. Are you meeting the standards of air Pollution from the incinerator?. How many times in last year could not met the standards?:	N/A											
Details of Continuous online emission monitoring systems installed:	NO											
9. Liquid waste generated and treatment methods in place. How many times you have not met the standards in a year:	0											
10. Is the disinfection method or sterilization meeting the log for standards? How many times you have not met the standards in a year?:	N/A											
11. Any other relevant information:	NO											



Name and Signature of the Head of the Institution

Date :13/07/2024

Place : Kolkata

JOINT INSPECTION REPORT
R.G. Kar Medical College & Hospital
West Bengal Pollution Control Board (WBPCB) & Central Pollution Control Board (CPCB)

I. General Information:	
(a)	Name & Address of the HCF : R.G.KAR MCH 1, KHUDIRAM BOSE SARANI KOLKATA - 700004
(b)	Contact person & Telephone No. : PROF.(DR.) SAPTARSHI CHATTERJEE 9674497147
(c)	Month & Year of Establishment : 1916
(d)	Government/Trust/Private Hospital : STATE GOVT
(e)	Total no. of beds & average occupancy : 1385
(f)	Consent under Water (Prevention and Control of Pollution) Act, 1974 : A copy of CTO dated 19-10-2022 is enclosed and marked as Annexure-I
	• Date of issue : 19-10-2022
	• Validity up to : 30-06-2027
(g)	Consent under Air (Prevention and Control of Pollution) Act, 1981 : A copy of CTO dated 19-10-2022 is enclosed and marked as Annexure-I
	• Date of issue : 19-10-2022
	• Validity up to : 30-06-2027
(h)	Authorization under Bio-medical Waste (M & H) Rules, 1998 : A copy of Authorization dated 19-10-2022 is enclosed and marked as Annexure-II
	• Date of issue : 19-10-2022
	• Issued by : WB PCB
	• Validity up to : 30-06-2027
(i)	Daily Operation schedule (timings) : ROUND THE CLOCK 7AM - 8AM, 11.30AM-12.30PM, 6PM-11.30PM
(j)	Status of Annual Report submission : The Annual Report (Form IV) has been submitted for the year 2023. A copy of the Annual Report is enclosed and marked as Annexure-III
(k)	House Keeping and Sanitation status : 538 PERSONS
(l)	Staff involvement in BMW management (no. of persons) : 538 PERSONS
	• Managerial/Administration : 01
	• Equipment operations : Not available
	• Transportation of BMW : Not Available
	• Sanitation & others : 537
(m)	Whether annual report submitted by HCF to the SPCB/PCC/Any other prescribed authority (Date of submission and enclose a copy) : YES, A copy is provided, however, the date of submission is not legible, the same is enclosed as Annexure-III



II. Bio-medical Waste (Sources, Storage and segregation):				
(a)	Sources of Biomedical Waste Generation	:	WARDS, OTS, LABS	
(b)	Total quantity of Bio-medical waste generated in Kg/day and in Kg/annum	:	As per annual report of 2023-2024, total bio medical waste 18024 kg/annum.	
(c)	Typical Categories of wastes generated (pl. indicate category wise quantity in Kg/day):			
	Category No.	Category of Waste	Quantity Generated (kg/day)	Treatment & Disposal
	1	Yellow	49.38	Disposed through M/s Medicare Environmental Pvt. Ltd.
	2	Red	10.68	Disposed through M/s Medicare Environmental Pvt. Ltd.
	3	Blue	10.68	Disposed through M/s Medicare Environmental Pvt. Ltd.
	4	White	3.75	Disposed through M/s Medicare Environmental Pvt. Ltd.
(d)	Record keeping for generation and disposal of BMW	:	The record of biomedical waste generated (category-wise no. of bags) is maintained ward-wise by the HCF. Copy of logbooks is enclosed and attached as Annexure IV.	
(e)	Status of segregation and storage (colored bins, plastic bags and any other mode)	:	The color-coded bins are observed. However, unsegregated waste is found at the temporary storage area.	
(f)	Status of temporary storage details (pl. indicate specific provision made by the HCF)	:	<ul style="list-style-type: none"> • The temporary storage facility/central waste collection room for bio-medical waste is situated within the premises of the HCF. • It has been set up adjacent to a trauma care building near the main entrance of the HCF. • The central waste collection room has ventilation, and a biohazard symbol is provided on its gate. • The temporary storage facility lacks proper infrastructure and maintenance. • There is no adequate security and space to manage the Bio Medical Waste. • The floor washing water of the temporary storage seepage 	



			around the area, no garland drain was observed.
(g)	Whether temporary storage is satisfactory (Yes /No)	:	No
(h)	Status of treatment at wards and chemicals used	:	The floors of the wards are washed with 0.5% hypochlorite solution and other surfaces are disinfected by Bacilo Shield (containing 2% glutaraldehyde), as reported.
(i)	Status of House Keeping in Wards and at source of BMW generation	:	Housekeeping in wards was found satisfactory, however, blood collecting vials were inappropriately scattered on the floor within the blood collection units. Improper disposal and handling of blood-contaminated materials poses infection control risks and violates biomedical waste management protocols. Hence, overall housekeeping standards are unsatisfactory. (Pic-1)
(j)	Mode of transportation of wastes from source to the temporary storage/on-site treatment facility (pl. indicate type of provision made by the HCF)	:	Trolleys, however, no Biohazard symbols were found (Pic-2)
(k)	Provision made for on-site transportation within HCF is satisfactory (Yes/No). Details thereof	:	No



(l)	Category wise disposal options followed:		
	Colour Coding	Waste Categories	Treatment & Disposal
	Red	CONTAMINATED WASTES	Treatment and disposal are done by CBWTF, M/s Medicare Environmental Pvt. Ltd.
	Blue	SHARP WASTES/ GLASS	Treatment and disposal are done by CBWTF, M/s Medicare Environmental Pvt. Ltd.
	Yellow	ANATOMICAL WASTE	Treatment and disposal are done by CBWTF, M/s Medicare Environmental Pvt. Ltd.
	Green	General waste such as paper, cardboard boxes, packaging, kitchen waste etc.	Treatment and disposal are done by CBWTF, M/s Medicare Environmental Pvt. Ltd.
III	On-site Treatment of BWM by HCF:		

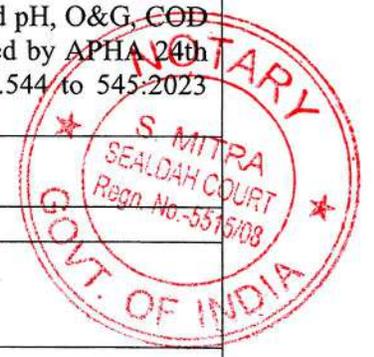
(a)	Total quantity of bio-medical waste treated (Kg per day) <ul style="list-style-type: none"> • Deep Burial in Kg/day • Incinerable in Kg/day • Autoclaving/ Microwaving/ Hydroclaving in kg/day • Others (please specify) in Kg/day 	: : : :						
		Not Applicable						
(b)	On-site Treatment Provision by Incineration:							
	• Supplier of the Incinerator	: Not applicable						
	• Capacity of the Incineration in tonnes per hour and tonnes per annum	: Not applicable						
	• Operation conditions of the Incineration based on the designs/supplier	: Not applicable						
	• Provision made for Temperature measurements	: Not applicable						
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	• Auxiliary fuels used for incineration	: Not applicable						
	• Consumption of auxiliary fuels	<table border="1" style="width: 100%; border-collapse: collapse;"> <thead> <tr> <th style="width: 60%;">Name of fuel</th> <th style="width: 40%;">Quantity per day/month</th> </tr> </thead> <tbody> <tr> <td>a) --</td> <td style="text-align: center;">--</td> </tr> <tr> <td>b) --</td> <td style="text-align: center;">--</td> </tr> </tbody> </table>	Name of fuel	Quantity per day/month	a) --	--	b) --	--
Name of fuel	Quantity per day/month							
a) --	--							
b) --	--							
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	• Storage provision at the incinerator	: Not applicable						
	• Fire safety measures adopted	: Not applicable						
	• Log book for operation of incinerator	: Not applicable						
	• Type of wastes incinerated and its characteristics	: Not applicable						
	• Average quantity of wastes incinerated per day or per month or per annum	: Not applicable						
	• Duration of operating hours of incineration:	: Not applicable						
	• Details of heat recovery system installed with incinerator if any:	: Not applicable						
	• Stack gaseous emissions monitored:							



Emission Parameters	Permissible Limits	Monitored Values** by CPCB
Particulate matter (with 12% CO ₂ correction)	150 mg/Nm ³	Not applicable
Nitrogen Oxides	450 mg/Nm ³	Not applicable
HCl	50 mg/Nm ³	Not applicable
SO ₂	Low Sulphur fuel to be used	Not applicable
Stack Height	30 meter	Not applicable
Volatile Organic compound in ash (%)	Less than 0.01%	Not applicable
Temp. in Primary Chamber	800°C (+/-) 50°C	Not applicable
Temp. in secondary Chamber	1050°C (+/-) 50°C	Not applicable
Residence time in sec. chamber	1 second	Not applicable
• Quantity of ash generation per day or per month or per annum	:	Not applicable
• Final disposal mode of incineration ash (also indicate characteristics)	:	Not applicable
• Specific observations, if any, w.r.t. incineration (any chlorinated disinfectants, chlorinated plastics, sulphur content in auxiliary fuels used for incineration)	:	Not applicable
(c) Autoclaving /Microwaving /Hydroclaving :		
• Capacity	:	Not applicable
• Make	:	Not applicable
• Air pollution control devices attached	:	Not applicable
• Capacity of shredder and make:	:	Not applicable
• Operating conditions as per designs	:	Not applicable
• Graphic or computer recording devices attached with the system	:	Not applicable
• Operating conditions as observed in recording system	:	Not applicable
• Performance evaluation by spore testing or routine test. Details thereof	:	Not applicable
• Biological indicators	:	Not applicable
(d) Onsite Wastewater Treatment:		
• Consumption of water per day (in kl/day)	:	No information was provided
• Sources of water supply	:	Kolkata Municipal Water
• Sources of waste water generation and the quantity (in kl/day)	:	No information was provided
• Total Waste water generation quantity (in kl/day)	:	No information is available
• Steps involved in Effluent Treatment Plant (Also enclose flow	:	As reported, an ETP is under proposal stage



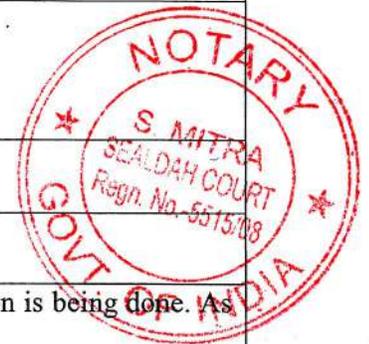
	chart of ETP)																														
	• Type of chemicals used in ETP and the consumption (in kg/day)	:	Not Available																												
	• Intake characteristics of ETP	:																													
	• Final mode of disposal of treated wastewater (Reused/ Discharged through drain)	:																													
	• compliance to the regulatory requirements for final disposal of treated liquid effluent:																														
	<table border="1"> <thead> <tr> <th>Parameter</th> <th>Prescribed standard limits in mg/l except pH as per CTO</th> <th>Monitored values** in mg/l except pH of CPCB</th> <th>Monitored values** in mg/l except pH WBPCB</th> </tr> </thead> <tbody> <tr> <td>pH</td> <td>6.5-9.0</td> <td>7.16</td> <td>7.24</td> </tr> <tr> <td>SS</td> <td>100</td> <td>40</td> <td>18.0</td> </tr> <tr> <td>O & G</td> <td>10</td> <td>BDL</td> <td>1.14</td> </tr> <tr> <td>BOD</td> <td>30</td> <td>11</td> <td>35.00</td> </tr> <tr> <td>COD</td> <td>250</td> <td>67</td> <td>54.65</td> </tr> <tr> <td>Bio-assay Test</td> <td>90% survival of fish after 96 h in 100% effluent</td> <td>*</td> <td>---</td> </tr> </tbody> </table>	Parameter	Prescribed standard limits in mg/l except pH as per CTO	Monitored values** in mg/l except pH of CPCB	Monitored values** in mg/l except pH WBPCB	pH	6.5-9.0	7.16	7.24	SS	100	40	18.0	O & G	10	BDL	1.14	BOD	30	11	35.00	COD	250	67	54.65	Bio-assay Test	90% survival of fish after 96 h in 100% effluent	*	---		
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BOD	30	11	35.00																												
COD	250	67	54.65																												
Bio-assay Test	90% survival of fish after 96 h in 100% effluent	*	---																												
	• Analysis procedures followed for characterization of waste water	:	The BOD analysis has been through IS 3025 (Part-44):1993 and pH, O&G, COD and TSS have performed by APHA 24th Ed. 5220 B. Part 5000.544 to 545:2023 method.																												
	• Any other mode of wastewater disposal, Details thereof	:	No																												
(e)	On-site BMW Disposal																														
	• Disposal by Deep Burial/ Municipal Solid Waste Landfills/ Disposal in Open Yards or low-lying areas	:	No																												
	• Give details of sharp pit/ encapsulation facility (pl. provide details such as size of pit, depth in m)	:	Not Available																												
	• Precautionary measures taken around the sharp pit or encapsulation facility	:	Not Available																												
	• Whether sharp pit/ encapsulation is authorized by SPCB/ PCC/ any prescribed authority	:	Not Available																												
	• Give measures taken for disposal of BMW by sharp pit/encapsulation:	:	Not Available																												
	• Ground Water Level and the	:	Not Available																												

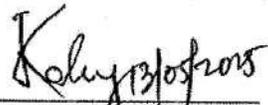


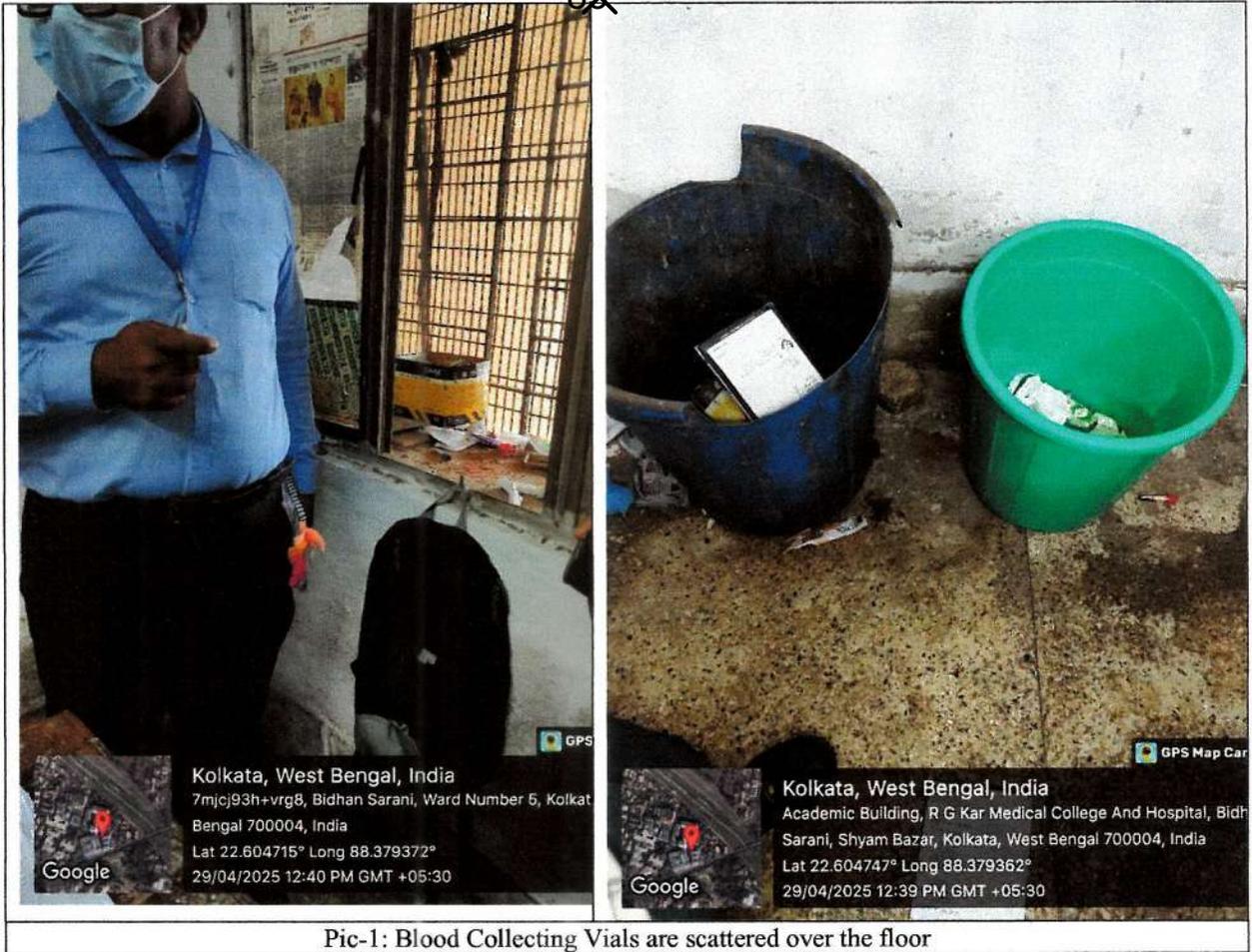
	Characteristics around the encapsulation pit:	
	• Records with regard to the Deep Burial	: Not Available
IV.	Status of infrastructure (specify shortcomings observed if any):	
	<ul style="list-style-type: none"> • Treatment equipment room: • Main waste storage room: • Treated waste storage room: • Generator set (size and regulatory compliance details) • Waste treatment site security (High walls, fencing, guarded gates etc.) • Washing room for waste containers • Protective gear for waste handlers 	<ul style="list-style-type: none"> : No room is available : Not Available : Not Available : No Information was provided : Not available : Not available : Not Found
V.	Record keeping details:	
	• Does the operator have record keeping system in order to comply with the Rules? Specify shortcomings observed if any.	: No, The HCF does not maintain records as per Rules.
VI.	Monitoring Frequency Details:	
	<ul style="list-style-type: none"> • Frequency of monitoring of incinerator/ autoclave/ microwave/ hydroclave/ ETP effluent discharge • name of the laboratory (specify approved or not) • Give details of compliance/ non-compliance of liquid and air emissions. 	<ul style="list-style-type: none"> : Not Available : Not Available : Not Available
VII.	Monitoring results carried out by SPCB/ PCC:	
	<ul style="list-style-type: none"> • Incinerator gaseous stack emissions (attach monitoring results) • Validation/ efficacy test of autoclave/ microwave/ hydroclave: • ETP inlet and outlet characteristics 	<ul style="list-style-type: none"> : Not Available : Not Available : Not Available
VIII	Whether wastes are disposed-off through common facility. If so provide details:	



	Type of wastes disposed after treatment <ul style="list-style-type: none"> • Plastic wastes after treatment • Treated sharps • Incineration ash • Other treated solid wastes • Treated waste water 	: No onsite treatment was found. : Not available : Not available : Not available : Not available
IX.	Check for the following (indicate YES/NO):	
	Bio-medical waste is not mixed with other waste.	No, it is mixed with the other waste, and it was found in the temporary storage point. (Pic-3)
	• Needle/syringe destroyer at required places	Yes
	• Segregation of waste in the coloured containers at the source of waste generation as per BMW Rules.	Yes
	• Placement of required coloured containers at the source of waste generation labeled with bio-hazard symbol	Yes
	• Whether awareness among hospital staff/ doctors generated?	Yes
	• Whether labeling of bag has been done with respective ward no. to identify its source to enable improvement of segregation?	Yes
	• Whether special care is taken with regard to mercury spillage/breakage	Not Applicable
	• Deployment of posters/placards within the hospitals	Not Applicable
	• Whether requisite treatment to segregated waste/ hand over to CBWTF operator within 48 hours of waste generation is imparted?	Yes, Daily Collection is being done. As reported by HCF
	• Whether waste collected in a container of similar colour with label as per the Rules?	No,
	• Whether the person who collects BMW maintains a register?	Yes
	• Type of vehicle used (closed type or open type) for transportation for final disposal?	Closed Trolle for transportation of bio medical waste to the temporary storage.
	• Has due attention been given to vehicles to prevent spillage/ pilferage/ loading/ unloading etc.?	Yes
	• The facility operator collects waste daily or alternate day.? Whether criterion of 48 hours is compiled?	Daily.



X.	Other observations:	
	<ul style="list-style-type: none"> • No onsite Pre-treatment is in practiced. • During the inspection, color-coded bins were observed; however, no covered bins were present in the wards. (Pic-4) • The Bar-code labels are not provided on the colour coded bags containing the segregated bio-medical waste as per Rule 4(i) of the BMW management rules, 2016. • The infrastructure of the central waste collection room for bio-medical waste is plagued by multiple deficiencies (Pic-5): • Inappropriate location near public/visitor access areas creates potential health and safety risks • Insufficient storage space fails to accommodate the mandatory 48-hour storage period for bio-medical waste • Complete absence of dedicated drainage systems both inside and outside the storage facility. • Missing essential signage displaying contact details, phone numbers, and other relevant operational information. 	
XI.	Recommendations: <ol style="list-style-type: none"> 1. Pre-Treatment of the Bio Medical Waste (laboratory waste, microbiological waste, blood samples and blood bags) should be maintained as rule 4 (c) of BMW Rules, 2016. 2. Adequate infrastructure should be developed for temporary storage of Bio Medical Waste as per rule 4(b) and rule 8(7) of the BMW Rules, 2016. 3. Establish Bar Code System as per rule 4(i) of the BMW Rules, 2016. 	
XII.	Name (s) of the visiting official (s) with address	Shr. Jagannath Koley, Junior Scientist, WBPCB Shr. Chayan Gayen, AEE, RO Salt Lake, WBPCB Sh. Debabrata Das, Sc 'B', RD-Kolkata, CPCB
XIII	Date of visit to HCF	29.04.2025
XIV	Signature of the Officials with Date	
	 Shr. Jagannath Koley, Junior Scientist, WBPCB	 Shr. Chayan Gayen, AEE, RO Salt Lake, WBPCB
	 Sh. Debabrata Das, Sc 'B', RD-Kolkata, CPCB	



Pic-1: Blood Collecting Vials are scattered over the floor





Pic-2: Collecting Trolley and Container





Pic-3: Unsegregated Waste was found at temporary storage Facility







Pic-5: Temporary Storage Facility




Form IV
(See Rule 13)
ANNUAL REPORT

[To be submitted to the prescribed authority on or before 30th June every year for the period from January to December of the preceding year, by the occupier health care facility(HCF), or common bio-medical waste treatment facility (CBWTF)]

Return No : 6537066

Period : 2024

1. Particulars of the Occupier	
(i) Name of the authorized person (Occupier or operator of facility):	DR SAPTARSHI CHATTERJEE
(ii) Name of HCF or CBMWTF:	R. G. Kar Medical College & Hospital
(iii) Address for Correspondence:	1, khudiram bose sarani
(iv) Address of Facility:	1, khudiram bose sarani, kolkata 700004
(v) Tel. No.:	9674497147
(vi) Fax. No.:	-
(vii) E-mail ID:	dsasrgkmch2022@gmail.com
(viii) URL of Website:	
(ix) GPS coordinates of HCF of CBMWTF:	
(x) Ownership of HCF or CBMWTF:	State Government
(xi) Status of Authorization under the BMW (Management and Handling) Rules:	Authorization No.: D0013720 Valid Upto: 30/06/2027
(xii) Status of Consents under Water Act and Air Act.:	Valid Upto: 30/06/2027
2. Type of Health Care Facility	
HCF/CBMWTF Type:	HCF
(i) No. of Beds(for Bedded Hospital):	1200.0
(ii) Non-Bedded Hospital (Clinic or Blood Bank or Clinical Laboratory or Research Institute or Veterinary Hospital or any other):	0
(iii) Licence Number:	0013720
(iv) Licence date of expiry:	30/06/2027
3. Quantity of waste generated or disposed in Kg per annum (on monthly average basis)	Yellow Category: 8857 Red Category: 7797 White Category: 575 Blue Category: 795 General Solid Waste: 0
4. Details of the Storage, Treatment, Transportation, Processing and Disposal Facility Details	
(i) Details of the on-site storage facility:	Size: 0 Capacity: 0 Provision of on-site storage: 0



.i) Disposal Facility:	80	Type of Treatment Equipment	Number of Units	Capacity(Kg/day)	Quantity Treated or Disposed(Kg/annum)
		Needle tip cutter or destroyer	150	180	0
(iii) Quantity of recyclable wastes sold to authorized recyclers after treatment in kg per annum:	0.0				
(iv) No of vehicles used for collection and transportation of BMW:	0				
(v) Details of incineration, ash and ETP sludge generated, disposal during the treatment of wastes in Kg per annum	Type of waste		Quantity Generated	Where disposal	
	List is Empty				
(vi) Name of the Common BMW Treatment Facility Operator through which wastes are disposed of:	Medicare				
5. Do you have BMW management committee:	no				
6. Training Conducted on BMW Details					
(i) Number of training conducted on BMW Management:	5				
(ii) Number of personnel trained:	300				
(iii) Number of personnel trained at the time of induction:	300				
(iv) Number of personnel not undergone any training so far:	0				
(v) Whether standard manual for training is available:	yes				
(vi) Any other information:	N/A				
7. Details of the accident occurred					
(i) No. of accident occurred:	0				
(ii) Number of the persons affected:	0				
(iii) Remedial Action taken:	N/A				
(iv) Any Fatality occurred, details:	N/A				
8. Are you meeting the standards of air Pollution from the incinerator?. How many times in last year could not met the standards?:	0				
Details of Continuous online emission monitoring systems installed:	0				
9. Liquid waste generated and treatment methods in place. How many times you have not met the standards in a year:	0				
10. Is the disinfection method or sterilization meeting the log for standards? How many times you have not met the standards in a year?:	0				
11. Any other relevant information:	N/A				



Name and Signature of the Head of the Institution

Date : 17/03/2025

Place : Kolkata salt lake

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Joint Inspection Report of M/s ID & BG Hospital by WBPCB & CPCB

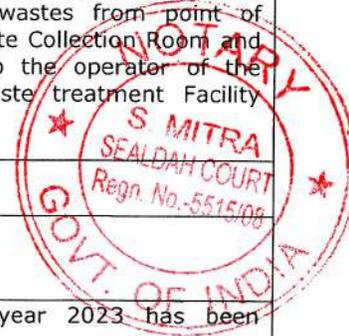
Checklist for Verification of Compliance of Provisions of BMW Rules in Health Care Facility (HCF)

I.	General Information:	
(a)	Name & Address of the HCF	: I.D & B.G Hospital 57, Beliaghata Main Road, P. O & P. S-Beliaghata, Kolkata, 700010
(b)	Contact person & Telephone No.	: i) Ms. Sutapa Majumdar, Assistant Superintendent (NM) Mob. No. :8334890903 ii) Mr. Debasis Das Assistant Superintendent (NM) Mob. No. :7687079046
(c)	Month & Year of Establishment	: 1957
(d)	Government/Trust/Private Hospital	: State Government run hospital
(e)	Total no. of beds & average occupancy	: Total nos. of consented beds 660 Nos Average Occupancy:65% of total nos. of consented beds Annexure# 1
(f)	Consent under Water (Prevention and Control of Pollution) Act, 1974	: Issued memo no. 31-2S/CON(BM)-1183/2001 Dated:21.10.2022 Annexure# 2
	• Date of issue	: 21.10.2022
	• Validity up to	: 31.03.2027
(g)	Consent under Air (Prevention and Control of Pollution) Act, 1981	: Issued memo no. 31-2S/CON(BM)-1183/2001 Dated:21.10.2022 Annexure# 3
	• Date of issue	: 21.10.2022
	• Validity up to	: 31.03.2027
(h)	Authorization under Bio-medical Waste Management Rules, 2016	: Issued memo no. 33-2S(BM)-1182/2001 dated 21.10.2022
	• Date of issue	: 21.10.2022
	• Issued by	: West Bengal Pollution Control Board
	• Validity up to	: 31.03.2027
(i)	Daily Operation schedule (timings)	: 24 Hours
(j)	Status of Annual Report submission	: Annual Report for the year 2023 has been submitted on 06/02/2024
(k)	House Keeping and Sanitation status	: Found satisfactory during inspection
(l)	Staff involvement in BMW management (no. of persons)	: Total 107nos. for supervision, collection& carrying of Bio-medical wastes from point of generation to Central Waste Collection Room and subsequent hand over to the operator of the Common Bio-medical Waste treatment Facility (CBMWTF) etc.



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		The HCF engaged third party namely M/s. Noble Security Services for supervision, collection & carrying of Bio-medical wastes from point of generation to Central Waste Collection Room and subsequent hand over to the operator of the Common Bio-medical Waste treatment Facility (CBMWTF) etc.
	• Managerial/Administration	: 3 persons
	• Equipment operations	: 104 persons
	• Transportation of BMW	
	• Sanitation & others	
(m)	Whether annual report submitted by HCF to the SPCB/PCC/Any other prescribed authority (Date of submission and enclose a copy)	: Annual Report for the year 2023 has been submitted on 06/02/2024. Copy enclosed as Annexure I.
II. Bio-medical Waste (Sources, Storage and segregation):		
(a)	Sources of Biomedical Waste Generation	: Clinical Laboratories, different Wards, Outdoor Patient Departments etc.
(b)	Total quantity of Bio-medical waste generated in Kg/day and in Kg/annum	: Generation of Bio-medical wastes in the year 2023 as per annual report 2023: <ul style="list-style-type: none"> • Yellow category :7923 Kg • Red Category : 2356 Kg • White Category :584 Kg • Blue Category :1586 Kg Annexure# 1
(c)	Typical Categories of wastes generated (pl. indicate category wise quantity in Kg/day): Generation of Bio-medical wastes in the year 2023 as per annual report 2023: <ul style="list-style-type: none"> • Yellow category :7923 Kg (21.70Kg/day) • Red Category :2356 Kg (6.45Kg/day) • White Category :584 Kg (1.6Kg/day) • Blue Category :1586 Kg (4.34Kg/day) Annexure# 1	
(d)	Record keeping for generation and disposal of BMW	: BMW generation/disposal record found maintained at the time of inspection.
(e)	Status of segregation and storage (colored bins, plastic bags and any other mode)	: During inspection arrangement of segregation of Biomedical wastes were found available by providing respective color-coded bag and container as per BMW Rules, 2016 and its amendments thereafter. Segregation of BMW was found satisfactory at the time of inspection. Temporary storage room/ Central Waste Collection Room of BMW was found covered, marked with Bio-hazard symbol and with lock and key arrangements.



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(f)	Status of temporary storage details (pl. indicate specific provision made by the HCF)	:	Temporary storage room/ Central Waste Collection Room of BMW was found covered, marked with Bio-hazard symbol and with lock and key arrangements.
(g)	Whether temporary storage is satisfactory (Yes /No)	:	No
(h)	Status of treatment at wards and chemicals used	:	Biomedical wastes generated from the wards are shifted to the Central Waste Collection Room for subsequent hand over to the operator of the CBMWTF.
(i)	Status of House Keeping in Wards and at source of BMW generation	:	During inspection housekeeping was found to be satisfactory.
(j)	Mode of transportation of wastes from source to the temporary storage/on-site treatment facility (pl. indicate type of provision made by the HCF)	:	Bio medical wastes are carried using covered trolleys marked with Bio-hazard symbol from point of generation to the Central Waste Collection Room for subsequent hand over to the operator of the CBMWTF.
(k)	Provision made for on-site transportation within HCF is satisfactory (Yes/No). Details thereof	:	During inspection provision made for on-site transportation within HCF was found satisfactory. Bio medical wastes are carried using covered trolleys marked with Bio-hazard symbol from point of generation to the Central Waste Collection Room for subsequent hand over to the operator of the CBMWTF.



(l)	Category wise disposal options followed :		
	Colour Coding	Waste Categories	Treatment & Disposal
	Red	Red Contaminated waste(Recyclable) (a) Wastes generated from disposable items such as tubing, bottles, intravenous tubes and sets, catheters, urine bags, syringes (without needles and fixed needle syringes) and vacutainers with their needles cut) and gloves.	Disposed through the operator of the CBMWTF.
	Blue	Blue (a) Glassware: Broken or discarded and contaminated glass including medicine vials and ampoules except those contaminated with cytotoxic wastes. (b) Metallic Body Implants	Disposed through the operator of the CBMWTF.
	Yellow	Yellow (a) Human Anatomical Waste, (b) Animal Anatomical Waste, (c) Soiled Waste (d) Expired or	As informed by the HCF, Chemical Liquid Waste and other highly infectious BMWs generated from the Laboratory are pre-treated by chemical disinfection and

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	Discarded Medicines (e) Chemical Waste (f) Chemical Liquid Waste (g) Discarded linen, mattresses, beddings contaminated with blood or body fluid and (h) Microbiology, Biotechnology and other clinical laboratory waste	Autoclaving before handing over to the CBMWTF. Register/ Logbook for operating of Autoclave couldn't be produced during inspection. Expired medicines are kept separately in storage room. Storage facility of such waste is not adequate, also having poor ventilation. Though, it was informed by Store Manager that new store room construction is under process.						
Green	General waste such as paper, cardboard boxes, packaging, kitchen waste etc.	General wastes are disposed by the HCF through the Local body packing in black bag.						
III.	On-site Treatment of BMW by HCF: There is no facility of On-site Treatment of BMW by HCF. As per Govt. of WB, Health & Family Welfare Dept. Order No. 307/HS(MS)/HF/O/HS(MS)/BMW-502/2022 dated 27.12.2024, The HCF use to dispose off BMW through common facility M/s Medicare Environmental Management (P) Ltd. Details of treatment & disposal system observed during inspection is elaborated in sl. II (I) of this checklist. Pre-treatment using chemical disinfectant and autoclave are carried out for Chemical Liquid Waste and other highly infectious BMWs generated from the Laboratory.							
(a)	Total quantity of bio-medical waste treated (Kg per day) <ul style="list-style-type: none"> • Deep Burial in Kg/day : • Incinerable in Kg/day : • Autoclaving/ Microwaving/ Hydroclaving in kg/day : • Others (please specify) in Kg/day : 	Not Applicable						
(b)	On-site Treatment Provision by Incineration: Not Applicable							
	• Supplier of the Incinerator	: --						
	• Capacity of the Incineration in tonnes per hour and tonnes per annum	: --						
	• Operation conditions of the Incineration based on the designs/supplier	: --						
	• Provision made for Temperature measurements	: --						
	• Daily Operation schedule (timings)	: --						
	• Operating conditions as per records and as observed	: --						
	• Stack attached with the incinerator	: --						
	• Air pollution control systems attached with the incinerator	: --						
	• Auxiliary fuels used for incineration	: --						
	• Consumption of auxiliary fuels	: <table border="1" style="display: inline-table; vertical-align: middle;"> <thead> <tr> <th>Name of fuel</th> <th>Quantity per day/month</th> </tr> </thead> <tbody> <tr> <td>a) --</td> <td>--</td> </tr> <tr> <td>b) --</td> <td>--</td> </tr> </tbody> </table>	Name of fuel	Quantity per day/month	a) --	--	b) --	--
Name of fuel	Quantity per day/month							
a) --	--							
b) --	--							
	• Monitoring provision attached with the stack	: --						
	• Storage provision at the incinerator	: --						
	• Fire safety measures adopted	: --						
	• Log book for operation of incinerator	: --						



Annexure # 4

	<ul style="list-style-type: none"> • Type of wastes incinerated and its characteristics : -- • Average quantity of wastes incinerated per day or per month or per annum : -- • Duration of operating hours of incineration: : -- • Details of heat recovery system installed with incinerator if any: : -- • Stack gaseous emissions monitored: Not Applicable 																																
	<table border="1" style="width: 100%; border-collapse: collapse;"> <thead> <tr> <th style="width: 45%;">Emission Parameters</th> <th style="width: 25%;">Permissible Limits</th> <th style="width: 30%;">Monitored Values** by CPCB</th> </tr> </thead> <tbody> <tr> <td>Particulate matter (with 12% CO₂ correction)</td> <td>150 mg/Nm³</td> <td>--</td> </tr> <tr> <td>Nitrogen Oxides</td> <td>450 mg/Nm³</td> <td>--</td> </tr> <tr> <td>HCl</td> <td>50 mg/Nm³</td> <td>--</td> </tr> <tr> <td>SO₂</td> <td>Low Sulphur fuel to be used</td> <td>--</td> </tr> <tr> <td>Stack Height</td> <td>30 meter</td> <td>--</td> </tr> <tr> <td>Volatile Organic compound in ash (%)</td> <td>Less than 0.01%</td> <td>--</td> </tr> <tr> <td>Temp. in Primary Chamber</td> <td>800°C (+/-) 50°C</td> <td>--</td> </tr> <tr> <td>Temp. in secondary Chamber</td> <td>1050°C (+/-) 50°C</td> <td>--</td> </tr> <tr> <td>Residence time in sec. chamber</td> <td>1 second</td> <td>--</td> </tr> </tbody> </table> <p>** Not Applicable.</p>	Emission Parameters	Permissible Limits	Monitored Values** by CPCB	Particulate matter (with 12% CO ₂ correction)	150 mg/Nm ³	--	Nitrogen Oxides	450 mg/Nm ³	--	HCl	50 mg/Nm ³	--	SO ₂	Low Sulphur fuel to be used	--	Stack Height	30 meter	--	Volatile Organic compound in ash (%)	Less than 0.01%	--	Temp. in Primary Chamber	800°C (+/-) 50°C	--	Temp. in secondary Chamber	1050°C (+/-) 50°C	--	Residence time in sec. chamber	1 second	--		
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(c)	<p>Autoclaving /Microwaving /Hydroclaving :</p> <p>There is no facility of on-site Treatment of BMW by HCF. As per Govt. of WB, Health & Family Welfare Dept. Order No. 307/HS(MS)/HF/O/HS(MS)/BMW-02/2022 dated 27.12.2024, The HCF use to dispose off BMW through common facility M/s Medicare Environmental Management (P) Ltd. Details of treatment & disposal system observed during inspection is elaborated in sl. II (I) of this checklist. Pre-treatment using chemical disinfectant and autoclave are carried out for Chemical Liquid Waste and other highly infectious BMWs generated from the Laboratory.</p>																																
	<ul style="list-style-type: none"> • Capacity : -- • Make : -- • Air pollution control devices attached : -- • Capacity of shredder and make: : -- • Operating conditions as per designs : -- • Graphic or computer recording devices attached with the system : -- • Operating conditions as observed in recording system : -- • Performance evaluation by spore testing or routine test. Details thereof : -- • Biological indicators : -- 																																
(d)	<p>Onsite Wastewater Treatment:</p>																																



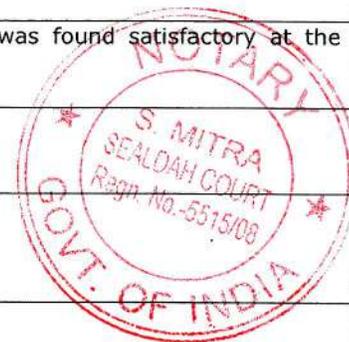
<ul style="list-style-type: none"> Presently, there is no onsite Wastewater Treatment facility. Effluent generated from the HCF is discharged into the sewer line of ULB namely Kolkata Municipal Corporation. The said sewer line is connected with East Kolkata Wetland. Details are given in others observations. During the inspection, construction of Effluent Treatment Plant was found undertaken by the Public Health Engineering (PHE) Department, GoWB at the opposite of Emergency Ward of the HCF. 																			
Consumption of water per day (in kl/day)	: --																		
Sources of water supply	: --																		
Sources of waste water generation and the quantity (in kl/day)	: --																		
Total Waste water generation quantity (in kl/day)	: --																		
Steps involved in Effluent Treatment Plant (Also enclose flow chart of ETP)	: --																		
Type of chemicals used in ETP and the consumption (in kg/day)	: --																		
Intake characteristics of ETP	: --																		
Final mode of disposal of treated wastewater (Reused/ Discharged through drain)	: --																		
Compliance to the regulatory requirements for final disposal of treated liquid effluent:	<table border="1"> <thead> <tr> <th>Parameter</th> <th>Permissible limits (As per BMW 2016) in mg/l except pH</th> <th>Monitored values** in mg/l except pH</th> </tr> </thead> <tbody> <tr> <td>pH</td> <td>--</td> <td>--</td> </tr> <tr> <td>SS</td> <td>--</td> <td>--</td> </tr> <tr> <td>O & G</td> <td>--</td> <td>--</td> </tr> <tr> <td>BOD</td> <td>--</td> <td>--</td> </tr> <tr> <td>COD</td> <td>--</td> <td>--</td> </tr> </tbody> </table>	Parameter	Permissible limits (As per BMW 2016) in mg/l except pH	Monitored values** in mg/l except pH	pH	--	--	SS	--	--	O & G	--	--	BOD	--	--	COD	--	--
	Parameter	Permissible limits (As per BMW 2016) in mg/l except pH	Monitored values** in mg/l except pH																
	pH	--	--																
	SS	--	--																
	O & G	--	--																
	BOD	--	--																
	COD	--	--																
Details are given in others observations.																			
Analysis procedures followed for characterization of waste waster	: --																		
Any other mode of wastewater disposal, Details thereof	: --																		
(e) On-site BMW Disposal																			
Disposal by Deep Burial/ Municipal Solid Waste Landfills/ Disposal in Open Yards or low lying areas	: There is no facility of on-site Treatment of BMW by HCF. The HCF has made agreement with the operator of CBWTF for disposal of BMWs. Details of treatment & disposal system observed during inspection is elaborated in sl. II (I) of this checklist.																		
Give details of sharp pit/ encapsulation facility (pl. provide details such as size of pit, depth in m)	:																		
Precautionary measures taken around the sharp pit or encapsulation facility	:																		
Whether sharp pit/ encapsulation is authorized by SPCB/ PCC/ any prescribed authority	:																		
Give measures taken for disposal of BMW by sharp pit/encapsulation:	:																		



	<ul style="list-style-type: none"> Ground Water Level and the Characteristics around the encapsulation pit: Records with regard to the Deep Burial 	:	
IV.	Status of infrastructure (specify shortcomings observed if any):		
	<ul style="list-style-type: none"> Treatment equipment room: Main waste storage room: Treated waste storage room: Generator set (size and regulatory compliance details) Waste treatment site security (High walls, fencing, guarded gates etc.) Washing room for waste containers Protective gear for waste handlers 	:	<ul style="list-style-type: none"> There is no facility of on-site Treatment of BMW by HCF. Only pre-treatment is done. Details of treatment & disposal system observed during inspection is elaborated in sl. II (I) of this checklist. Temporary storage room/ Central Waste Collection Room of BMW was found covered, marked with Bio-hazard symbol and with lock and key arrangements. There is no facility of on-site Treatment of BMW by HCF. Only pre-treatment is done. The HCF has made agreement with the operator of CBWTF for disposal of BMWs. Details of treatment & disposal system observed during inspection is elaborated in sl. II (I) of this checklist. The HCF has obtained Consent to Operate from the W. B. Pollution Control Board for 1 x 320KVA Diesel Generator sets. There is no facility of on-site Treatment of BMW by HCF. Only pre-treatment is done. Temporary storage room/ Central Waste Collection Room of BMW was found covered, marked with Bio-hazard symbol and with lock and key arrangements. Not available. During inspection PPE was found used by the workers involved in collection and carrying of BMWs.
V.	Record keeping details:		
	<ul style="list-style-type: none"> Does the operator have record keeping system in order to comply with the Rules? Specify shortcomings observed if any. 	:	During the inspection generation/disposal record of BMW was found maintained.
VI.	Monitoring Frequency Details:		
	<ul style="list-style-type: none"> Frequency of monitoring of incinerator/ autoclave/ autoclave/ hydroclave/ ETP effluent discharge 	:	During the inspection, construction of Effluent Treatment Plant was found undertaken by the Public Health Engineering (PHE) Department, GoWB at the opposite of Emergency Ward of the HCF.



	<ul style="list-style-type: none"> name of the laboratory (specify approved or not) Give details of compliance/ non-compliance of liquid and air emissions. 	:	
VII.	Monitoring results carried out by SPCB/ PCC: Not applicable		
	<ul style="list-style-type: none"> Incinerator gaseous stack emissions (attach monitoring results) Validation/ efficacy test of autoclave/ autoclave/ hydroclave: ETP inlet and outlet characteristics 	:	--
VIII	Whether wastes are disposed-off through common facility. If so provide details:		
	The HCF has made agreement with the operator of CBWTF for disposal of BMWs. Details of treatment & disposal system observed during inspection is elaborated in sl. II (I) of this checklist.		
IX.	Check for the following (indicate YES/NO):		
	Bio-medical waste not to be mixed with other waste.		Segregation of BMW was found satisfactory at the time of inspection.
	Needle/syringe destroyer at required places		Yes.
	Segregation of waste in the coloured containers at the source of waste generation as per BMW Rules.		Yes.
	Placement of required coloured containers at the source of waste generation labeled with bio-hazard symbol		Yes.
	Whether awareness among hospital staff/ doctors generated?		Yes.
	Whether labeling of bag has been done with respective ward no. in order to identify its source to enable improvement of segregation?		No.
	Whether special care is taken with regard to mercury spillage/breakage		Yes. The HCF informed that mercury bearing instrument has been phased out.
	Deployment of posters/placards within the hospitals		Yes.
	Whether requisite treatment to segregated waste/ hand over to CBWTF operator within 48 hours of waste generation is imparted?		Yes.
	Whether waste collected in a container of similar colour with label as per the Rules?		Yes.



Whether the person who collects BMW maintains a register?	Yes.
Type of vehicle used (closed type or open type) for transportation for final disposal?	Closed type vehicle is used for final transportation
Has due attention been given in vehicles to prevent spillage/ pilferage/ loading/unloading etc.?	Yes.
The facility operator collects waste daily or alternate day? Whether criterion of 48 hours is complied?	Criterion of 48 hours found complied.

X. Other observations:

General Information:

- To verify the compliance status w. r. t the Direction of Hon'ble National Green Tribunal vide O. A No. 120/2015/EZ (M.A. No. 1187/2016/EZ) dated 22/07/2021 for installation of Effluent Treatment Plant regarding and also BMWM Rules, 2016 and its amendments at M/s ID & BG Hospital (Geo Location: 22.56237882N & 88.39851619E; Website: www.wbidbghospital.com; E-mail: hospitalidbg@gmail.com; Contact No: 7687079046), 57 Beliaghata Main Road, Kolkata - 700 010, a joint inspection team from CPCB RDK & WBPCB comprising three members from each office, an inspection work was carried out on 30/04/2025.

Barcode Status:

During inspection Barcode system for BMW bag/containers was found under trial run by the Health & Family Welfare Department, GoWB.

Mutilation status:

During inspection non-mutilated Plastic made Saline Bottles, Tubings and disposable syringes were observed.

CBMWTF Status:

As per Govt. of WB, Health & Family Welfare Dept. Order No. 307/HS(MS)/HF/O/HS(MS)/BMW-02/2022 dated 27.12.2024, The HCF use to dispose of BMW through common facility M/s Medicare Environmental Management (P) Ltd.

Discarded Medicine Status:

Expired medicines are kept separately in storage room. Storage facility of such waste not adequate and ventilation was poor. Though it was informed by Store Manager that new store room construction is under process.

Uploading of Monthly Report and Annual Report on BMW:

During inspection, information could not be provided regarding uploading of Annual Report on BMW management in the website of the HCU. Monthly Report on BMW management in the website of the HCU found uploaded for the month of September, 2018 & October, 2018 only.

Wastewater Sewer Flow:

Effluent from various wards, offices, doctor, nurse quarters etc. and liquid BMW from Laboratory is discharged into Kolkata Municipal Corporation (KMC) sewer line through four (04) pits confirmed. It has come to know during visit that wastewater initially comes to Ultadanga Pumping Station due to gravitation force, from there it is lifted to Dhapa Lock Pumping Station and from there it finally discharges to East Kolkata Wetland (EKW).

Details of Effluent Discharge Pit Location:**Annexure# 5**

Pit No.	Location	Sewer line attached with	Location of the pit
1	Latitude: 22.5656°N Longitude: 88.3976°E	Hospital Building	Near Emergency Gate
2	Latitude: 22.5660°N Longitude: 88.3999°E	Hospital Building	Beside General Morgue
3	Latitude: 22.5625°N Longitude: 88.3398°E	Administrative Building, Quarters etc.	Near Main Gate
4	Latitude: 22.5623°N Longitude: 88.3993°E	Administrative Building, Quarters etc.	Near Main Gate

On the basis of source of generation, flow rate of the discharged sewer, the inspecting team separately collected two nos. (02) samples from the Pit No.# 1&2 and analyzed them into their respective laboratory.

Annexure# 6

Location of the pit	Analysis value (mg/L, except pH)									
	pH		COD		BOD		TSS		O & G	
	CPCB	WBPCB	CPCB	WBPCB	CPCB	WBPCB	CPCB	WBPCB	CPCB	WBPCB
S-1 (Near Emergency Gate; Latitude: 22.5656°N Longitude: 88.3976°E)	7.65	7.04	59	47.56	17	18.13	22	24	BDL	1.00
S-2 (Beside General Morgue; Latitude: 22.5660°N Longitude: 88.3999°E)	7.95	7.23	47	37.44	8	20.13	12	18	BDL	BDL
Permissible Stds. as per CTO	6.5 – 9.0		250		30		100		10	
Permissible Stds. as per BMW 2016	6.5 – 9.0		250		30		100		10	
Permissible standard as per the Rule-8(2) of Bio-Medical Waste Management (Amendment) Rules, 2018 for discharge into public sewers with terminal facilities. [N. B: The general standards as notified under the Environment	5.5 to 9.0		--		350		600		20	

(Protection) Act, 1986 (29 of 1986) shall be applicable]					
--	--	--	--	--	--

It appears from the effluent analysis report that the HCF is complying with the general standards as notified under the Environment (Protection) Act, 1986 (29 of 1986) as stipulated in the Rule-8(2) of Bio-Medical Waste Management (Amendment) Rules, 2018, Permissible limit as specified in CTO and BMW Rule 2016 for discharge into public sewers with terminal facilities with respect to pH, COD, BOD, TSS and O & G.

On Effluent Treatment Plant Facility Aspect:

During the inspection, construction of Effluent Treatment Plant was found undertaken by the Public Health Engineering (PHE) Department, GoWB at the opposite of Emergency Ward of the HCF.

Annexure# 7

Specific Non-Compliance for BG & IG Hospital:

Following Non-Compliances observed as per "**CPCB Guidelines for Imposition of Environmental Compensation Charges against Healthcare Facilities and Common Biomedical Waste Treatment Facilities**", which are fit for levying Environmental Compensation:

1. Effluent Treatment Plant (ETP) for treatment of wastewater is under construction.
2. Online Bar- Code System for bags or containers containing bio-medical waste is under trial and not implemented until now which is violation of Rule 4(i) and 5(c) of Bio-Medical Waste Management Rules, 2016.

Rule 4(i) "establish a Bar- Code System for bags or containers containing bio-medical waste to be sent out of the premises or place for any purpose within one year from the date of the notification of these rules;"

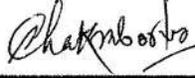
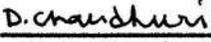
Rule 5(c) "establish bar coding and global positioning system for handling of bio- medical waste within one year"

Further this is violation of "**Guidelines for Bar Code System for Effective Management of Bio-medical Waste published**" by CPCB in April 2018. As per this Guideline it is mentioned that "Bio-medical Waste Management Rules, 2016 notified on 28.03.2016 and as amended thereof under the Environment (Protection) Act, 1986, stipulates that it is the duty of every Health Care Facility (HCF) to establish a bar code system for bags or containers containing biomedical waste (BMW) to be sent out of the premises or place for any purpose, by 27.03.2019." Whereas specifically it is not complying Point 2 (vi& vii) under "Need for Bar Code System" and Point 3 under "Stakeholders responsible for Implementation of the Bar Code System".



XI. Recommendations:

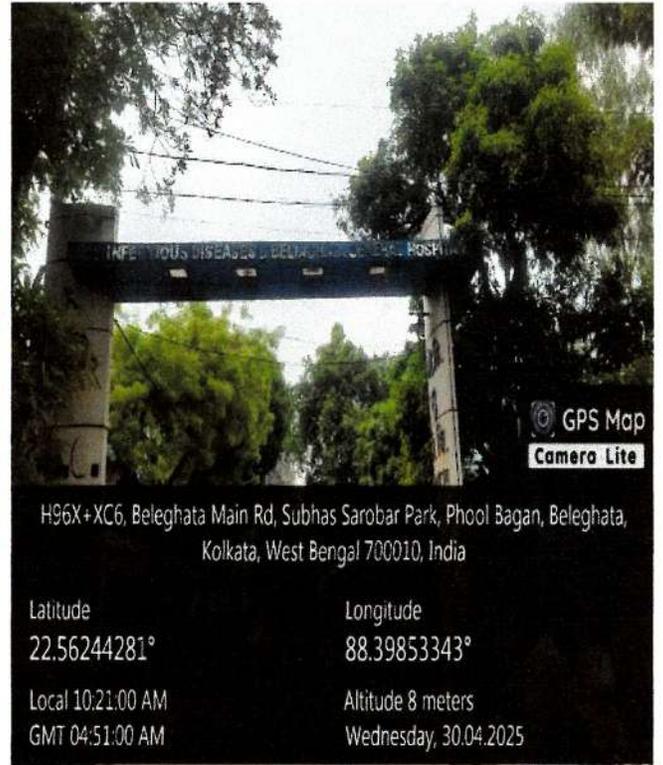
1. Installation work of ETP should be completed at the earliest in compliance with the Direction of Hon'ble National Green Tribunal vide O. A No. 120/2015/EZ (M.A. No. 1187/2016/EZ) dated 22/07/2021.
2. Plastic made Saline Bottles, Tubings, disposable syringes etc. should be mutilated before disposal to avoid unauthorized reuse/handling.
3. Bar code system for BMW bags/containers should be in executed in full fledge at the earliest.
4. The register/ logbook for operating the Autoclave System should be maintained as per Rule 3 under BWM Rule 2016.
5. Uploading of Annual Report and Monthly Report on BMW management in the website of the HCF should be carried out properly.

XII. Name (s) of the visiting official (s) with address	Mr. Sukhendu Biswas , Sc 'B', CPCB RDK Dr. Devaleena Chaudhuri, RA III, CPCB RDK Sh. Indranil Nath, SLA, CPCB RDK Sh. L K Halder, Sr. Scientist, WBPCB Sh. G G Chakraborty, Asst. Env. Engineer, WBPCB Sh. B Das, LA, WBPCB		
XIII. Date of visit to HCF	30.04.2025		
XIV. Signature of the Officials with Date	 <hr/> B Das, WBPCB	 <hr/> G G Chakraborty, WBPCB	 <hr/> L K Halder, WBPCB
	 <hr/> Indranil Nath, CPCB	 <hr/> Dr. D. Chaudhuri, CPCB	 <hr/> S Biswas, CPCB





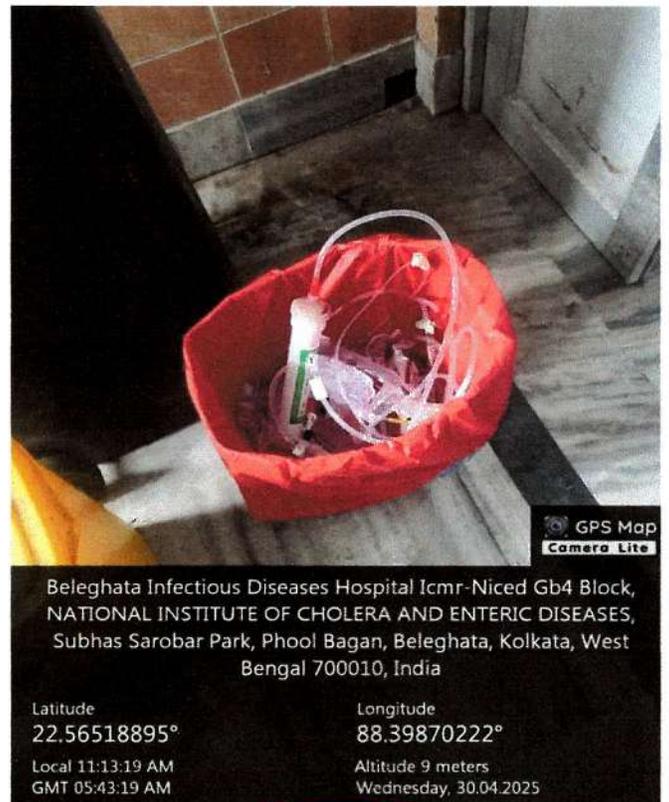
Inspection Team



Main Gate of BG&IG Hospital



BMW segregation at color coded bins in CCU ward



Disposal of Saline bags and pipes without mutilation

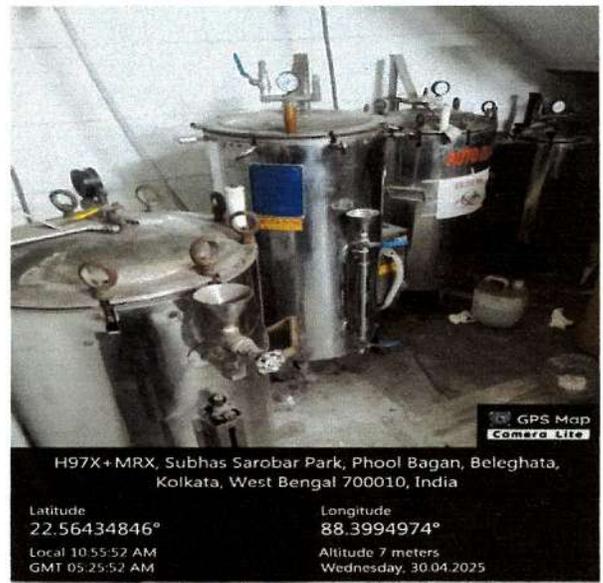




60/D/1A, Subhas Sarobar Park, Phool Bagan, Belegkata, Kolkata, West Bengal 700010, India

Latitude 22.56446367° Longitude 88.39922996°
 Local 10:53:52 AM Altitude 7 meters
 GMT 05:23:52 AM Wednesday, 30.04.2025

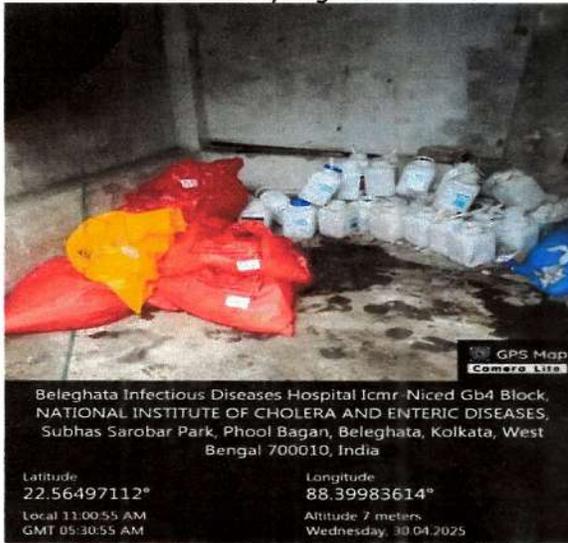
On Site Syringe Cutter



H97X+MRX, Subhas Sarobar Park, Phool Bagan, Belegkata, Kolkata, West Bengal 700010, India

Latitude 22.56434846° Longitude 88.3994974°
 Local 10:55:52 AM Altitude 7 meters
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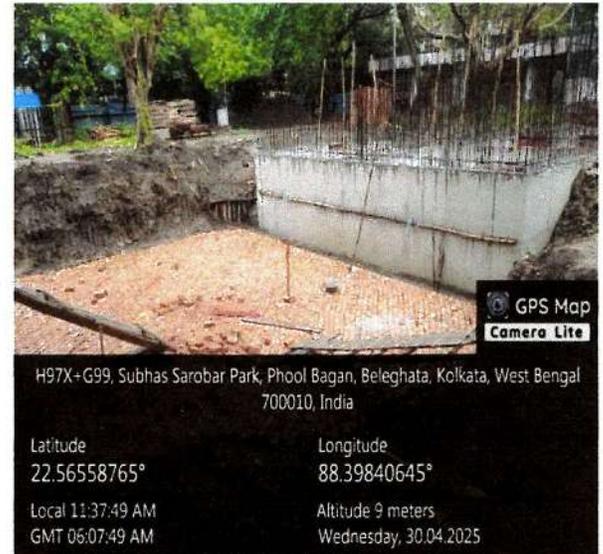
Autoclave for onsite disinfection



Belegkata Infectious Diseases Hospital Icmr Niced Gb4 Block, NATIONAL INSTITUTE OF CHOLERA AND ENTERIC DISEASES, Subhas Sarobar Park, Phool Bagan, Belegkata, Kolkata, West Bengal 700010, India

Latitude 22.56497112° Longitude 88.39983614°
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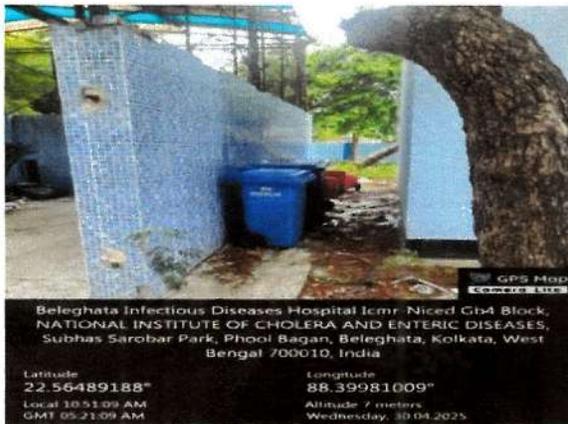
Temporary storage area of BMW waste



H97X+G99, Subhas Sarobar Park, Phool Bagan, Belegkata, Kolkata, West Bengal 700010, India

Latitude 22.56558765° Longitude 88.39840645°
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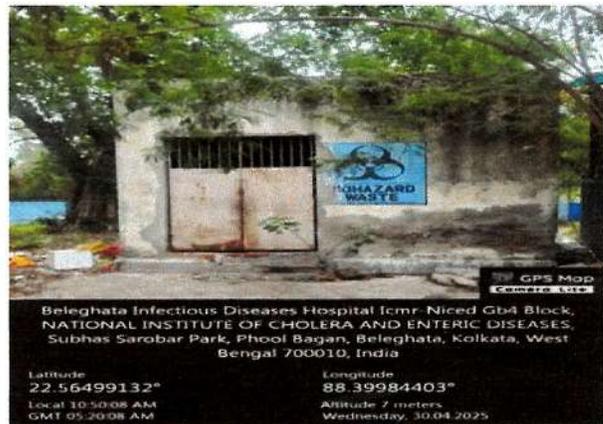
Under Construction ETP



Belegkata Infectious Diseases Hospital Icmr Niced Gb4 Block, NATIONAL INSTITUTE OF CHOLERA AND ENTERIC DISEASES, Subhas Sarobar Park, Phool Bagan, Belegkata, Kolkata, West Bengal 700010, India

Latitude 22.56489188° Longitude 88.39981009°
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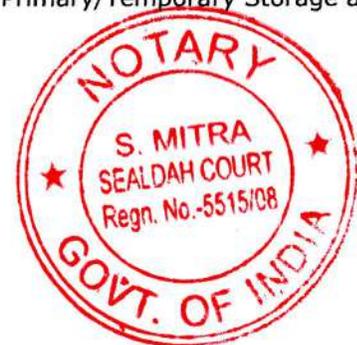
Covered cart for BMW transportation from ward to temporary storage area



Belegkata Infectious Diseases Hospital Icmr Niced Gb4 Block, NATIONAL INSTITUTE OF CHOLERA AND ENTERIC DISEASES, Subhas Sarobar Park, Phool Bagan, Belegkata, Kolkata, West Bengal 700010, India

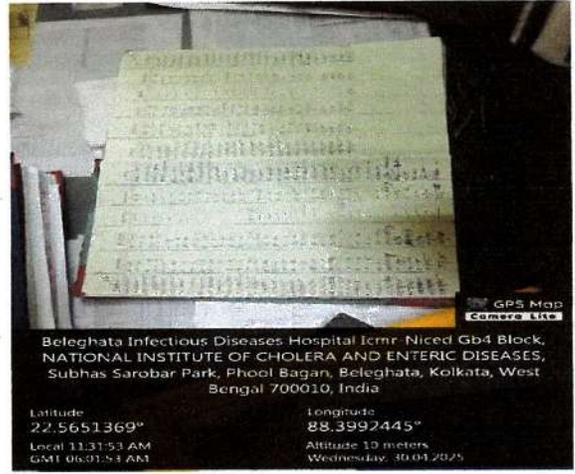
Latitude 22.56499132° Longitude 88.39984403°
 Local 10:50:08 AM Altitude 7 meters
 GMT 05:20:08 AM Wednesday, 30.04.2025

Primary/Temporary Storage area





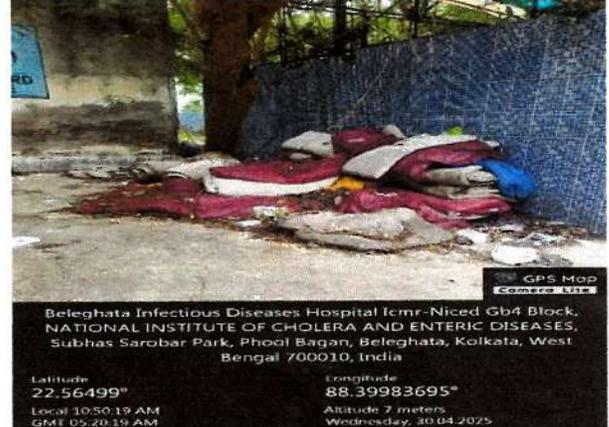
Newly purchased Weighing Machine



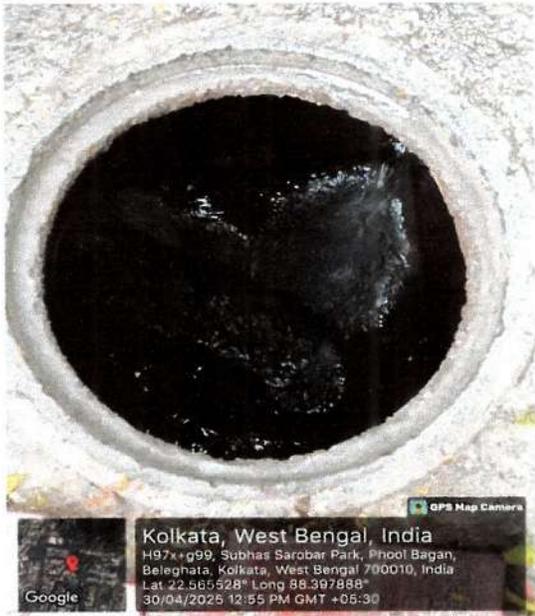
Copy of register maintained by third party for waste disposal through CBMWTF



Under construction ETP



Soiled and discarded line kept under open sky



1st Sampling Pit near Emergency Gate



2nd Sampling Pit near Morgue



Form IV
(See Rule 13)
ANNUAL REPORT



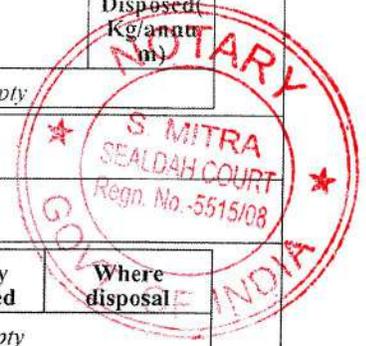
[To be submitted to the prescribed authority on or before 30th June every year for the period from January to December of the preceding year, by the occupier health care facility(HCF), or common bio-medical waste treatment facility (CBWTF)]

Return No : 4774067

Period : 2023

1. Particulars of the Occupier	
(i) Name of the authorized person (Occupier or operator of facility):	PROF DR SANJEEV DAS
(ii) Name of HCF or CBMWTF:	I.D & B.G HOSPITAL
(iii) Address for Correspondence:	57,BELIAGHATA MAIN ROAD ,BELIAGHATA
(iv) Address of Facility:	57,BELIAGHATA MAIN ROAD ,BELIAGHATA
(v) Tel. No.:	7687079046
(vi) Fax. No.:	033 - 23633892
(vii) E-mail ID:	hospitalidbg@gmail.com
(viii) URL of Website:	https://www.wbidbghospital.com/
(ix) GPS coordinates of HCF of CBMWTF:	0
(x) Ownership of HCF or CBMWTF:	State Government
(xi) Status of Authorization under the BMW (Management and Handling) Rules:	Authorization No.: MEMO NO-31/2S/CON(BM)-1183/2001 Valid Upto: 31/03/2027
(xii) Status of Consents under Water Act and Air Act.:	Valid Upto: 31/03/2027
2. Type of Health Care Facility	
HCF/CBMWTF Type:	HCF
(i) No. of Beds(for Bedded Hospital):	660.0
(ii) Non-Bedded Hospital (Clinic or Blood Bank or Clinical Laboratory or Research Institute or Veterinary Hospital or any other):	0
(iii) Licence Number:	0
(iv) Licence date of expiry:	
3. Quantity of waste generated or disposed in Kg per annum (on monthly average basis)	Yellow Category: 7923 Red Category: 2356 White Category: 584 Blue Category: 1586 General Solid Waste: 22100
4. Details of the Storage, Treatment, Transportation, Processing and Disposal Facility Details	
(i) Details of the on-site storage facility:	Size: 140 Capacity: 45 Provision of on-site storage: NORMAL WITH LOCK & KEY FACILITIES

(ii) Disposal Facility:	<table border="1"> <thead> <tr> <th>Type of Treatment Equipment</th> <th>Number of Units</th> <th>Capacity (Kg/day)</th> <th>Quantity Treated or Disposed (Kg/annum)</th> </tr> </thead> <tbody> <tr> <td colspan="4" style="text-align: center;">List is Empty</td> </tr> </tbody> </table>	Type of Treatment Equipment	Number of Units	Capacity (Kg/day)	Quantity Treated or Disposed (Kg/annum)	List is Empty			
Type of Treatment Equipment	Number of Units	Capacity (Kg/day)	Quantity Treated or Disposed (Kg/annum)						
List is Empty									
(iii) Quantity of recyclable wastes sold to authorized recyclers after treatment in kg per annum:	0.0								
(iv) No of vehicles used for collection and transportation of BMW:	1								
(v) Details of incineration, ash and ETP sludge generated, disposal during the treatment of wastes in Kg per annum	<table border="1"> <thead> <tr> <th>Type of waste</th> <th>Quantity Generated</th> <th>Where disposal</th> </tr> </thead> <tbody> <tr> <td colspan="3" style="text-align: center;">List is Empty</td> </tr> </tbody> </table>	Type of waste	Quantity Generated	Where disposal	List is Empty				
Type of waste	Quantity Generated	Where disposal							
List is Empty									
(vi) Name of the Common BMW Treatment Facility Operator through which wastes are disposed of:	MEDICARE ENVIRONMENTAL MANAGEMENT PVT LTD								
5. Do you have BMW management committee:	no								
6. Training Conducted on BMW Details									
(i) Number of training conducted on BMW Management:	2								
(ii) Number of personnel trained:	148								
(iii) Number of personnel trained at the time of induction:	47								
(iv) Number of personnel not undergone any training so far:	70								
(v) Whether standard manual for training is available:	no								
(vi) Any other information:	Try to increase no of training session and members.								
7. Details of the accident occurred									
(i) No. of accident occurred:	0								
(ii) Number of the persons affected:	0								
(iii) Remedial Action taken:	0								
(iv) Any Fatality occurred, details:	0								
8. Are you meeting the standards of air Pollution from the incinerator?. How many times in last year could not met the standards?:	0								
Details of Continuous online emission monitoring systems installed:	0								
9. Liquid waste generated and treatment methods in place. How many times you have not met the standards in a year:	0								
10. Is the disinfection method or sterilization meeting the log for standards? How many times you have not met the standards in a year?:	0								
11. Any other relevant information:	ETP PROPOSED and E-FILE DONE								



Name and Signature of the Head of the Institution

Date :06/02/2024

Place : Kolkata

~~107~~ ~~107~~
GOVERNMENT OF WEST BENGAL
HEALTH & FAMILY WELFARE DEPARTMENT
H.S. (M.S.) BRANCH
SWASTHYA BHAVAN, GN-29, SECTOR-V
SALT LAKE CITY, KOLKATA-700 091

No. 307 – HS(MS)/HF/O/HS(MS)/BMW-02/2022

Date: 27.12.2024

ORDER

In modification of the existing assignment of Common Bio-medical Waste Management Facility (CBMWTF) to different health facilities, as adopted in 2023, with respect to lifting, transportation, treatment, and disposal of bio-medical wastes generated in different public health facilities across the State, vide previous Order bearing no. 144 – HS(MS)/HF/O/HS(MS)/BMW-02/2022 dated 11.08.2023 as well as subsequent renewal vide Order bearing no. 35 – HS(MS)/HF/O/HS(MS)/BMW-02/2022 dated 21.02.2024 the undersigned is directed to state that the aforesaid assignment will be re-allocated as shown in Annexure - A. This re-allocation is based on the distance criteria, and as per decision taken in the SLAC meeting held on 04/10/2024.

All the health facilities in the State along with other entities generating bio-medical wastes, will be tagged with the existing and operational CBMWT facilities, authorized by the West Bengal Pollution Control Board (WBPCB), as shown in Annexure-B, w.e.f. the 1st of January, 2025, following the terms of agreement with each and every assigned CBMWTF.

The rate with respect to lifting, transportation, treatment, and disposal of bio-medical wastes generated in different public health facilities will be applicable in pursuance of the related notifications as and when issued. This arrangement will remain valid until further modification in this regard and, thereafter, reviewing the performance further re-allocation may be done if seems necessary.

This Order is issued with the approval of the Principal Secretary of this Department.

Encl. Annexure – A & B


S. Mitra
27/12/24
Special Secretary
To the Government of West Bengal

Copy forwarded for information and necessary action to:

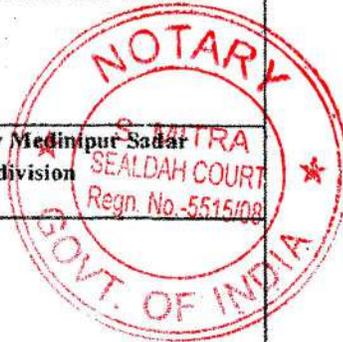
1. The Additional Chief Secretary, Department of Animal Resource Development, Prani Sampad Bhavan, LB-2, Sector-III, Salt Lake City, Kolkata – 700106
2. The Secretary, Department of Panchayats & Rural Development, Joint Administrative Building,, Block: HC, Plot No.7, Sector-III, Salt Lake City, Kolkata – 700106
3. The Principal Secretary, Department of Environment, 5th Floor, Pranisampad Bhawan, Block LB-II, Salt Lake, Sector III, Bidhannagar, Kolkata – 700 10
4. The Principal Secretary, Department of Urban Development and Municipal Affairs, Nagarayan, DF-8, Sector-I, Salt Lake City, Kolkata -700064
5. The Member Secretary, West Bengal Pollution Control Board, Paribesh Bhavan, 10 A, Block – L A, Sector – III, Salt Lake City, Kolkata – 700098
6. The Director of Medical Education, West Bengal, Swasthya Bhavan
7. The Director of Health Services, West Bengal, Swasthya Bhava
8. The District Magistrate (all)
9. The Director / Principal / MSVP / Superintendent of all health facilities
10. The Special Secretary, MERT Branch, Swasthya Bhavan
11. The Special Secretary, AYUSH Branch, Swasthya Bhavan
12. The Financial Advisor, Swasthya Bhavan
13. The Joint Secretary, Mental Health & PHP Branch, Swasthya Bhavan
14. The C.M.O.H., (all)
15. The Deputy Secretary, Dental Branch, Swasthya Bhavan
16. The Additional Director, (A.A. & V.), Swasthya Bhavan
17. The Joint D.H.S., P.H. & C.D. Section, Swasthya Bhavan
18. The Deputy D.H.S., Admin Section, Swasthya Bhavan
19. The Deputy D.H.S., Family Welfare Section, Swasthya Bhavan
20. The Deputy D.H.S. Hospital Administration Section, Swasthya Bhavan
21. The Senior P.A. to the Principal Secretary, Health & Family Welfare Department, Swasthya Bhavan
22. The DGM, M/s Medicare Environmental Management Pvt Ltd, 41, F Road, Belgachia, Liluah, Howrah – 711108
23. The Director/Proprietor, M/s West Bengal Waste Management Ltd., Block A, 4th Floor, Jindal Tower, 1/1A/3, Darga Road, Kolkata - 700017
24. The Director/Proprietor, M/s Greentech Environ Management Pvt Ltd., 847A, Lake Town Road, Block A, Lake Town, Kolkata - 700089
25. The Director/Proprietor, M/s Greenzen Bio Pvt Ltd., 38, Jatin Das Sarani, Near Amtalla Club, Ashrampara, Siliguri, Pin - 734001
26. The Director, SNG Envirosolutions Pvt. Ltd., 29A, Ballygunj Circular Road, Aishwarya Appartments, Block – B, Flat – 1A, Kokata - 700019
27. The Director/Proprietor, M/s. RVD Waste Tech. Pvt. Ltd., 140, Lake Town Road, Block A, Lake Town, South Dumdum, Kolkata -700089
28. I.T. Cell for web posting
29. Office Copy
30. Guard File



S. Mitra
27/12/24
Special Secretary
H.S. (M.S.) Branch

Re-allocation of all Government Health facilities i.e. lifting, transport, processing and disposal of BMSV
to the operational CBWTF facilities

Sl. No.	Name and Address of the CBWTF	Area of Action
1.	Medicare Environmental Management Pvt. Ltd 'F' Road, Belgachhia, Dist.- Howrah, PIN - 711105	(i) Howrah (ii) Kolkata (Part)
2.	Medicare Environmental Management Pvt. Ltd K-26, Phase-III, Growth Centre, (Behind IOCL LPG Bottling Plant), Kalyani, Dist.- Nadia, PIN - 741235	(i) Nadia (ii) North 24-Parganas (iii) Basirhat HD (iv) Hooghly
3.	Medicare Environmental Management Pvt. Ltd Mouza- Mangalpur, P.O.- Shergarh Pargana, P.S.- Raniganj, Dist.- Paschim Bardhaman PIN - 713347	(i) Paschim Bardhaman (ii) Birbhum (iii) Rampurhat HD
4.	West Bengal Waste Management Ltd. Purba Srikrishnapur, P.O.- Haldia, Dist.-Purba Medinipur, PIN - 721635	(i) Purba Medinipur (ii) Paschim Medinipur (Part) - Except Medinipur Sadar Sub-division (iii) Nandigram HD (iv) Jhargram
5.	West Bengal Waste Management Ltd. Saltora, Dist.-Bankura, PIN - 722158	Paschim Medinipur (Part) - Only Medinipur Sadar Sub-division
6.	Green Zen Bio Pvt. Ltd. Mouza- Binnaguri, P.O.- Fulbari, P.S.- Bhaktinagar, Dist.- Jalpaiguri, PIN - 734015	(i) Alipurduar (ii) Cooch Behar (iii) Darjeeling (iv) Jalpaiguri (v) Kalimpong (vi) Uttar Dinajpur (Part) - Except Sadar Sub-division and Karandighi Block
7.	RVD Waste Tech Pvt. Ltd. P.O. - Gazole, P.S. -Gazole, Dist. - Malda, PIN - 732124	(i) Malda (ii) Dakshin Dinajpur (iii) Uttar Dinajpur (Part) - Sadar Sub-division and Karandighi Block
8.	Greentech Environ Management Pvt. Ltd. Dhamua Road, P.S.- Mograhat, P.O.- Chakparan Kantakhali, Dist.- 24 Pgs (S), PIN - 743503	(i) South 24-Parganas (ii) Diamond Harbour HD (iii) Kolkata (Part)
9.	RVD Waste Tech Pvt. Ltd. P.O. - Koichar, P.S. - Mangalkote, Dist. - Purba Bardhaman, PIN - 713143	Purba Bardhaman
10.	SNG Envirosolution Pvt. Ltd. Barjora, Dist. Bankura, PIN- 722202	(i) Bankura (ii) Bishnupur HD (iii) Purulia (iv) Murshidabad



21/11/24
Director of Health Services
West Bengal
Director of Health Services
Department of Health & Family Welfare
Government of West Bengal

O.S.D. & Special Secretary (Medical Education)
West Bengal

Shri Saikat Kumar Datta, WBCS (Exe.)
Special Secretary
Govt. of West Bengal
Health & Family Welfare Department

EFFLUENT & WATERTREATMENT ENGINEERS (P) Ltd.

P-22, 117, Park Road, Kolkata
KOLKATA - 700 014
Phone: 2244 8804, 2244 8804
Fax: 011-031-4060-0011 E-MAIL: service@ewet.com
CIN No. - U74210WB1981PTC034240

Ref No. Belegkata ID/8878/25/57096
Date: 27.02.25

The Executive Engineer
Survey Division
PHE Dte.

Sub: Seeking permission for construction work in the Belegkata ETP plant area

Name of the Work : Survey, Design, Installation, Testing & Commissioning of Effluent Treatment Plant for 1 MLD capacity on MBBR (Moving Bed Bio-reactor) Technology (including All Civil, Planning, Electrical and other allied works in all respect) at Belegkata I.D. Hospital Campus, Kolkata including three months Trial Run and 1 year O&M after successful commissioning after trial run.

Ref: Work Order No. 122/SD dated 26.05.2024

Dear Madam,

This refers to the discussions during joint visit to Belegkata ID Hospital on 18.02.25. We would like to inform you that we are planning to mobilize our working team to start the field activities from the next week. In this connection we would request the following support from the Hospital Authorities.

- 1) Provision of electrical connection at the work site.
- 2) Provision of water supply at a point near the work site.
- 3) Permission for using the existing Sammilani Vidyalaya building, beside the work site, for housing of our labourers and storage of materials during the construction of ETP. This building is to be dismantled on completion of the work as per the revised layout of the ETP (attached herewith).
- 4) Permission & Gate Pass for our workmen to stay within the hospital premises (the list of workers along with their Identity Proof shall be submitted prior to their mobilization). We intend to mobilize an initial team from 03.03.2025.
- 5) Permission for Construction activities including night shift as required.
- 6) Suitable intimation to Hospital Authorities including Security.
- 7) Please indicate the alignment and route of any cables, pipeline, drainage lines, inspection pit or valve chamber within the work site. This is necessary to avoid any disruption that might occur during the construction process.

We look forward to the permission, approval and acceptance of the above from PHED as well as from Hospital Authorities so as to undertake the construction activities.

Thanking you,

Yours faithfully,

For Effluent & Wastewater Treatment Engineers (P) Ltd.

(S.K. Ghosh)



30 April 2025 14:00

Central Pollution Control Board

Checklist for Verification of Compliance of Provisions of BMW Rules in Health Care Facility (HCF)

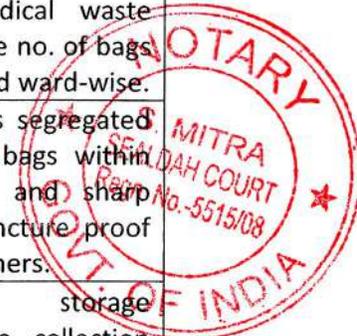
I. General Information:	
(a)	Name & Address of the HCF : Medical College and Hospital 88, College Street, PO & PS Bowbazar, Kolkata-700073, West Bengal
(b)	Contact person & Telephone No. : Prof.(Dr.) Anjan Adhikari Designation: Medical Superintendent cum Vice Principal (MSVP) Mobile number: 983102503
(c)	Month & Year of Establishment : January 1835
(d)	Government/Trust/Private Hospital : State Government
(e)	Total no. of beds & average occupancy : Sanctioned beds: 2212 nos. Functional beds: 1903 nos.
(f)	Consent under Water (Prevention and Control of Pollution) Act, 1974 : A copy of CTO dated 09.03.2022 is enclosed and marked as Annexure-I
	• Date of issue : 09.03.2022
	• Validity up to : 30.06.2026
(g)	Consent under Air (Prevention and Control of Pollution) Act, 1981 : A copy of CTO dated 09.03.2022 is enclosed and marked as Annexure-I
	• Date of issue : 09.03.2022
	• Validity up to : 30.06.2026
(h)	Authorization under Bio-medical Waste (M & H) Rules, 1998 : A copy of Authorization dated 09.03.2022 is enclosed and marked as Annexure-II
	• Date of issue : 09.03.2022
	• Issued by : West Bengal Pollution Control Board
	• Validity up to : 30.06.2026
(i)	Daily Operation schedule (timings) : 10 AM To 11 AM on most days
(j)	Status of Annual Report submission : The Annual Report (Form IV) has been submitted on 21.05.2024 for the year 2023. A copy of Annual Report is enclosed and marked as Annexure-III
(k)	House Keeping and Sanitation status : Satisfactory in different wards. However, it is not up to the mark at the temporary storage facility due to inadequate space.
(l)	Staff involvement in BMW management (no. of persons) :
	• Managerial/Administration :
	• Equipment operations :
	• Transportation of BMW :
	• Sanitation & others :
As per the training imparted on Bio-medical waste management, the trained staff which includes the scavenging staff are involved in BMW	



			management (approx. 47 nos.) (Annexure X)																											
(m)	Whether annual report submitted by HCF to the SPCB/PCC/Any other prescribed authority (Date of submission and enclose a copy)	:	The Annual Report (Form IV) has been submitted to WBPCB on 21.05.2024 for the year 2023. A copy of Annual Report is enclosed and marked as Annexure-III																											
II. Bio-medical Waste (Sources, Storage and segregation):																														
(a)	Sources of Biomedical Waste Generation	:	Wards and Operation Theatres, etc. as per Annexure-IV																											
(b)	Total quantity of Bio-medical waste generated in Kg/day and in Kg/annum;	:	<p>The total quantity of Bio-medical waste generated as per Annual Report (Form IV) during the year 2023 is as follows:</p> <table border="1"> <tr> <td>Category:</td> <td>Bio-medical waste generated (Kg/annum; on monthly avg basis):</td> </tr> <tr> <td>Yellow</td> <td>45490</td> </tr> <tr> <td>Red</td> <td>24224</td> </tr> <tr> <td>White</td> <td>934</td> </tr> <tr> <td>Blue</td> <td>1743</td> </tr> <tr> <td>Total</td> <td>72382</td> </tr> </table> <p>The quantity of Bio-medical waste generated as per the recent record generated by the bar-coding system during April 2025 (01.04.25-28.04.25) is as follows:</p> <table border="1"> <thead> <tr> <th>Month & Year</th> <th>Kg/month</th> <th>Kg/day (avg)</th> </tr> </thead> <tbody> <tr> <td>Yellow</td> <td>2124</td> <td>75.85</td> </tr> <tr> <td>Red</td> <td>2058</td> <td>73.5</td> </tr> <tr> <td>White</td> <td>537</td> <td>19.17</td> </tr> <tr> <td>Blue</td> <td>-</td> <td>-</td> </tr> </tbody> </table> <p>A copy of the above record is enclosed and marked as Annexure -V</p>	Category:	Bio-medical waste generated (Kg/annum; on monthly avg basis):	Yellow	45490	Red	24224	White	934	Blue	1743	Total	72382	Month & Year	Kg/month	Kg/day (avg)	Yellow	2124	75.85	Red	2058	73.5	White	537	19.17	Blue	-	-
Category:	Bio-medical waste generated (Kg/annum; on monthly avg basis):																													
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Red	2058	73.5																												
White	537	19.17																												
Blue	-	-																												
(c)	Typical Categories of wastes generated (pl. indicate category wise quantity in Kg/day):																													
	Category No.	Category of Waste	Quantity Generated (kg/day) on an average (01.04.25-28.04.25)	Treatment & Disposal																										
	1	Yellow	75.85	The biomedical waste generated by the HCF are collected, transported,																										
	2	Red	73.5																											
	3	Blue	-																											



	4	White	19.7	treated and disposed through CBWTF (M/s Medicare Environmental Management Pvt Ltd, Howrah). A copy of the service agreement with the CBWTF agreement period from 01.12.2019 till 30.11.2029 is enclosed and marked as Annexure VI
		Total	169.05	
(d)	Record keeping for generation and disposal of BMW		:	The record of biomedical waste generated (category-wise no. of bags and weight) is maintained ward-wise.
(e)	Status of segregation and storage (colored bins, plastic bags and any other mode)		:	The biomedical waste is segregated and stored in colored bags within identical colored bins and sharp items are stored in puncture proof white translucent containers.
(f)	Status of temporary storage details (pl. indicate specific provision made by the HCF)		:	<ul style="list-style-type: none"> The temporary storage facility/central waste collection room for bio-medical waste is situated within the premise of the HCF as a stand-alone shed. The temporary storage facility requires expansion and maintenance.
(g)	Whether temporary storage is satisfactory (Yes /No)		:	No
(h)	Status of treatment at wards and chemicals used		:	The floors of the wards are washed with 5% hypochlorite solution and fumigation with silver nitrate(0.01%) and hydrogen peroxide(11%) is done on weekends at operation theatres, as reported.
(i)	Status of House Keeping in Wards and at source of BMW generation		:	Satisfactory
(j)	Mode of transportation of wastes from source to the temporary storage/on-site treatment facility (pl. indicate type of provision made by the HCF)		:	Trolleys
(k)	Provision made for on-site transportation within HCF is satisfactory (Yes/No). Details thereof		:	No. The trolleys used for transportation of BMW within the HCF were observed to be open/uncovered.
(l)	Category wise disposal options followed :			

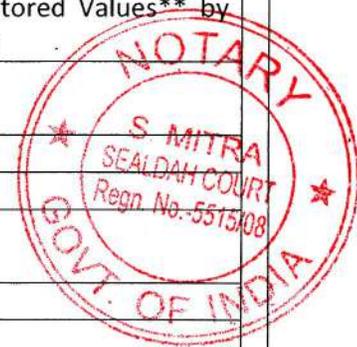


Colour Coding	Waste Categories	Treatment & Disposal						
Red	Recyclable contaminated waste	Treatment and disposal is done by CBWTF						
Blue	<ul style="list-style-type: none"> Glassware Metallic body implants 							
Yellow	<ul style="list-style-type: none"> Human anatomical waste Soiled waste Discarded/Expired medicines Clinical lab waste 							
White	Sharp objects							
Green	General waste such as paper, cardboard boxes, packaging, kitchen waste etc.	Treatment and disposal is done by Kolkata Municipal Corporation.						
III. On-site Treatment of BWM by HCF:								
(a)	Total quantity of bio-medical waste treated (Kg per day) <ul style="list-style-type: none"> Deep Burial in Kg/day Incinerable in Kg/day Autoclaving/ Microwaving/ Hydroclaving in kg/day Others (please specify) in Kg/day 	It is sent to CBWTF.						
(b)	On-site Treatment Provision by Incineration: Not Applicable as the HCF does not possess any Incinerator							
	Supplier of the Incinerator	--						
	Capacity of the Incineration in tonnes per hour and tonnes per annum	--						
	Operation conditions of the Incineration based on the designs/supplier	--						
	Provision made for Temperature measurements	--						
	Daily Operation schedule (timings)	--						
	Operating conditions as per records and as observed	--						
	Stack attached with the incinerator	--						
	Air pollution control systems attached with the incinerator	--						
	Auxiliary fuels used for incineration	--						
	Consumption of auxiliary fuels	<table border="1"> <thead> <tr> <th>Name of fuel</th> <th>Quantity per day/month</th> </tr> </thead> <tbody> <tr> <td>a) --</td> <td>--</td> </tr> <tr> <td>b) --</td> <td>--</td> </tr> </tbody> </table>	Name of fuel	Quantity per day/month	a) --	--	b) --	--
Name of fuel	Quantity per day/month							
a) --	--							
b) --	--							
	Monitoring provision attached with the stack	--						
	Storage provision at the incinerator	--						
	Fire safety measures adopted	--						



	• Log book for operation of incinerator	:	--
	• Type of wastes incinerated and its characteristics	:	--
	• Average quantity of wastes incinerated per day or per month or per annum	:	--
	• Duration of operating hours of incineration:	:	--
	• Details of heat recovery system installed with incinerator if any:	:	--

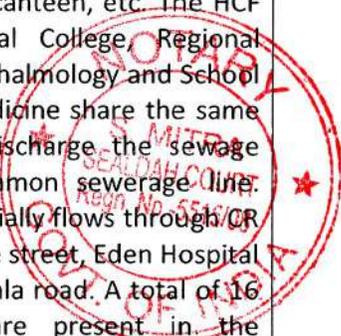
• Stack gaseous emissions monitored:			
	Emission Parameters	Permissible Limits	Monitored Values** by CPCB
	Particulate matter (with 12% CO ₂ correction)	150 mg/Nm ³	--
	Nitrogen Oxides	450 mg/Nm ³	--
	HCl	50 mg/Nm ³	--
	SO ₂	Low Sulphur fuel to be used	--
	Stack Height	30 meter	--
	Volatile Organic compound in ash (%)	Less than 0.01%	--
	Temp. in Primary Chamber	800°C (+/-) 50°C	--
	Temp. in secondary Chamber	1050°C (+/-) 50°C	--
	Residence time in sec. chamber	1 second	--



** Not applicable.

	• Quantity of ash generation per day or per month or per annum	:	--
	• Final disposal mode of incineration ash (also indicate characteristics)	:	--
	• Specific observations, if any, w.r.t. incineration (any chlorinated disinfectants, chlorinated plastics, sulphur content in auxiliary fuels used for incineration)	:	--
(c)	Autoclaving /Microwaving /Hydroclaving :		
	• Capacity	:	50 Litres (In Microbiology department) (E-mail communicated enclosed as Annexure XII, Pic 13)
	• Make	:	WAAREE
	• Air pollution control devices attached	:	--
	• Capacity of shredder and make:	:	--
	• Operating conditions as per designs	:	Vertical Autoclave
	• Graphic or computer recording devices	:	--

	attached with the system		
	<ul style="list-style-type: none"> Operating conditions as observed in recording system 	:	--
	<ul style="list-style-type: none"> Performance evaluation by spore testing or routine test. Details thereof 	:	Chemical test is used for performance check.
	<ul style="list-style-type: none"> Biological indicators 	:	--
(d)	Onsite Wastewater Treatment:		
	<ul style="list-style-type: none"> Consumption of water per day (in kl/day) 	:	12-15 lakh Litres (1200-1500 kL)/day, as reported
	<ul style="list-style-type: none"> Sources of water supply 	:	Kolkata Municipal Corporation and Ground water
	<ul style="list-style-type: none"> Sources of waste water generation and the quantity (in kl/day) 	:	<p>The wastewater is generated from wards, administrative buildings, college buildings, hostels, house-keeping units, canteen, etc. The HCF Kolkata Medical College, Regional Institute of Ophthalmology and School of Tropical Medicine share the same campus and discharge the sewage through a common sewerage line. The sewage initially flows through CR Avenue, College street, Eden Hospital road and Kolutala road. A total of 16 master pits are present in the sewerage line which discharges the sewage into Kolkata Municipal Corporation drain. From there, the sewage is conveyed to the Phears Lane-Palmer Bazar pumping station, as reported.</p> <p>A copy of the statement and sewerage network is enclosed as Annexure VII.</p>
	<ul style="list-style-type: none"> Steps involved in Effluent Treatment Plant (Also enclose flow chart of ETP) 	:	ETP does not exist. A proposal for installation of ETP having capacity of 1.5 MLD based on moving bed bioreactor (MBBR) is under process for administrative approval, reportedly.
	<ul style="list-style-type: none"> Type of chemicals used in ETP and the consumption (in kg/day) 	:	Not Applicable as the HCF doesn't possess any ETP
	<ul style="list-style-type: none"> Intake characteristics of ETP 	:	
	<ul style="list-style-type: none"> Final mode of disposal of treated wastewater (Reused/ Discharged through drain) 	:	The HCF doesn't possess any ETP. The waste water of mixed origin fall into 16 master pits which drain into the Kolkata Municipal Corporation sewerage line and finally into EKW-terminal treatment facility through



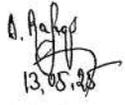
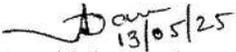
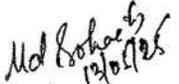
		Palmer Bazar pumping station, as reported.																																																																						
	<ul style="list-style-type: none"> Compliance to the regulatory requirements for final disposal of treated liquid effluent: 																																																																							
<table border="1"> <thead> <tr> <th rowspan="2">Parameter</th> <th rowspan="2">Prescribed norms (as per CTO) in mg/l except pH</th> <th colspan="3">Monitored values in mg/l except pH by WBPCB</th> <th colspan="3">Monitored values in mg/l except pH by CPCB</th> </tr> <tr> <th>Pit - 13</th> <th>Pit - 11</th> <th>Pit - 16</th> <th>S-1</th> <th>S-2</th> <th>S-3</th> </tr> </thead> <tbody> <tr> <td colspan="2"></td> <td colspan="6" style="text-align: center;">*Field code</td> </tr> <tr> <td>pH</td> <td>6.5-9.0</td> <td>7.23</td> <td>6.66</td> <td>7.41</td> <td>7.94</td> <td>7.27</td> <td>7.45</td> </tr> <tr> <td>TSS</td> <td>100</td> <td>62.00</td> <td>116.00</td> <td>26.0</td> <td>101</td> <td>29</td> <td>22</td> </tr> <tr> <td>O & G</td> <td>10</td> <td>BDL</td> <td>BDL</td> <td>BDL</td> <td>BDL</td> <td>BDL</td> <td>BDL</td> </tr> <tr> <td>BOD</td> <td>30</td> <td>5.00</td> <td>50.83</td> <td>17.88</td> <td>4</td> <td>48</td> <td>11</td> </tr> <tr> <td>COD</td> <td>250</td> <td>18.22</td> <td>89.06</td> <td>33.40</td> <td>32</td> <td>130</td> <td>51</td> </tr> <tr> <td>Bio-assay Test</td> <td>90% survival of fish after 96 h in 100% effluent.</td> <td colspan="6" style="text-align: center;">-</td> </tr> </tbody> </table>			Parameter	Prescribed norms (as per CTO) in mg/l except pH	Monitored values in mg/l except pH by WBPCB			Monitored values in mg/l except pH by CPCB			Pit - 13	Pit - 11	Pit - 16	S-1	S-2	S-3			*Field code						pH	6.5-9.0	7.23	6.66	7.41	7.94	7.27	7.45	TSS	100	62.00	116.00	26.0	101	29	22	O & G	10	BDL	BDL	BDL	BDL	BDL	BDL	BOD	30	5.00	50.83	17.88	4	48	11	COD	250	18.22	89.06	33.40	32	130	51	Bio-assay Test	90% survival of fish after 96 h in 100% effluent.	-					
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<p>*S-1 (Pit no 13, Gate no. 3); S-2 (Pit no 11, Gate no 5); S-3 (Pit no 16, Gate no 8). Sample Sewage from 16 pits falls into the Kolkata Municipal Corporation sewerage drain. Samples were collected from three identified strategic locations. A copy of Form I is enclosed and marked as Annexure VIII. Test Results are enclosed as Annexure XI.</p>																																																																								
(e)	On-site BMW Disposal	Not Applicable																																																																						
	<ul style="list-style-type: none"> Disposal by Deep Burial/ Municipal Solid Waste Landfills/ Disposal in Open Yards or low lying areas 	--																																																																						
	<ul style="list-style-type: none"> Give details of sharp pit/ encapsulation facility (pl. provide details such as size of pit, depth in m) 	--																																																																						
	<ul style="list-style-type: none"> Precautionary measures taken around the sharp pit or encapsulation facility 	--																																																																						
	<ul style="list-style-type: none"> Whether sharp pit/ encapsulation is authorized by SPCB/ PCC/ any prescribed authority 	--																																																																						
	<ul style="list-style-type: none"> Give measures taken for disposal of BMW by sharp pit/encapsulation: 	--																																																																						
	<ul style="list-style-type: none"> Ground Water Level and the Characteristics around the encapsulation pit: 	--																																																																						
	<ul style="list-style-type: none"> Records with regard to the Deep Burial 	--																																																																						
	<ul style="list-style-type: none"> Does the operator have record keeping system in order to comply with the Rules? Specify shortcomings observed 																																																																							

	if any.	
IV. Check for the following (indicate YES/NO):		
• Bio-medical waste not to be mixed with other waste.	:	Yes
• Needle/syringe destroyer at required places	:	Yes
• Segregation of waste in the coloured containers at the source of waste generation as per BMW Rules.	:	Yes
• Placement of required coloured containers at the source of waste generation labeled with bio-hazard symbol	:	Yes
• Whether awareness among hospital staff/ doctors generated?	:	Yes
• Whether labeling of bag has been done with respective ward no. in order to identify its source to enable improvement of segregation?	:	No
• Whether special care is taken with regard to mercury spillage/breakage	:	Yes
• Deployment of posters/placards within the hospitals	:	No
• Whether requisite treatment to segregated waste/ hand over to CBWTF operator within 48 hours of waste generation is imparted?	:	Yes
• Whether waste collected in a container of similar colour with label as per the Rules?	:	Yes
• Whether the person who collects BMW maintains a register?	:	Yes
• Type of vehicle used (closed type or open type) for transportation for final disposal?	:	Closed vehicle
• Has due attention been given in vehicles to prevent spillage/ pilferage/ loading/ unloading etc.?	:	No
• The facility operator collects waste daily or alternate day? Whether criterion of 48 hours is complied?	:	Daily/Yes



V. Other observations:			
	<ol style="list-style-type: none"> 1. The Bar-code labels are provided on the colour coded bags containing the segregated bio-medical waste as per Rule 4(i) of the BMW rules, 2016 as depicted in Pic 7 and Pic 8. The summary report of barcode tracking system for the month of April 2025 is attached as Annexure V. 2. The infrastructure of the BMW temporary storage facility/central waste collection room is inadequate in terms of storage space, garland drain along the periphery of the storage facility and overall maintenance. 3. Bio-hazard symbol is not properly displayed outside the central waste collection room as depicted in Pic 4. 4. The in-house transportation trolleys for carrying the bio-medical wastes are uncovered / open, leading to potential chances of spillage of wastes during transportation. 5. Installation of ETP is under progress for treating the wastewater. 6. The existing sewerage lines are not separated to collect wastewater generated from hospitals and other sources. The waste water of mixed origin fall into 16 master pits which drain into the Kolkata Municipal Corporation sewerage line and finally into EKW-terminal treatment facility through Palmer Bazar pumping station, as reported. As the sewerage lines are covered, it was not possible to collect samples directly from the sewerage line. 7. The bio-medical waste handling staffs are not adequately equipped with personnel protective equipment (PPE) while handling the bio-medical wastes. 		
VI.	<p>Recommendations:</p> <p>Detail inspection, as per the Bio – Medical Waste Management Rules reveals the following:</p> <ul style="list-style-type: none"> • Significant improvement is advised for the storage facility of Bio-Medical waste. 		
VII.	<table border="1" style="width: 100%;"> <tr> <td style="width: 50%;">Name (s) of the visiting official (s) with address</td> <td style="width: 50%;"> <p>The joint inspection was conducted by the following officials from :</p> <ol style="list-style-type: none"> 1. Central Pollution Control Board, RD Kolkata : <ul style="list-style-type: none"> • Md Abdur Rafique (Sc.B) • Dr. Premanjali Rai (SSA) • Mr. Bodhisattwa Mondal (JLA) <p>Address: Central Pollution Control Board, RD Kolkata, Block 502, Southend Conclave, 1582 Rajdanga Main Road, Kolkata-700107</p> </td> </tr> </table>	Name (s) of the visiting official (s) with address	<p>The joint inspection was conducted by the following officials from :</p> <ol style="list-style-type: none"> 1. Central Pollution Control Board, RD Kolkata : <ul style="list-style-type: none"> • Md Abdur Rafique (Sc.B) • Dr. Premanjali Rai (SSA) • Mr. Bodhisattwa Mondal (JLA) <p>Address: Central Pollution Control Board, RD Kolkata, Block 502, Southend Conclave, 1582 Rajdanga Main Road, Kolkata-700107</p>
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			<p>2. West Bengal Pollution Control Board:</p> <ul style="list-style-type: none">• Dr. Rita Saha (Scientific Officer WBPCB, and Ex-RD CPCB RD Kolkata)• Mr. Abhik Dan (Env. Analyst)• Md Sohaib (Lab Asst.) <p>Address: West Bengal Pollution Control Board, Paribesh Bhawan, 10A, Block-LA, Sector-III, Bidhannagar, Kolkata-700106</p>
VIII	Date of visit to HCF	:	29.04.2025
IX.	Signature of the Officials with Date		
	 13.05.25	 13/05/25	 13.05.25
	Md Abdur Rafique (Sc.B) CPCB	Dr. Premanjali Rai (SSA) CPCB	Mr. Bodhisattwa Mondal (JLA), CPCB
	 13/05/25	 13/05/25	 13/5/2025
	Mr. Abhik Dan (Env. Analyst), WBPCB	Md Sohaib (Lab Asst.) WBPCB	Dr. Rita Saha (Scientific Officer WBPCB, and Ex-RD CPCB RD Kolkata)





Pic 1



Pic 2

Pic 1 & 2: Figure showing segregation of bio-medical waste into color coded bins



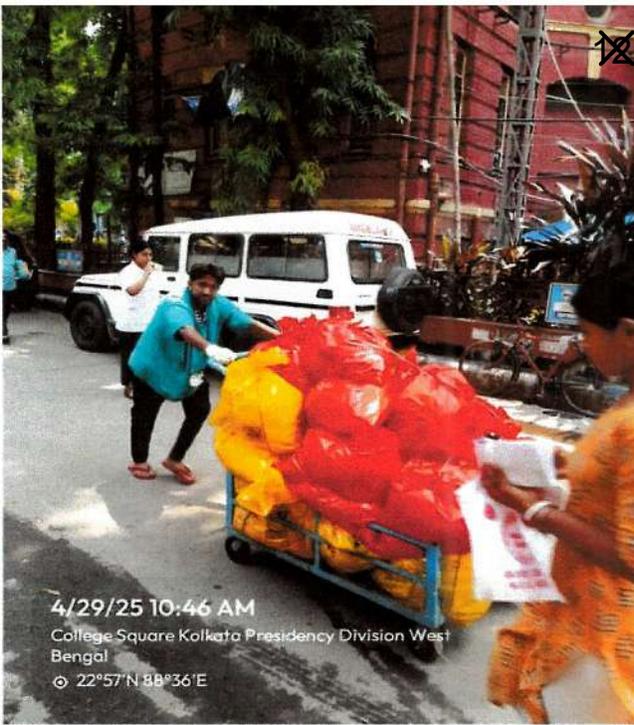
Pic 3 (front view)



Pic 4(lateral view)

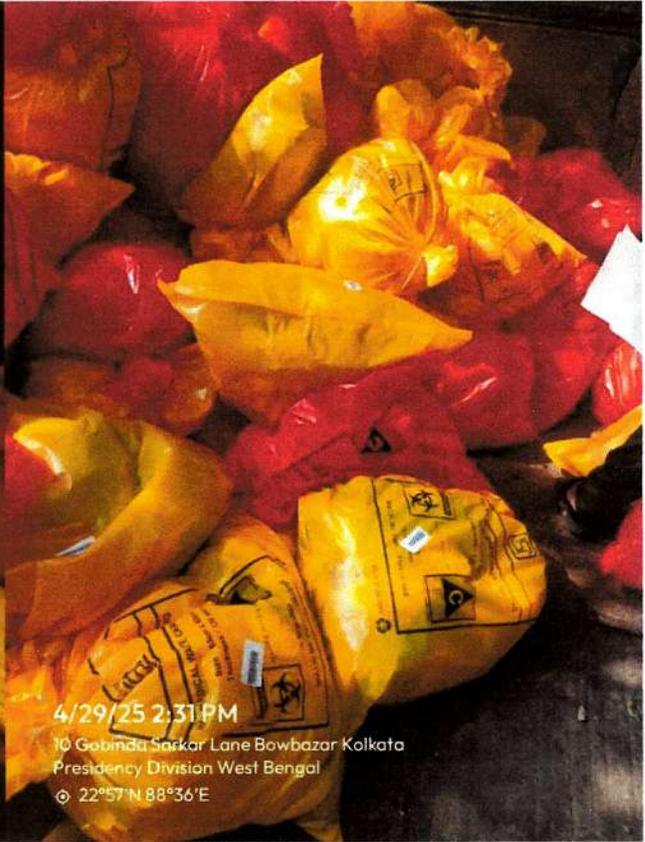
Pic 3 & 4: Figure showing common waste collection centre/ temporary storage facility for BMW





Pic 5: Figure showing trolleys for carrying BMW

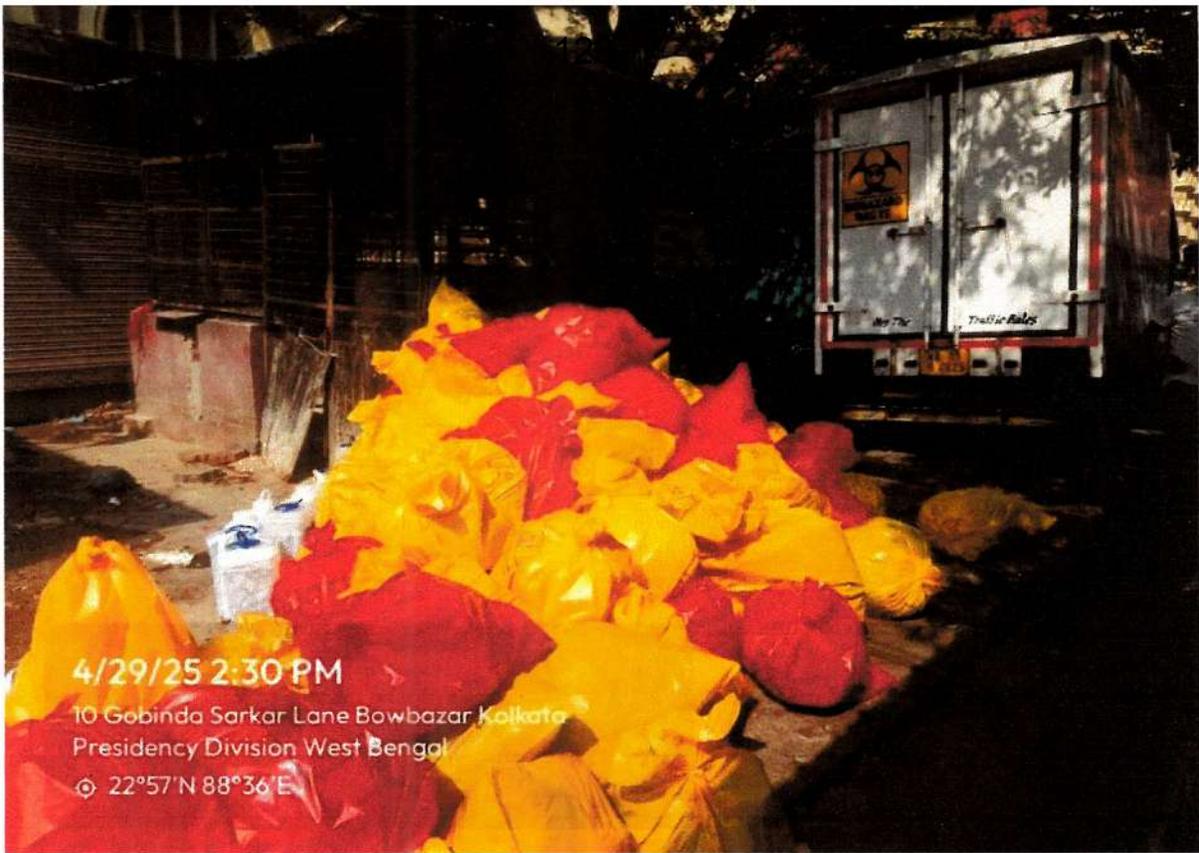
Pic 6: Figure showing weighing of BMW



Pic 7: Figure showing bar codes for BMW

Pic 8: Figure showing bar code labels on the bags





Pic 9: Figure showing collection vehicle of BMW outside the BMW collection centre

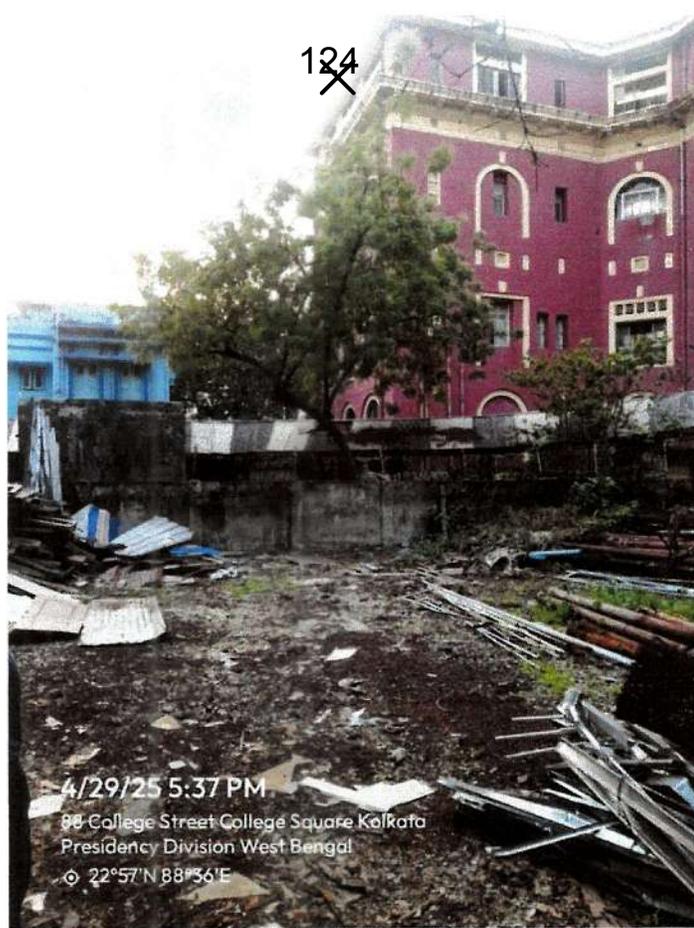


Pic 10

Pic 11

Pic 10 & 11: Figure showing master pits receiving wastewater from the HCF





Pic 12: Site proposed for ETP within the HCF premise



Pic 13: Autoclave at the HCF (Microbiology dept.)



Form IV
(See Rule 13)
ANNUAL REPORT

[To be submitted to the prescribed authority on or before 30th June every year for the period from January to December of the preceding year, by the occupier health care facility (HCF), or common bio-medical waste treatment facility (CBWTF)]

Return No : 5269847

Period : 2023

I. Particulars of the Occupier	
(i) Name of the authorized person (Occupier or operator of facility):	Prof Dr Anjan Adhikari
(ii) Name of HCF or CBMWTF:	Medical College & Hospital, Kolkata
(iii) Address for Correspondence:	88, College Street,
(iv) Address of Facility:	88 College Street
(v) Tel. No.:	9831012503
(vi) Fax. No.:	033 - 22551502
(vii) E-mail ID:	msvpmchkol@gmail.com
(viii) URL of Website:	www.medicalcollegekolkata.org
(ix) GPS coordinates of HCF of CBMWTF:	N22.34.21.4428, E88.21.40.0572
(x) Ownership of HCF or CBMWTF:	State Government
(xi) Status of Authorization under the BMW (Management and Handling) Rules:	Authorization No.: DCO13696 Valid Upto: 30/06/2026
(xii) Status of Consents under Water Act and Air Act.:	Valid Upto: 30/06/2026
2. Type of Health Care Facility	
HCF/CBMWTF Type:	HCF
(i) No. of Beds (for Bedded Hospital):	2534.0
(ii) Non-Bedded Hospital (Clinic or Blood Bank or Clinical Laboratory or Research Institute or Veterinary Hospital or any other):	
(iii) Licence Number:	1232
(iv) Licence date of expiry:	
3. Quantity of waste generated or disposed in Kg per annum (on monthly average basis)	Yellow Category: 45490 Red Category: 24224 White Category: 934 Blue Category: 1743 General Solid Waste: 182500
4. Details of the Storage, Treatment, Transportation, Processing and Disposal Facility Details	
(i) Details of the on-site storage facility:	Size: 120 Capacity: 150 Provision of on-site storage:



Medical College & Hospital, Kolkata, 88 College Street,

Page

(ii) Disposal Facility:	Type of Treatment Equipment	Number of Units	Capacity (Kg/day)	Quantity Treated or Disposed (Kg/annum)
	List is Empty			
(iii) Quantity of recyclable wastes sold to authorized recyclers after treatment in kg per annum:	0.0			
(iv) No of vehicles used for collection and transportation of BMW:	1			
(v) Details of incineration, ash and ETP sludge generated, disposal during the treatment of wastes in Kg per annum	Type of waste	Quantity Generated	Where disposal	
	List is Empty			
(vi) Name of the Common BMW Treatment Facility Operator through which wastes are disposed of:	Medicare Environmental Management Pvt Ltd			
5. Do you have BMW management committee:	yes			
details:	Minutes of meetings attached			
6. Training Conducted on BMW Details				
(i) Number of training conducted on BMW Management:	1			
(ii) Number of personnel trained:	19			
(iii) Number of personnel trained at the time of induction:	19			
(iv) Number of personnel not undergone any training so far:	0			
(v) Whether standard manual for training is available:	yes			
(vi) Any other information:				
7. Details of the accident occurred				
(i) No. of accident occurred:	0			
(ii) Number of the persons affected:	0			
(iii) Remedial Action taken:	Nil			
(iv) Any Fatality occurred, details:	Nil			
8. Are you meeting the standards of air Pollution from the incinerator?. How many times in last year could not met the standards?:	Nil			
Details of Continuous online emission monitoring systems installed:	Nil			
9. Liquid waste generated and treatment methods in place. How many times you have not met the standards in a year:	Nil			
10. Is the disinfection method or sterilization meeting the log for standards? How many times you have not met the standards in a year?:	Nil			
11. Any other relevant information:	Nil			



Name and Signature of the Head of the Institution

Date : 21/05/2024

Place : Kolkata

From 01/04/25 to 29/04/25 No of bags generated in April 2025									
Sl.No.	Name of Ward	No of beds	Yellow	Red	Blue	White	Black	No of Operation days	Remarks
1	Bmw CTVS ITU	8	28	28	6	4		28	
2	SNS OT		22	22	5	4	22	22	
3	M.C.H new HDU/CTVS	15	13	22	2			25	
4	M.C.H 1st Floor	95	105	127	49	17		25	
5	CB UP ORTHO OT MCH		56	51	4	4		22	
6	DAL WARD(EDEN)	73	142	63	1			29	
7	MCHUB/PICU-1	9	82	83				29	
8	MCHUB/PICU-2	10	74	75	6	23		29	
9	CB TOP (FEMALE WARD)	49	21	21		25	3	20	
10	CB TOP (MALE WARD)	52	24	17	18			14	
11	MCH/GM(EDEN)	36	9	11	2	4		15	
12	RICU	5	36	38	7	1		26	
13	CHEST WARD	60	74	72	15	17		25	
14	RCC 3rd FLOOR	28	30	42				15	
15	RCC (FEMALE)4th FLOOR	37	29	27				10	PPC 10
16	CB UP-FEMALE	38	23	23	24	27		23	
17	CB UP -MALE	49	24	24	23	28		24	
18	CTVS OT MCH		23	22				12	

NOTAR
S. MITRA
SEALDAH COURT
Regn. No. 5515/08

Handwritten signature and date: 25/4/25
 Medical Officer
 Registrar General
 Government of India

From 01/04/25 to 29/04/25 No of bags generated in April 2025									
Sl.No.	Name of Ward	No of beds	Yellow	Red	Blue	White	Black	No of Operation days	Remarks
39	CB TOP OT MCH 2nd		109	102	7	10		26	
40	FLOOR(FEMALE)	83	55	53	6	11		11	

29/04/25
 Nurtug Superintendent
 Medical College and Hospital
 Barabanki, Kalyani



HCF Name : Medical College & Hospital-Kolkata(CHOW00000223)
HCF Address : 88,College Street,Kol-12

Summary Normal Report from 01 -04- 2025 to 28-04- 2025

Summary Report

Sl No.	Container Name	Total Scanned Barcode	Total Weight	Weight Unit	Barcode Range
1	Red	531	2058.00	Kg	(6976670R-CH0223 to 7521233R-CH0223)
2	White	240	537.00	Kg	(7523466W-CH0223 to 7523705W-CH0223)
3	Yellow	551	2124.00	Kg	(7517898Y-CH0223 to 7518475Y-CH0223)



File No. HHM/1H-07-2020/73

Dated 18.03.2020

To

The Medical Superintendent cum Vice Principal
All MCHs and Teaching Institutions

The Chief Medical Officer of Health
All Districts and Health Districts

The Superintendents
All Decentralised Hospitals

Subject: Deed of Agreement between the Department of H& FW, and New CBWTFs

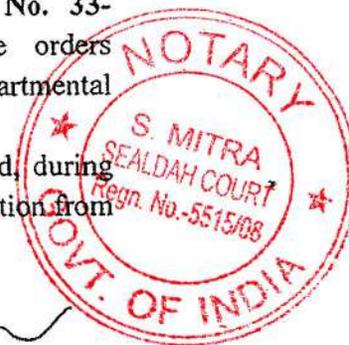
Please find herewith the MOUs, as signed between the Department of Health & Family Welfare, Govt. of West Bengal and New CBWTFs, namely MediCare Environmental Management Pvt. Ltd. and M/S SNG Envirosolution Pvt. Ltd. regarding lifting, transport and final disposal of Bio Medical Wastes from all Govt. Health Facilities in West Bengal up to PHCs, in 9 zones, as mentioned in the Order, which is effective on and from 1.12.2019. Details are mentioned in the relevant Departmental Order, bearing Memo. No. 33-HS(MS)/HF/O/HS(MS)/BMW-03/2019 dated 17.03.2020, as attached. The orders regarding the remaining zones (4) will be notified later on, as mentioned in the Departmental Order.

You are instructed to replicate the MOU and RFP documents, as attached, during signing of the MOU by you / Hospitals, under your control and further necessary action from your end, with immediate effect.

Enclosure: as mentioned.

S. Mitra 18/03/2020
Director of Medical Education
West Bengal

S. Mitra 18/03/2020
Director of Health Services
West Bengal



File No. HHM/1H-07-2020/(1)/5/73/1(5)

Dated 18.03.2020

Copy forwarded for information to the:

1. Addl. Secretary (HS), Dept. of H & FW, Govt. of West Bengal
2. Director, IPGMER, Kolkata/ STM
3. The Principal, All MCHs and Teaching Institutions
4. Jt. Secretary (MS), Dept. of H & FW, Govt. of West Bengal
5. In charge, IT Cell for web-posting

S. Mitra 18.03.2020
Dy. Director of Health Services
Hospital Administration

132
 GOVERNMENT OF WEST BENGAL
 HEALTH & FAMILY WELFARE DEPARTMENT
 H.S. (M. S.) BRANCH
 SWASTHYA BHAVAN, GN-29, SECTOR-Y
 SALT LAKE CITY, KOLKATA-700 091

No. 33 – HS(MS)/HF/O/HS(MS)/BMW-03/2019

Date: 17.03.2020

From: The Joint Secretary
 to the Government of West Bengal

To: i) The Director of Medical Education, West Bengal, Swasthya Bhavan, Kolkata – 700091
 ii) The Director of Health Services, West Bengal, Swasthya Bhavan, Kolkata – 700091

Sub: Deed of Agreement between the Department of Health & Family Welfare
 and New CBMWTFs

Sir,

I am directed to inform you that 2 (two) numbers of CBMWTF, Viz. – 1) The Consortium of M/s. Spectrum Waste Solution Pvt. Ltd. and M/s. SNG Mercantile Pvt. Ltd and 2) M/s. Medicare Environmental Management Pvt. Ltd have been assigned the task to collect, treat and dispose the bio-medical wastes generated from different health facilities across 9 (nine) zones of the State. New Bio-medical waste Agreements have been signed with the said 2 (two) selected operators for nine zones (enclosed). Salient points of the new agreements are:

1. Approved rate of services
2. Agreement for 5 (five) years (It is extendable for another 5 years by the First Party subject to satisfactory performance of the Second Party). There is a provision for rate revision after initial 5 years in accordance with commensurate increase in Wholesale Price Index.
3. PHCs covered under the services
4. Supply of free bags with Bar Code to be provided by the operators
5. Penalty clause for non-performance introduced

For remaining 4 (four) zones (1, 2, 3 & 13), separate arrangements will be intimated further. Health facilities are requested to sign service agreements with the respective operators.

Yours faithfully,

Encl: as stated

Sd/-

Joint Secretary
 to the Government of West Bengal



Copy forwarded for information & necessary action to:-

1. The Member Secretary, West Bengal Pollution Control Board, Department of Environment, Paribesh Bhawan, 10A, Block – I.A, Sector III, Bidhan Nagar, Kolkata- 700106
2. Financial Advisor, Health & Family Welfare Department, Swasthya Bhawan
3. The Additional Director of Health Services (AA&V), West Bengal, Swasthya Bhawan
- ✓ 4. The Deputy Director of Health Services (IIA), West Bengal, Swasthya Bhawan
5. The C.M.O.H., (all concerned districts / health districts)
6. The M.S.V.P. / Principal / Director(all concerned)
7. The Pay and Accounts Officer (all concerned)
8. The Treasury Officer, (all concerned)
9. I.T. Cell for web posting
10. Office Copy
11. Guard File

S. Mitra

17.03.20

Joint Secretary
to the Government of West Bengal





पश्चिम बंगाल WEST BENGAL
SERVICE LEVEL AGREEMENT

39AB 636776

This service level agreement is made between Medical College & Hospital-Kolkata with its address at College Street, Kolkata-700 012, being the Occupier of the Public Health Facility under the administration of the Department of Health and Family Welfare, Government of West Bengal, hereinafter referred as the First Party.

And

M/s Medicare Environmental Management Pvt. Ltd., represented by its DGM-Operations, with its office situated at # 41.F-Road, Howrah - 711 105 being a selected Operator of Common Biomedical Waste Treatment Facility (CBMWTF) by the Department of Health and Family Welfare, Government of West Bengal hereinafter referred as the Second Party.

Whereas, the Department of Health and Family Welfare, Government of West Bengal and M/s Medicare Environmental Management Pvt. Ltd. have executed a Master Service Agreement dated 29th November 2019 for collection, transportation, treatment and disposal of Bio- Medical Waste in Public Health Facilities in selected zones/ locations in the State.

And whereas, the First Party is a Public Health Facility to be covered for providing services by the Second Party.

Therefore, this Service Level Agreement is entered by the First Party with the Second Party for availing the services in accordance with the Master Service Agreement. The Master Service Agreement shall constitute part of this Service Level Agreement.

Now this indenture witnesseth and it is hereby mutually agreed by and between the Parties that this Service Level Agreement executed for Collection, Transportation, Treatment and Disposal of Bio-Medical Waste shall be in accordance with the Approved Rates & Beds and Terms & Conditions laid down in the Master Service Agreement, which shall remain valid w.e.f 1st December 2019 to 30th November 2029.

For Medical College & Hospital-Kolkata

(Authorized Signatory)

Witness.

For Medicare Environmental Management Pvt. Ltd.

(Authorized Signatory)

Witness:

SOMA MUKHERJEE



18 DEC 2019

Sl. No. 3477 Date.....

Purchaser Name..... Medicare Environmental Management (P) Ltd.
"F" Road, Belgachia,

Address..... Howrah - 711 101

*Rupees.....

Pratul Chatterjee
Pratul Chatterjee
Howrah Court
Criminal Court
Stamp Vender





पश्चिम बंगाल पश्चिम बंगाल WEST BENGAL

AB 873089

DEED OF AGREEMENT

The deed of agreement is made on 29th Day of November, 2019 with effect from the 1st Day of December, 2019, in duplicate between Department of Health Services, Department of Health & Family Welfare, Govt. of West Bengal, Swasthya Bhavan, GN 29, Sector V, Salt Lake, Kolkata-700 091 hereinafter referred as the First Party.

M/s. Medicare Environmental Management Pvt. Ltd. represented by its Deputy General Manager authorized by the company with its registered office at 6-3rd 1089/108, 11, Gulmohar Avenue, Rajbhavan Road, Somajiguda, Hyderabad 500082, and having Regional office at 41 F Road, Belgachia, Howrah-711 105, hereinafter called the Second Party.

Whereas the First Party is the Health & Family Welfare Department of the State Government and has been vested with the responsibility of maintaining and developing the health care system in West Bengal. Public health, sanitation and hospitals administration are the exclusive responsibilities of the Department

Whereas the Second Party is the Private Limited Company dealing with collection, transportation, treatment & disposal of Bio-Medical Waste hereinafter referred to as Common Bio Medical Waste Treatment Facility (CBMWTF) having its approval from appropriate authorities.

Whereas, Dept. of Health & Family Welfare invited tender for selection of CBMWTF Operators for Public Health Facility in West Bengal for various locations, vide NIT No-093/HFW-40043/13/2018-HA dated 11/02/2019 and Corrigendum Memo no-111/HFN-40043/13/2018-HA dated 25.02.2019, 119-HF/O/HS(MS)/BMW-01/2019 dated 05.03.2019 & 127/HFW-0043/13/2018-HA dated 13.03.2019.

Satish
SHYAMAL CHANDRA MONDAL
W.B.C.S. (Exe)
Joint Secretary
Department of Health & Family Welfare
Govt. of West Bengal

[Handwritten Signature]

5765
 नमिका नं. 5765 सेवा मेडिकेअर एन्वाय्रनमेंटल मैनेजमेंट सॉल्यूशन्स
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 पत्ता 108
 तारीख 27/11/18 गोपनीय
 नमिका नं. 5765 सेवा मेडिकेअर एन्वाय्रनमेंटल मैनेजमेंट सॉल्यूशन्स



Whereas, M/s. Medicare Environmental Management Pvt. Ltd. submitted proposal online and vide letter dated 29.03.2019.

And whereas, M/s Medicare Environmental Management Pvt. Ltd. has been selected as operator of CBMWTF in locations as given in the schedule of this agreement in persuasion to the LOI vide nos-187-HS(MS)/HF/O/HS(MS)/BMW-01/2019 dated 06.06.2019, 188-HS(MS)/HF/O/HS(MS)/BMW-01/2019 dated 06.06.2019, 189-HS(MS)/HF/O/HS(MS)/BMW-01/2019 dated 06.06.2019 & 190-HS(MS)/HF/O/HS(MS)/BMW-01/2019 dated 06.06.2019, initial Work Order Nos - 301 - HS(MS)/HF/O/HS(MS)/BMW-01/2019 dated 24.09.2019, 302-HS(MS)/HF/O/HS(MS)/BMW-01/2019 dated 24.09.2019, 303-HS(MS)/HF/O/HS(MS)/BMW-01/2019 & 304-HS(MS)/HF/O/HS(MS)/BMW-01/2019 dated 24.09.2019 and Swap Order vide no - 349-HS(MS)/HF/O/HS(MS)/BMW-01/2019 dated 29.11.2019 issued by the Dept. of Health & Family Welfare.

M/s. Medicare Environmental Management Pvt. Ltd. also furnished Performance Security of Rs. 36,50,350.00 (Rupees Thirty Six Lakhs Fifty Thousand Three Hundred And Fifty only) in the form of Bank Guarantee vide No-00080100006805 of Axis Bank Ltd. dated 09.09.2019 for all locations for which LOIs were issued to M/s. Medicare Environmental Management Pvt. Ltd.

And therefore, for commencement of work this Master Service Agreement is entered into by the Parties, outlining the Terms & Conditions set out for the said work without prejudice to any provision in the Tender conditions. The NIT & RFP documents and related amendments, LOIs & Work Orders and Swap Order shall constitute part of this Agreement.

THIS INDENTURE WITNESSETH and it is here by mutually agreed by and even the Parties hereto as follows:

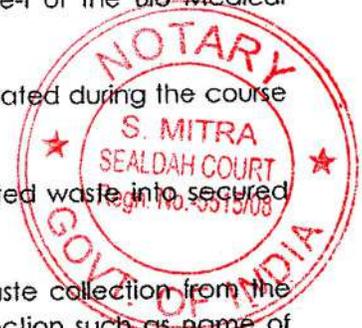


This agreement shall remain valid for 5 (Five) years with effective from 1st Day of December, 2019 and may be extended for another 5 (Five) years by the First Party (competent authority) if performance of Second Party has been found satisfactory. After a period of initial 5 (Five) years, unit price of contracted services may be extended by commensurate increase in Wholesale Price Index (WPI).

The First Party and the Second Party do hereby covenant as follows:

- 1) THAT the Second Party shall obtain authorization from the West Bengal Pollution Control Board for the handling, transport & disposal of Bio- Medical Waste in a Common Treatment Facility.
- 2) THAT it shall be the duty and responsibility of the Second Party, at all times, to obtain, maintain and sustain the valid registration, recognition and high quality and standard of its services and to have all statutory/ mandatory licenses, permits or approvals of the concerned authorities under or as per the existing laws for handling, transport and disposal of Bio Medical Waste in a Common Treatment Facility including time to time compliance of instruction of National Green Tribunal (NGT) applicable to the Operator.
- 3) THAT the Second Party shall take all steps to ensure that the Bio Medical Wastes are handled without adverse effect to human health and environment.
- 4) THAT the First Party shall ensure facilities under their administrative control to segregate Bio-Medical Waste at the point of generation in accordance with the Schedule I of BMW Management Rules, 2016 and amendments in 2018 and in compliance with the standards prescribed there under.

- 5) THAT the First Party shall ensure facilities under their administrative control to mutilate the sharps and keep them in the Puncture Proof Containers and thereafter transfer them to the Common Waste Collection Site.
- 6) THAT the First Party shall ensure that facilities under their administrative control shall establish a Common Waste Collection Site within the hospital premises, from where waste is to be collected. This Common Waste Collection Site should be easily accessible, for collection by the Second Party. Optimally, there shall be one Common Waste Collection Site in each facility/ hospital under the administrative control of Hospital Administration Branch. However, for scattered premises the First Party with the consultation of the Second Party may set up more than one Common Collection Site.
- 7) THAT the Second Party shall collect the segregated BMW from the identified Common Waste Collection Site in the hospitals daily or within the time limit as mentioned in the Bio Medical Waste Management Rules 2016 & amendments thereafter.
- 8) THAT the Second Party shall transport this segregated waste in closed container vehicle to its treatment plant as per the BMW Management Rules, 2016.
- 9) THAT the Second Party shall be responsible for appropriate treatment and shredding of this infected waste at the centralized treatment plant as per Schedule-I of the Bio Medical Waste Management Rules 2016 & amendments thereafter.
- 10) THAT the Second Party shall treat the liquid waste and effluent generated during the course of treatment in the Effluent Treatment Plant.
- 11) THAT the Second Party shall be responsible for disposal of the treated waste into secured landfills or in recycling plants.
- 12) THAT the Second Party shall maintain all the records related to waste collection from the Health care facilities. This record shall include details of each collection such as name of Health facility, time & date, waste category & quantity.
- 13) THAT the Second Party shall maintain all relevant records and documents as required under the BMW Management Rules 2016 & amendments thereafter, Govt. notification and other Regulatory bodies of the State & Districts.
- 14) THAT the collected Bio- Medical Waste material sent by the hospitals under administrative control of First Party may be checked by the Second Party and necessary suggestion may be given by the Second Party for improvement in the segregation of waste. The First Party shall ensure that facilities under their administrative control take sufficient care to avoid mixing of Municipal Waste with Bio- Medical Waste at facility level.
- 15) THAT the Second Party shall conduct training to the hospital personnel of the First Party on Bio-Medical Waste Management Rules, 2016 during induction & once in a year thereafter in consultation with the respective Head of the institutions.
- 16) THAT the First Party shall claim the compensation for any damage to the property of the Health care facility due to mishandling or carelessness of the personnel deployed by the Second Party. Any misconduct such as smoking, alcohol consumption, misbehavior etc. by the deployed personnel of Second Party shall be dealt with legal action whatsoever and the same may be reported to Police by the First Party.



- 17) THAT the First Party shall have right to change the Common Waste Treatment Facility Operator with a notice of at least 60 days before the proposed date of termination in case Second Party's service is found to be unsatisfactory or in case the Second Party is found to be negligent in performing their part of contract, or no longer holds authorization by the West Bengal Pollution Control Board. No payment shall be entitled for any compensation whatsoever in respect of such termination.
- 18) THAT First Party shall deduct Rs. 1/- (Rupee One) only per bed per day for non-collection of waste i.e non-delivery of works or delay. The penalty amount shall be recovered from the Operator by deducting the same from the monthly bills.
- 19) THAT the responsibility for the management of Common Waste Collection Site at any hospital would be the responsibility of the facilities under the administrative control of the First Party and the Second Party would not be held responsible for any mismanagement of the same.
- 20) THAT the First Party shall ensure at facilities under their administrative control, segregation of the waste in specified Colour-coded Bags, Puncture Proof Container and Blue Marked Box and follow the standard accepted practice regarding storage of Bio-Medical Waste, as per BMW Management Rules 2016 and amendment thereafter. In case of repeated failure in mismanagement of Common Waste Collection Site, un-segregated/scattered/mixed Waste, the Second Party would take up the same with Dept. of Health & Family Welfare and West Bengal Pollution Control Board (WBPCB) for necessary corrective action.
- 21) THAT the First Party shall ensure that a designated person is available for signing the digital manifest/register of the collection made at the hospital/institution on all collection days. The Second Party is not liable for any default due to the non-availability of the designated person.
- 22) THAT the First Party shall pay to the Second Party the cost of Collection, transportation, treatment and final disposal of Bio-Medical Waste as mentioned in schedule provided in Annexure-III per bed per day. Second Party shall ensure that facilities under the administrative control, generate bills/invoices accordingly and submit to the respective health care facilities. The First Party shall ensure payment on time. Number of Beds to be determined on the basis of the certification given by the facilities under the administrative control of the First Party.
- 23) THAT the Second Party shall supply standard colour coded High Molecular High Density Polyethylene (HM- HDPE) Bags at free of cost as per estimated Schedule as mentioned in Annexure II in accordance with the BMW Management Rules, 2016 and amendments in 2018, including complying with bar code system for bags.
- 24) THAT the Second Party shall at all times abide by the job safety measures and other statutory requirements prevalent in India and shall keep free and indemnify the First Party from all demands or responsibility arising from accidents or loss of life, the cause or result of which is the Second Party's negligence or misconduct.
- 25) THAT notwithstanding the provision of clauses of this contract, the Second Party shall not be liable to forfeiture of its performance security, liquidated damages or termination for default if and to the extent that its delay in performance or other failure to perform its obligations under the contract is the result of an event of Force Majeure. For purposes of this clause "Force Majeure" means an event beyond the reasonable control of the Second Party and not involving the Second Party's fault or negligence and not foreseeable. Such event may



"Force Majeure" shall not include:

(a) any event which is caused by the negligence or intentional action of the Second Party & their employees.

(b) Insufficiency of fund or inability to make a payment required here under.

26) THAT the Second Party shall notify the First Party of any material change in their status and their shareholdings or any other relevant happening where such change would have an impact on the performance of obligation under this Agreement.

27) THAT if any dispute or differences of any kind whatsoever (the decision whereof is not herein otherwise provided for) shall arise between the First Party and the Second Party upon or in relation to or in connection with or arising out of this Agreement, it shall be resolved amicably by mutual consultations.

If the Parties failed to resolve their dispute by mentioned means within 90 days of reporting of dispute then either of the Parties may give notice to the other party of its intention to commence arbitration, as hereinafter provided. The applicable arbitration procedure will be as per the Arbitration and Conciliation Act, 1996 (26 of 1996) of India as amended from time to time. In that event the dispute or difference shall be referred to the sole arbitration of an officer appointed by the Dept. of Health & Family Welfare, Government of West Bengal as the Arbitrator.

Reference to arbitration shall be a condition precedent to any other action at Law or in terms of the conditions of the NIT-093/HFW-40043/13/2018-HA dated 11.02.19. The venue of the arbitration proceeding shall be at Kolkata.

Witness whereof the Parties hereto have put their seal and signature on the day, month and year first above written.

For Dept. of Health & Family Welfare,
Govt. of West Bengal

For Medicare Environmental
Management Pvt. Ltd.



Seal

[Handwritten Signature]

SHYAMAL CHANDRA MONDAL
W.B.C.S. (Exe)
(Authorized Signatory)
Department of Health & Family Welfare
Govt. of West Bengal

(Authorized Signatory)
For Medicare Environmental Management Pvt. Ltd.

[Handwritten Signature]
Authorized Signatory



Witness:

1. *[Handwritten Signature]*
Dy. Director of Health Services,
Hospital Administration,
Directorate of Health Services,
Government of West Bengal

Witness:

1. *[Handwritten Signature]*
A. NATARAJU, F&A, MBMPL

Annexure-ISchedule for Zone wise Operator And Rates:

Sl	Location/ Zone	Public Health Facility upto PHC level to be covered	Operator name (revised as per Swap Order vide no -349- HS(MS)/HF/O/HS(MS) /BMW-01/2019 dated 29.11.2019)	Rate per sanctioned bed per day inclusive of all taxes as on the date
1	Kalyani, Nadia (Zone 5)	Nadia(part), Hooghly	M/s Medicare Environmental Management Pvt. Ltd.	Rs 8.00 (Rupees Eight)
2	Belgachia, Kolkata (Zone 7)	Medical College/ STM / NRS MCH/ LDV Hospital/ Dental College/ IBTM&H, Homeopathy MCH, Razabazar, DN Dey Homeopathy MCH	M/s Medicare Environmental Management Pvt. Ltd.	Rs 8.00 (Rupees Eight)
3	Ranigunj, Paschim Bardhaman (Zone 9)	Paschim Bardhaman , Birbhum (part)	M/s Medicare Environmental Management Pvt. Ltd.	Rs 8.00 (Rupees Eight)
4	Haldia, Purba Medinipur (Zone 11)	Purba Medinipur , Nandigram , Paschim Medinipur, Jhargram	M/s Medicare Environmental Management Pvt. Ltd.	Rs 8.00 (Rupees Eight)

Annexure-IIEstimate of supply of Bags is as follows:

Sl	Category of HCE	Estimate of Bags in Pieces)
1	Medical College & Hospital	100 bags per day
2	District Hospital	50 bags per day
3	Other Hospital	30 bags per day

Seal
SHYAMAL CHANDRAN
S.C.S. (Exo)
Joint Secretary
Family Welfare

For Medicare Environmental Management Pvt. Ltd.

[Signature]
Authorised Signatory

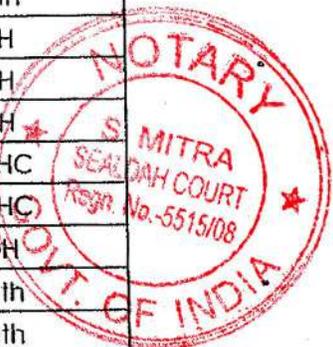
Annexure-III

Zone Wise Summary & Bed strength

Sl. No.	Zone	Tender Bed strength	Existing Bed strength	Difference	Remarks
1	5	4198	4659	(461)	Future Beds / Hospital / SNCU/SNSU/CCU/ HDU/PICU expansion
2	7	6144	4690	1454	
3	9	2159	2554	(395)	
4	11	9330	7765	1565	
Total		21831	19668	2163	

Zone - 5

Sl. No.	District	Health Care Facilities	Bed Strength(DHS)	RH, BPHC, PHC
1	Nadia	College of Medicine, JNM Hospital	550	MCH
2	Nadia	Gandhi Memorial Hospital	350	MCH
3	Nadia	Netaji Subhas Sanatorium	50	Oth
4	Nadia	Ranaghat SDH	286	Oth
5	Nadia	Chakda SGH	100	Oth
6	Nadia	Santipur SGH	131	Oth
7	Nadia	Aranghata	30	RH
8	Nadia	Habibpur(Jadav Dutta)	30	RH
9	Nadia	Haringhata	30	RH
10	Nadia	Chowgacha	10	BPHC
11	Nadia	Fulia	10	BPHC
12	Hughli	Hugli DH	650	DH
13	Hughli	Arambagh SDH & SSH	594	Oth
14	Hughli	Chandannagar SDH	270	Oth
15	Hughli	Srirampur SDH & SSH	582	Oth
16	Hughli	Uttarpara SGH	204	Oth
17	Hughli	Chanditala	30	RH
18	Hughli	Dhanikhali	30	RH
19	Hughli	Haripal	30	RH
20	Hughli	Jangipara	60	RH
21	Hughli	Khanakul	60	RH
22	Hughli	Pandua	30	RH
23	Hughli	Singur	60	RH
24	Hughli	Tarakeshwar	60	RH
25	Hughli	Ahmedpur	30	RH
26	Hughli	Akhuni Icchapasar	30	RH
27	Hughli	Daksin narayanpur	30	RH
28	Hughli	Kamarpukur	30	RH
29	Hughli	Kanaipur	30	RH
30	Hughli	Mogra	30	RH
31	Hughli	Natibpur	30	RH
32	Hughli	Daha	30	RH

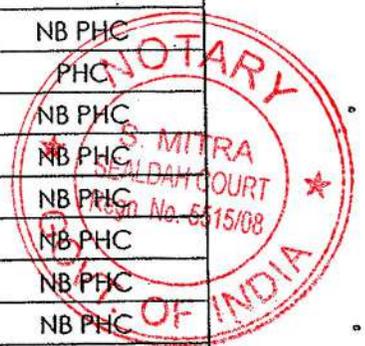


Zone - 5				
Sl. No.	District	Health Care Facilities(24X7)	Bed Strength(DHS)	RH, BPHC, PHC
1	Nadia	Birohi	6 *	PHC
2	Nadia	Kastodanga	6	PHC
3	Nadia	Duttapulia	10	PHC
4	Nadia	Sree Mayapur	10	PHC
5	Hughli	Itachuna	10	PHC
6	Hughli	BL Mukherjee, Boinchi	10	PHC
7	Hughli	Digsui	10	PHC
8	Hughli	Guptipara	10	PHC
9	Hughli	Gurap	10	PHC
10	Hughli	Danpur	10	PHC
11	Hughli	Champsara	10	PHC
12	Hughli	Furfura	10	PHC
13	Hughli	Gangadharpur	10	PHC
14	Hughli	Janai baksha	10	PHC
15	Hughli	Rajyadharpur	10	PHC
16	Hughli	Sabolsinghpur	10	PHC
17	Hughli	Badanganj	10	PHC
			162	

Zone - 5				
Sl. No.	District	Health Care Facilities	Bed Strength(DHS)	RH, BPHC, PHC
1	Nadia	Nagaruhkra	0	NB PHC
2	Nadia	Srinagar	0	NB PHC
3	Nadia	Sutergachi	0	NB PHC
4	Nadia	Moshra	0 *	NB PHC
5	Nadia	Gayeshpur	0	NB PHC
6	Nadia	Baganchra	0	NB PHC
7	Nadia	Arbandi	0	NB PHC
8	Nadia	Kamalpur	0	NB PHC
9	Nadia	Gangnapur	0 *	NB PHC
10	Nadia	Gangsara	0	NB PHC
11	Nadia	Nowapara(Ranaghat I) Bhabasundari	0	NB PHC
12	Nadia	Paharpur Kalinarayanpur	0	NB PHC
13	Nadia	Taherpur	0	NB PHC
14	Nadia	Fakirdanga	0 *	NB PHC
15	Nadia	Coopers PL Home & Hospital	0	NB PHC
16	Hughli	Jamgram	0	NB PHC
17	Hughli	Rameswarpur Gopalnagar	0	NB PHC
18	Hughli	Dwarbasini	0	NB PHC
19	Hughli	Hatni	0	NR PHC



23	Hughli	Mohipalpur	0	NB PHC
24	Hughli	Bakulia	0	NB PHC
25	Hughli	Chopa	0	NB PHC
26	Hughli	Khajudaha Melki	0	NB PHC
27	Hughli	Bhanderhali	0	NB PHC
28	Hughli	Porabazar	0	NB PHC
29	Hughli	Belmuri	0	NB PHC
30	Hughli	Kamdevpur	0	NB PHC
31	Hughli	Makalpur	0	NB PHC
32	Hughli	Balarambati	0	NB PHC
33	Hughli	Bora	0	NB PHC
34	Hughli	Bajematia	0	NB PHC
35	Hughli	Bandipur	0	NB PHC
36	Hughli	Olipur	0	NB PHC
37	Hughli	Champsara	10	PHC
38	Hughli	Talpur	0	NB PHC
39	Hughli	Duttapur	0	NB PHC
40	Hughli	Mundulika	0	NB PHC
41	Hughli	Gufi	0	NB PHC
42	Hughli	Rajbalhat	0	NB PHC
43	Hughli	Bhattapur	0	NB PHC
44	Hughli	Jangalpara	0	NB PHC
45	Hughli	Begampore	0	NB PHC
46	Hughli	Rajyadharpur	10	PHC
47	Hughli	Champsara	0	NB PHC
48	Hughli	Tantisal	0	NB PHC
49	Hughli	Golapsundari	0	NB PHC
50	Hughli	Ramchandrapur	0	NB PHC
51	Hughli	Marokhana	0	NB PHC
52	Hughli	Nakunda	0	NB PHC
53	Hughli	Jiterpur	0	NB PHC
54	Hughli	Tarahat	0	NB PHC
55	Hughli	Dihibagnun	0	NB PHC
56	Hughli	Moloypur	0	NB PHC
57	Hughli	Rangtakhali	0	NB PHC
58	Hughli	Muthadanga	0	NB PHC
59	Hughli	Dihibatpur	0	NB PHC
60	Hughli	Fatepur	0	NB PHC
61	Hughli	Bansberia	0	NB PHC
62	Hughli	Bhadrakali	0	NB PHC
63	Hughli	Dumurdaha Nityanandapur PHC	0	NB PHC



S. Mitra
 SHYAMAL CHANDRA MONDAL
 W.B.C.S. (Exe)
 Joint Secretary
 Department of Health & Family Welfare



[Signature]
 Authorised Signatory

Medicare Environmental Management Pvt. Ltd.

Zone 7				
Sl. No.	Districts	Health Care Facilities	BedStrength/ Chairs(DHS)	RH, BPHC, PHC
1	Kolkata	Medical College & Hospital	2010	MCH
2	Kolkata	NRS Medical Coll. & Hospital	1890	MCH
3	Kolkata	School of Tropical Medicine	162	MCH
4	Kolkata	Lady Dufferin Victoria Hospital	278	Others
5	Kolkata	RIO Campus	250	Others
6	Kolkata	R. Ahmed Dental	1130	Stand alone Dental
7	Kolkata	IBTM&H	NA	Stand alone Blood Bank
8	Kolkata	Homeopathic MCH	50	Homeo
9	Kolkata	D.N Dey Homeopathic MCH	50	Homeo
			4690	

Zone 9				
Sl. No.	Districts	Health Care Facilities	Bed Strength (DHS)	RH, BPHC, PHC
1	Paschim Burdwan	Asansol DH & SSH	750	DH
2	Paschim Burdwan	Durgapur SDH	282	Oth
3	Paschim Burdwan	Ballavpur	50	RH
4	Paschim Burdwan	Khandra (U)	30	RH
5	Paschim Burdwan	Laudoha	30	RH
6	Paschim Burdwan	Panagarh	30	RH
7	Paschim Burdwan	Pithaikari	30	RH
8	Paschim Burdwan	Kelejora	30	RH
9	Paschim Burdwan	Bahadurpur	30	RH
10	Paschim Burdwan	Akalpur	10	BPHC
11	Paschim Burdwan	Raniganj	25	BPHC
12	Birbhum	Md.Bazar	30	RH
13	Birbhum	Nakrakonda	30	RH
14	Birbhum	Rajnagar	30	RH
15	Birbhum	Dubrajpur	30	RH
16	Birbhum	Bara Chaturi	15	BPHC
17	Birbhum	Suri DH & SSH	1042	DH

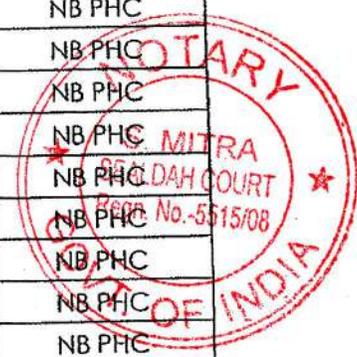


Zone 9

Sl. No.	Districts	Health Care Facilities(24X7)	Bed Strength(DHS)	RH, BPHC, PHC
1	Paschim Burdwan	Pandabeshwar	10	PHC
2	Paschim Burdwan	Barakar (AMC)	10	PHC
3	Birbhum	Bharkata	10	PHC
4	Birbhum	Tantipara	10	PHC
5	Birbhum	Barrah	10	PHC
6	Birbhum	Jashpur	10	PHC
7	Birbhum	Batikar	10	PHC
8	Birbhum	Joydeb	10	PHC
			80	

Zone 9

Sl. No.	Districts	Health Care Facilities	Bed Strength(DHS)	RH, BPHC, PHC
1	Paschim Burdwan	Malandighi	0	NB PHC
2	Paschim Burdwan	Shibpur	0	NB PHC
3	Paschim Burdwan	Shyambazar	0	NB PHC
4	Paschim Burdwan	Silampur	0	NB PHC
5	Paschim Burdwan	Kantaberia	0	NB PHC
6	Paschim Burdwan	Andal	0	NB PHC
7	Paschim Burdwan	Baska	0	NB PHC
8	Paschim Burdwan	Ichapur	0	NB PHC
9	Paschim Burdwan	Jamgram	0	NB PHC
10	Paschim Burdwan	Domahani	0	NB PHC
11	Paschim Burdwan	Lalganj	0	NB PHC
12	Paschim Burdwan	Nuni	0	NB PHC
13	Paschim Burdwan	Panuria	0	NB PHC
14	Paschim Burdwan	Pramila Nazrul	0	NB PHC
15	Paschim Burdwan	Sirishdanga	0	NB PHC
16	Paschim Burdwan	Birkulti	0	NB PHC
17	Paschim Burdwan	Chinchuria	0	NB PHC
18	Paschim Burdwan	Bakhternagar	0	NB PHC
19	Paschim Burdwan	Tiral	0	NB PHC
20	Paschim Burdwan	Dabor	0	NB PHC
21	Paschim Burdwan	Parbotipur	0	NB PHC
22	Paschim Burdwan	Baidyanathpur (AMC)	0	NB PHC
23	Paschim Burdwan	Dhenua (AMC)	0	NB PHC
24	Paschim Burdwan	Dihika (AMC)	0	NB PHC
25	Paschim Burdwan	Dakshin Dhadka (AMC)	0	NB PHC
26	Paschim Burdwan	Damra (AMC)	0	NB PHC
27	Paschim Burdwan	Marichkota (AMC)	0	NB PHC
28	Paschim Burdwan	Kumardiha (AMC)	0	NB PHC
29	Paschim Burdwan	Sodepur (AMC)	0	NB PHC



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33	Birbhum	Puratangram	0	NB PHC
34	Birbhum	Rampur	0	NB PHC
35	Birbhum	Sekeddha	0	NB PHC
36	Birbhum	Bhabanipur	0	NB PHC
37	Birbhum	Panchara	0	NB PHC
38	Birbhum	Lokepur	0	NB PHC
39	Birbhum	Balijuri	0	NB PHC
40	Birbhum	Jatra	0	NB PHC
41	Birbhum	Bakreshwar	0	NB PHC
42	Birbhum	Niramoy TB Sanitorium	0	NB Oth

Zone 11

Sl. No	Districts	Health Care Facilities	Bed Strength(DHS)	RH, BPHC, PHC
1	Paschim Medinipur	Midnapore MCH	899	MCH
2	Paschim Medinipur	Chandrakona	60	RH
3	Paschim Medinipur	Daspur	30	RH
4	Paschim Medinipur	Debra SSH	340	RH
5	Paschim Medinipur	Garhbeta	60	RH
6	Paschim Medinipur	Hijli	60	RH
7	Paschim Medinipur	Keshpur	30	RH
8	Paschim Medinipur	Sabang	60	RH
9	Paschim Medinipur	Salboni SSH	330	RH
10	Paschim Medinipur	Belda	60	RH
11	Paschim Medinipur	Dwarigeria	30	RH
12	Paschim Medinipur	Keshiary	30	RH
13	Paschim Medinipur	Kewakole	30	RH
14	Paschim Medinipur	Khirpai	30	RH
15	Paschim Medinipur	Pingla	30	RH
16	Paschim Medinipur	Sonakhali	30	RH
17	Paschim Medinipur	Khandroi RH	30	RH
18	Paschim Medinipur	Chandra	15	BPHC
19	Paschim Medinipur	Changual	30	BPHC
20	Paschim Medinipur	Dantan	30	BPHC
21	Paschim Medinipur	Mohanpur (Bagda)	30	BPHC
22	Paschim Medinipur	Vidyasagar	30	BPHC
23	Paschim Medinipur	Kharagpur SDH	292	Oth
24	Paschim Medinipur	Ghatal SDH	550	Oth
25	Paschim Medinipur	MR Bangur TB Sanatorium, Digri	70	Oth
26	Paschim Medinipur	State Medical Unit	0	NB
27	Jhargram	Jhargram DH	600	DH
28	Jhargram	Chilkiarh	30	BPHC
29	Jhargram	Binpur	30	RH
30	Jhargram	Belpahari	60	RH
31	Jhargram	Mohanpur	30	RH
32	Jhargram	Gopiballavpur SSH	300	RH
33	Jhargram	Tapsia	30	RH



36	Purba Medinipur	Anantapur	30	RH
37	Purba Medinipur	Basulia	30	RH
38	Purba Medinipur	Bhagawanpur	30	RH
39	Purba Medinipur	Gangadharbar	30	RH
40	Purba Medinipur	Janubasan	30	RH
41	Purba Medinipur	Khejuberia	30	RH
42	Purba Medinipur	Paikpari	30	RH
43	Purba Medinipur	Patashpur	30	RH
44	Purba Medinipur	Utlar Mechogram(Panskura)	330	RH
45	Purba Medinipur	Amlat	30	BPHC
46	Purba Medinipur	Barghashipur	30	BPHC
47	Purba Medinipur	Garh Moyna	30	BPHC
48	Purba Medinipur	Gonara	30	BPHC
49	Purba Medinipur	Tamluk DH	500	DH
50	Purba Medinipur	Egra SDH & SSH	470	Oth
51	Purba Medinipur	Haldia SDH	300	Oth
52	Nandigram	Erashal	30	RH
53	Nandigram	Basantia	30	RH
54	Nandigram	Mugberia	30	RH
55	Nandigram	Sillyaberia	30	RH
56	Nandigram	Bararankua	30	RH
57	Nandigram	Reapara	30	RH
58	Nandigram	Majna	15	BPHC
59	Nandigram	Kharipukuria	10	BPHC
60	Nandigram	Kamarda	30	BPHC
61	Nandigram	Digha AK	0	BPHC
62	Nandigram	Contai SDH	300	Oth
63	Nandigram	Digha SGH	54	Oth
64	Nandigram	Nandigram DH& SSH	330	DH
			7505	



Zone 11

Sl. No	Districts	Health Care Facilities(24x7)	Bed Strength(DHS)	RH, BPHC, PHC
1	Paschim Medinipur	Panchkhuri	10	PHC
2	Paschim Medinipur	Godapiasat	10	PHC

7	Paschim Medinipur	Khukurda	10	PHC
8	Paschim Medinipur	Nutuk	10	PHC
9	Paschim Medinipur	Gotasandha/Galsandhya	4	PHC
10	Paschim Medinipur	Makrampur	4	PHC
11	Paschim Medinipur	Gokulpur	4	PHC
12	Paschim Medinipur	Paparara	4	PHC
13	Paschim Medinipur	Puyan	10	PHC
14	Paschim Medinipur	Passang	10	PHC
15	Paschim Medinipur	Khajrabari	10	PHC
16	Paschim Medinipur	Jaichalk/Jalchak	10	PHC
17	Paschim Medinipur	Mohar	10	PHC
18	Jhargram	Lalgarh	10	PHC
19	Jhargram	Shilda	10	PHC
20	Jhargram	Manikpara	10	PHC
23	Jhargram	Kullikri	10	PHC
25	Purba Medinipur	Nandai Gajan	10	PHC
26	Purba Medinipur	Paniparul	10	PHC
27	Purba Medinipur	Pratapdighi	10	PHC
28	Purba Medinipur	Bibhishanpur	4	PHC
43	Purba Medinipur	Patanda	10	PHC
48	Purba Medinipur	Ramchandrapur	10	PHC
29	Nandigram	Mahammadpur	4	PHC
30	Nandigram	Nayaput	4	PHC
31	Nandigram	Daulatpur	4	PHC
32	Nandigram	Heria	10	PHC
33	Nandigram	Janka	10	PHC
34	Nandigram	Simulia	4	PHC
			260	



Medicare Environmental Management Pvt. Ltd.

S. S. S.

SHYAMAL CHANDRA MONDAL
W.B.C.S (Exe)
Joint Secretary
Department of Health & Family Welfare
Govt. of West Bengal



[Signature]
Authorized Signatory

Zone 11

Sl. No	Districts	Health Care Facilities	Bed Strength(DHS)	RH, BPHC, PHC
1	Paschim Medinipur	Pathra	0	NB PHC
2	Paschim Medinipur	Chhototara	10	PHC
3	Paschim Medinipur	Nayabasat	0	NB PHC
4	Paschim Medinipur	Dhalhara	0	NB PHC
5	Paschim Medinipur	Anandapur	0	NB PHC
6	Paschim Medinipur	Mohobony	10	PHC
7	Paschim Medinipur	Bhimpur	0	NB PHC
8	Paschim Medinipur	Parbatipur	0	NB PHC
9	Paschim Medinipur	Nohary	0	NB PHC
10	Paschim Medinipur	Sandhipur	0	NB PHC
11	Paschim Medinipur	Charubala	0	NB PHC
12	Paschim Medinipur	Babuidanga	0	NB PHC
13	Paschim Medinipur	Ramjibanpur	10	PHC
14	Paschim Medinipur	Ramkrishnapur	0	NB PHC
15	Paschim Medinipur	Jara	0	NB PHC
16	Paschim Medinipur	Mangrul	0	NB PHC
17	Paschim Medinipur	Dingal	10	PHC
18	Paschim Medinipur	Bhagantapur	0	NB PHC
19	Paschim Medinipur	Sekendari	0	NB PHC
20	Paschim Medinipur	Mokrapur	0	NB PHC
21	Paschim Medinipur	Nischintapur	0	NB PHC
22	Paschim Medinipur	Chaipat	0	NB PHC
23	Paschim Medinipur	Khasbar	0	NB PHC
24	Paschim Medinipur	Soutia	0	NB PHC
25	Paschim Medinipur	Barakatanki	0	NB PHC
26	Paschim Medinipur	Radhanagar	0	NB PHC
27	Paschim Medinipur	Amba	0	NB PHC
28	Paschim Medinipur	Khemashuli	0	NB PHC
29	Paschim Medinipur	Khelar	0	NB PHC



32	Paschim Medinipur	Sabradhnewarpur	0	NB PHC
33	Paschim Medinipur	Satyapur	0	NB PHC
34	Paschim Medinipur	Kankra Shibram	0	NB PHC
35	Paschim Medinipur	Trilochonpur	0	NB PHC
36	Paschim Medinipur	Patharpuri	0	NB PHC
37	Paschim Medinipur	Ganasarisha	0	NB PHC
38	Paschim Medinipur	Boaslia	0	NB PHC
39	Paschim Medinipur	Harma	0	NB PHC
40	Paschim Medinipur	Kharika	0	NB PHC
41	Paschim Medinipur	Uchitpur	0	NB PHC
42	Jhargram	Andharia	0	NB PHC
43	Jhargram	Dharampur	0	NB PHC
44	Jhargram	Laghala	0	NB PHC
45	Jhargram	Ramgarh	10	PHC
46	Jhargram	Ergoda	0	NB PHC
47	Jhargram	Odolchuha	0	NB PHC
48	Jhargram	Kappai	0	NB PHC
49	Jhargram	Chihchira	10	PHC
50	Jhargram	Chubka	0	NB PHC
51	Jhargram	Lauriadam	0	NB PHC
52	Jhargram	Chandri	0	NB PHC
53	Jhargram	Sasra	10	PHC
54	Jhargram	Alampur	0	NB PHC
55	Jhargram	Dhansol	0	NB PHC
56	Jhargram	Nota	0	NB PHC
57	Jhargram	Tentulia	10	PHC
58	Jhargram	Pathra	0	NB PHC
59	Jhargram	Chandabila	10	PHC
60	Jhargram	Jamirapal	0	NB PHC
61	Jhargram	Baligeria	0	NB PHC
62	Jhargram	Ramchandrapur	10	PHC
63	Purba Medinipur	Purba Itahara	10	PHC
64	Purba Medinipur	Machinan	0	NB PHC
65	Purba Medinipur	Purbanakha	0	NB PHC
66	Purba Medinipur	Kelomal	0	NB PHC
67	Purba Medinipur	Ramchandrapur (Sd. Matangini)	0	NB PHC
68	Purba Medinipur	Uttar Dhalhara	0	NB PHC
69	Purba Medinipur	Dakshin Gumai	0	NB PHC
70	Purba Medinipur	Dk Damodorpur	10	PHC
71	Purba Medinipur	Ramchandrapur (Garh Moyna)	0	NB PHC
72	Purba Medinipur	Arangkiarana	0	NB PHC
73	Purba Medinipur	Dhekuya	0	NB PHC
74	Purba Medinipur	Joynagar	0	NB PHC
75	Purba Medinipur	Barsundara	10	PHC
76	Purba Medinipur	Debhog	0	NB PHC
77	Purba Medinipur	Natshal	10	PHC
78	Purba Medinipur	Beaunberia	0	NB PHC



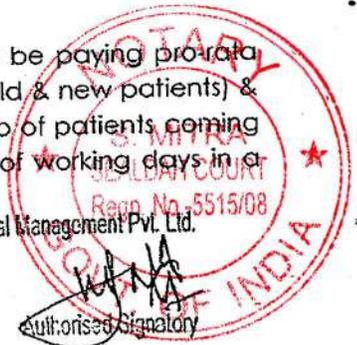
83	Purba Medinipur	Barhat	0	NB PHC
84	Purba Medinipur	Argool	0	NB PHC
85	Purba Medinipur	Kajjagarh	10	PHC
86	Purba Medinipur	Siulipur	0	NB PHC
87	Nandigram	Maheshpur	10	PHC
88	Nandigram	Boyal	0	NB PHC
89	Nandigram	Amdabad	0	NB PHC
90	Nandigram	Kulberia	10	PHC
91	Nandigram	Barabantalia	0	NB PHC
92	Nandigram	Banamalichatta	10	PHC
93	Nandigram	Deulbarh	0	NB PHC
94	Nandigram	Borberia	10	PHC
95	Nandigram	Sadihat	0	NB PHC
96	Nandigram	Gobra	0	NB PHC
97	Nandigram	Chandanpur	0	NB PHC
98	Nandigram	Nitmoitana	0	NB PHC
99	Nandigram	Hamirpur	0	NB PHC
100	Nandigram	Pichhaboni	0	NB PHC
101	Nandigram	Baraghuni	0	NB PHC
102	Nandigram	Gokhuri	0	NB PHC

Note: Calculation of Beds for Non Bedded Unit

For Health Care Facility providing only OPD services (nonbedded) would be paying pro-rata basis with 1 bed per day equivalent to daily average OPD of 20 patients (old & new patients) & average no of patients would be calculated on monthly basis with total no of patients coming to the health care facility (new, old & repeat visit) as numerator with no of working days in a month as denominator.

Sehad
 SHYAMAL CHANDRA MONDAL
 W.B.C.S. (Exe)
 Joint Secretary
 Department of Health & Family Welfare
 Govt. of West Bengal

Medicare Environmental Management Pvt. Ltd.



WANA
 Authorised Signatory



GOVERNMENT OF WEST BENGAL
ASSISTANT ENGINEER (P. W. D)
KOLKATA MEDICAL COLLEGE HOSPITAL SUB-DIVISION
88 College Street, KOLKATA -73
PH: - 2212 1817

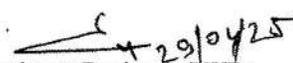
Memo No.638

Date: 29.04.2025

To whom it may concern

Sub: The movement of Sewage generated from Hospital (Medical College, RIO & STM)

The Kolkata Medical College, RIO (Regional Institute of Ophthalmology) and STM (School of Tropical Medicine) share the same campus and therefore utilize a common sewerage line. The Sewage from this campus initially flows through CR Avenue, College Street, Eden Hospital road and Kolutola road. It reaches the Kolkata Municipal Corporation (KMC) sewerage line through a total of 15 manhole (Mater Pit) pits along the route. From there, the sewerage is conveyed to the Phears Lane- Poomer Bazar Pumping station via KMC Sewerage network.

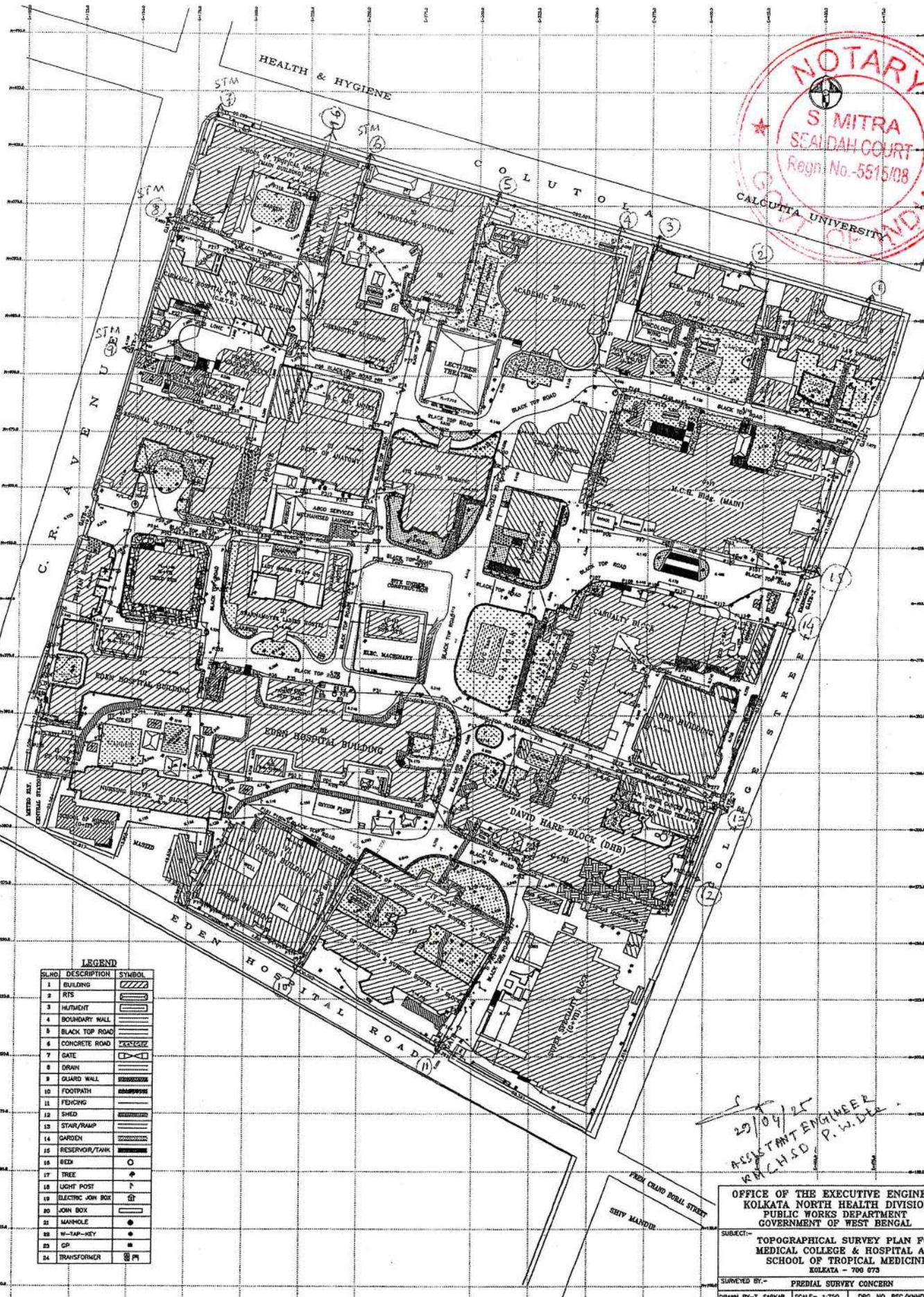

Assistant Engineer, PWD

Kolkata Medical College Hospital Sub-Division

Assistant Engineer, P.W.D.
Kolkata Medical College &
Hospital Sub-Division
Govt. of West Bengal



SCALE= 1:750



LEGEND

SL.NO	DESCRIPTION	SYMBOL
1	BUILDING	[Hatched pattern]
2	RIS	[Diagonal lines]
3	HUTMENT	[Dotted pattern]
4	BOUNDARY WALL	[Double line]
5	BLACK TOP ROAD	[Single line]
6	CONCRETE ROAD	[Double line with dashes]
7	GATE	[Triangle]
8	DRAIN	[Line with arrows]
9	GUARD WALL	[Dashed line]
10	FOOTPATH	[Dotted line]
11	FENCING	[Wavy line]
12	SHED	[Hatched pattern]
13	STAIR/RAMP	[Line with arrows]
14	GARDEN	[Dotted pattern]
15	RESERVOIR/TANK	[Circle with cross]
16	BED	[Circle]
17	TREE	[Star]
18	LIGHT POST	[T-shaped symbol]
19	ELECTRIC JOIN BOX	[Square with cross]
20	JOIN BOX	[Square]
21	MANHOLE	[Circle]
22	W-TAP-KEY	[Circle]
23	GP	[Square]
24	TRANSFORMER	[Square with cross]

29/04/25
 ASSISTANT ENGINEER
 K.M.H.S.D. P.W.D.

OFFICE OF THE EXECUTIVE ENGINEER
 KOLKATA NORTH HEALTH DIVISION
 PUBLIC WORKS DEPARTMENT
 GOVERNMENT OF WEST BENGAL

SUBJECT:-
 TOPOGRAPHICAL SURVEY PLAN FOR
 MEDICAL COLLEGE & HOSPITAL AND
 SCHOOL OF TROPICAL MEDICINE
 KOLKATA - 700 073

SURVEYED BY:-
 DRAWN BY-T. SARKAR SCALE= 1:750 DRG. NO. PSC/KNH/19/2022
 CHECKED BY-T. SARKAR DATE= SHEET NO.-01 OF 01 REV. NO.- 0

NOTE:
 01. ALL DIMENSIONS ARE IN METRE UNLESS OTHERWISE STATED.

Sig. OF ASSISTANT ENGINEER
 Kolkata Medical College & Hospital Sub-Dir.
 Sig. OF EXECUTIVE ENGINEER
 KOLKATA NORTH HEALTH DIVISION

FORM I

(See rule 7 of the Environment (Protection) Rules 1986)

NOTICE OF INTENTION TO HAVE SAMPLE ANALYSED



To Dr Anjan Adhikari, (M.B.B.S, M.D)
Medical Superintendent cum Vice Principal
Medical College & Hospital, 88 College Street, P.O & PS - Bowbazar
Kolkata - 73

Take this notice that it is intended to have analysed the sample of
waste water from identified strategic location (3 nos) which has been taken today, the
29th day of April 2025
from Pit no 13 near gate no 3,
pit no 11 near gate no 5 and Pit no 16 near gate no 8

(Name and designation of the person who takes the sample)

The unit was also requested to collect duplicate samples

*Specify the place where the sample is

taken.

(SEAL)

DATE

A. Rafique
29/04/25
मो. अब्दुर रफीक / Md. Abdur Rafique
वैज्ञानिक 'ख' और सरकारी विश्लेषक
Scientist 'B' & Govt. Analyst
केन्द्रीय प्रदूषण नियंत्रण बोर्ड
Central Pollution Control Board
क्षेत्रीय निदेशालय / Regional Directorate
पर्यावरण, वन और जलवायु परिवर्तन मंत्रालय, भारत सरकार
M/o, Env't. Forest & Climate Change, Govt. Of India
1582, राजदंगा मेन रोड / Rajdanga Main Road
कोलकाता/Kolkata-700107

Received
29.04.2025
Medical Superintendent
Cum Vice Principal
Medical College & Hospital
Kolkata



TO WHOM IT MAY CONCERN

It is being stated that the order of medicines are given strictly as per the requirements in the Pharmacy of Medical College & Hospital, Kolkata. In case of any special incident, where the medicines could not be utilized for various reasons, the Central Medical Store (CMS) are informed and the said medicines are disposed through the Biomedical Waste Management organizations and as per the guidance of the higher authority.

(Signature)
The SDPP

Medical College & Hospital, Kolkata



Government of West Bengal
Office of the MSVP
Medical College, Kolkata
88, College Street, Kolkata-700073



No. MC^H 1821 2025

Date 20.02.25

Order

A Training programme regarding LaQshya and MusQan will be held on **25.02.2025** at **1:00 pm** at **Eden Seminar room (Eden building 1st floor)**. All the scavenging staff who are related with LaQshya and MusQan project are directed to report at the training venue at the said time.

20.02.25 WK
Medical Superintendent Cum vice principal
Medical College & Hospital, Kolkata

No. MC^H 1821 / 1(10) 2025

Date 20.02.25

Copy forwarded for information and necessary action

- 1) The Principal, MCH Kolkata
- 2) HOD of Paediatrics, MCH Kolkata
- 3) HOD of G&O, MCH Kolkata
- 4) Dr Jayanta Sanyal, Additional Medical Superintendent, MCH Kolkata
- 5) Sri Amit Kr Hajra Deputy Superintendent (NM), MCH Kolkata
- 6) The Nursing Superintendent, MCH Kolkata
- 7) Smt Gargi Bonnerjee Dutta, Assistant Supdt (NM), MCH Kolkata
- 8) Sri Jayanta Das, Housekeeping Supervisor, MCH Kolkata
- 9) Sri Debanand Prasad, Housekeeping Supervisor, MCH Kolkata
- 10) Office copy

20.02.25 WK
Medical Superintendent Cum vice principal
Medical College & Hospital, Kolkata

ATTENDANCE SHEET

VENUE: EDEN SEMINAR ROOM (1st floor)

DATE: 25/02/2025.

PURPOSE: HAND HYGIENE, FLOOR CLEANING, FIRE SAFETY, BMW etc

SL. NO.	NAME OF THE PARTICIPANTS	WARD	DESIGNATION	PHONE NUMBER	SIGNATURE WITH DATE
①	Dewanand Prasad	Eden	A.H. P/M	9433464147	 S. MITRA 25/02/25
②	Jayanta Das	MCH Supervisor	Supervisor	9830999253	Jayanta Das
③	Kunadem Sankar	M.C. HUB	House Cleaning	9903919658	Kunadem Sankar
④	Sunil Das	EDEN	GDA	7044149	Sunil Das
⑤	Niraj Das	Eden	GDA	7278117480	Niraj Das
⑥	Sijan Mallick	H.C. HUB	G.D.A	8910662969	Sijan Mallick
⑦	Ankur Mallick	S.N.C.U	G.D.A	700382137	Ankur Mallick
⑧	Chit Chit	SN.CU	GDA	983036	Chit Chit
⑨	Chit Chit	L.R.O	G.D.A	9903245124	Chit Chit
⑩	Suraj Ram	SUD	GDA	968160991	Suraj Ram
⑪	SURAJ RAM				SURAJ RAM
⑫	Bishal Mallick	M.C. HUB	GDA	9748752	Bishal Mallick
⑬	Ajoy Das	MCHWP	GDA		
⑭	Manoj Biswas	M.C.HUB	GDA	98302886	Manoj Biswas
15	Raj Berman	EDEN	Super	9874261728	
16	Mannalal Bhanu	EDEN	Kormabandha		
17	SAHOSH				SAHOSH
18	SAHOSH				SAHOSH
19	Pinky Mallick	Eden			Pinky Mallick
20	Sarawati	EDEN			Sarawati
21	Socata Tia	EDEN	JAYAMALICK	8240429370	BHARTIDAS

TRAINING ON INFECTION PREVENTION & CONTROL 390

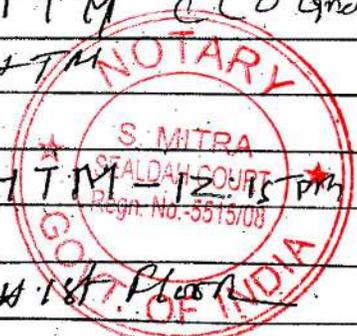
VENUE - C B TOP SEMINAR ROOM

DATE - 05.07.24

TIME - 12 NOON

NOTAS

V	S/NO	Name of staff	Arad	Designation
D	1	अशोक शर्मा		OF. HOU.
P	2	Puja Das		S.S. B5 F2
S		उत्तम शर्मा		E.B.T.P
N		अमित शर्मा		C.B.T.P
		Suresh Kollikar		IHTM CCU Greenf
		श्रीधर शर्मा		IHTM
	7)	Rajendra		IHTM
	8)	शिव शर्मा		MEH-1st Floor
	9)	Akash Das		CTVSOT
	10	CHHOTU DANI		CTVS-77U
	11	Ajay Das		EDEN S.NCC
	12	Rup Kumar		EDEN S.NCC
	13	उत्तम शर्मा		SSB
	14	अशोक शर्मा		SSB
	15	Shambhu K. Shaw		Cardiology
	16	अशोक शर्मा		Cardiology
	17	SK SANKAR		MEH 2nd Male ward
	18	Bikram Mishra		SSB 3rd CCU
	19	GREETAMA ICK		SSB
	20	अशोक शर्मा		SSB
	21	Rabi Ram		E.R.CB
	22	अशोक शर्मा		MEH-F2
	23	Prashant Jaha.		ER.CB



SLNO.	NAME OF STAFF	WARD	DESIGNATION
25	Rajamallik (oncology)	oncology	Sweeper
26	Ajay Mallick	chest	Sweeper
27	BINDU MALIK	chest	Sweeper
28	Dewanand Prasad	Eden	G.D.A
29	Rajesh Mallick	unseen	F.M.OFFICE
30	Jayanta Das.	M.C.H	Supervisor
31	शरणाश्रम	Eden	Ramanababu
32	Rinu Holey	SSB 4th	G.D.A
33	शरणाश्रम	SSB 4th	G.D.A
34	Sunita Devi	Eden dalt	Sweeper
35	SURAJ RAM	Eden	Sweeper
36	Sunil Doh	Eden	"
37	Ajitkumar Shela	IZRA	Sweeper
38	Raj Mallick	IZRA	Sweeper
39	शरणाश्रम	CS up 2708	Sweeper
	Topic: TRAINER - 1.	Shruti Handi	ASSO. Professor Microbiological.
	BMW	2.	
	Hand washing	3.	
	Swab Technique	4.	Sr. Mounita Sankar
	Mop Treatment	5.	Sr. Jayita Nankar (sen)
	Spill Management.		



**CENTRAL POLLUTION CONTROL BOARD केंद्रीय प्रदूषण नियंत्रण बोर्ड**

REGIONAL DIRECTORATE - KOLKATA

502 Southend Conclave, 6th Floor, 1582 Rajdanga Main Road, Kolkata- 700107

CPCB**ANALYSIS REPORT विश्लेषण आख्या**

Samples Registration No. & Date नमूने की पंजीकरण सं. एवं तिथि : RDKL/WW/2526/SR00030, 29/04/2025 Report No. & Date of Issue आख्या सं एवं जारी करने की तिथि : RDKL/2526/WW/00035,05/05/2025

Analysis Request Division/Organization विश्लेषण अनुरोध प्रभाग/संगठन : RD Kolkata Report sent to (Name & Address of Indentor) आख्या किसे जारी की गयी (नाम एवं प्रभाग) : RD Kolkata

Sample Details नमूना विवरण : Waste water collected from Medical College and Hospital, Kolkata Sample Matrix नमूना मैट्रिक्स : Waste Water

Sample Collected by नमूने एकत्रित करने वाले का नाम : Md. A. Rafique, Premanjali Rai, Bodhisatwa Mondal Date & Time of Sample Receipt नमूने प्राप्ति की तिथि एवं समय : 29/04/2025 19:04 PM

Sampling Plan Preference नमूनाकरण योजना प्राथमिकता : Report Status रिपोर्ट स्थिति : Final Sample Analysis Period नमूने के विश्लेषण की अवधि : 29/04/2025 to 05/05/2025

Sr.No	Date of Sample Collection नमूना संग्रहण की तिथि	Field Code नमूना स्थल	Biochemical Oxygen Demand (27°C for 3 days)	Chemical Oxygen Demand	Oil and Grease	pH	Total Suspended Solids
1	29/04/2025	S-1 (Pit no 13. Gate no 3)	4	32	BDL	7.94	101
2	29/04/2025	S-2 (Pit no 11. Gate no 5)	48	130	BDL	7.27	29
3	29/04/2025	S-3 (Pit no 16. Gate no 8)	11	51	BDL	7.45	22

BDL : Below Deduction Limit कटौती सीमा से नीचे



Supervisor & Reviewer Ash Narayan Thakur

Issue Date: 20/01/2020 Revision Date: 08/12/2022

Approved By (Lab InCharge) Md Abdur Rafique

Page No. : 1/2

Analyst Sudhanshu Charan Mohapatra , Bipasha Dinda , Raktim Mandal

Issue No.:01

Revision No :01

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CENTRAL POLLUTION CONTROL BOARD केंद्रीय प्रदूषण नियंत्रण बोर्ड

REGIONAL DIRECTORATE - KOLKATA

502 Southend Conclave, 6th Floor, 1582 Rajdanga Main Road, Kolkata- 700107

CPCB

ANALYSIS REPORT विश्लेषण आख्या

Statement कथन :

1. The results relate only to the samples tested. परिणाम केवल जांचे गए नमूनों से संबंधित है।
2. The report shall not be reproduced except in full without written approval of the laboratory पूर्ण रिपोर्ट के अतिरिक्त प्रयोगशाला के लिखित अनुमोदन के बिना आख्या की आंशिक प्रतिकृति नहीं की जायेगी।
3. Concentration unit, Limit of detection, Measurement Uncertainty & Test methods are mentioned below. एकाग्रता इकाई, पता लगाने की सीमा, माप अनिश्चितता और परीक्षण विधियां नीचे उल्लिखित हैं।
4. Samples will be retained only for 15 days from the date of issue of Report. संबंधित आख्या जारी होने के बाद नमूने केवल जारी होने की तारीख से 15 दिन तक ही सुरक्षित रखे जाएंगे।

*** END OF REPORT आख्या समाप्ति ***

Parameter Name	Test Method	Unit	Limit of Detection	Uncertainty of Measurement
Biochemical Oxygen Demand (27°C for 3 days)	IS 3025 (Part-44):1993	mg/l	1	53.2±1.46 mg/l
Chemical Oxygen Demand	APHA 24th Ed. 5220 B. Part 5000.544 to 545:2023	mg/l	2	680.28±2.65 mg/l
Oil and Grease	APHA 24th Ed. 5520-B Part 5000.572-574:2023	mg/l	5	45±1.16 mg/l
pH	APHA 24th Ed. 4500-H+B Part 4000.473-478:2023		2	6.95±0.077
Total Suspended Solids	APHA 24th Ed. 2540-D Part 2000.146 to 147:2023	mg/l	5	19.76±0.41 mg/l



Analyst

Sudhanshu Charan Mohapatra, Bipasha Dinda, Raktim Mandal

Supervisor & Reviewer

Ash Narayan Thakur

Approved By (Lab InCharge)

Md Abdur Rafique

Doc: CB/RDK/TR/QR/7.8/2

Issue No.:01

Revision No :01

Issue Date:20/01/2020

Revision Date: 08/12/2022

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Re: Compliance verification with the Bio-Medical Waste Management (BMWM) Rules, 2016 at Medical College and Hospital

mm

mch msvp Kolkata <msvpmchkol@gmail.com>

Tue, 06 May 2025 3:56:09 PM +0530 •

To "Premanjali Rai" <prai.cpcb@gov.in>

Madam,

Pursuant to your previous mail, please find below the responses to the raised points:

1. As per the regulations of WBPCB pre-treatment of Red and Yellow Bags by Microwaving has been stopped as the final treatment centre is within 8 Kilometers.
2. The discard autoclave exists in the department of Microbiology, Medical College & Hospital, Kolkata, which is functional and its capacity is 50 Litres.

On Tue, May 6, 2025 at 11:36 AM Premanjali Rai <prai.cpcb@gov.in> wrote:

■

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Regards

MSVP, Medical College & Hospital ,Kolkata.



165-165-

Re: Compliance verification with the Bio-Medical Waste Management (BMWM) Rules, 2016 at Medical College and Hospital

mm mch msvp Kolkata <msvpmchkol@gmail.com>
Tue, 13 May 2025 3:54:04 PM +0530 •
To "Premanjali Rai" <prai.cpcb@gov.in>

Capacity - 50 Ltrs
• Make - WAAREE
• Air pollution control devices attached- N/A
• Capacity of shredder and make- N/A
• Operating conditions as per designs- Vertical Autoclave
• Graphic or computer recording devices attached with the system- No recording system available.
• Operating conditions as observed in the recording system - N/A.
• Performance evaluation by spore testing or routine test. Details thereof: Chemical test is used for performance check.
• Biological indicators- N/A.



On Tue, May 13, 2025 at 1:25 PM Premanjali Rai <prai.cpcb@gov.in> wrote



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Regards
MSVP, Medical College & Hospital ,Kolkata.

1 Attachment(s) • Download as Zip



WhatsApp Unknown 2025-05-13zip
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